

50/100
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No. 172/2004

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SECTION OFFICER (Judl.)

CENTRAL ADMINISTRATIVE TRIBUNAL
CIVIL JURISDICTION

ORD. R. 14(1),

172/04

Su. No. 172/04 Putu/Cont. Petn/Rmt. Appl.

In O.A.

Date of Application

Applicant(s) Mrs. Dipali Hazarika

Date of Response

Respondent(s) Union of India Sons

Present : the Applicant Mr. M. Chanda & Mr. Chakraborty

Present : the Railway C. Mr. S. Nath, S. Choudhury
M.U. Simed CSC D.K. Sarkar Ms. R.S. Choudhury

Off. No.

DATE

ORD. R. 14(1) OF THE TRIBUNAL

Part. 5, para 10

Respondent No.

09.08.2004

Heard Mr. M. Chanda, learned counsel for the applicant.

The O.A. is admitted, call for the ~~next~~ record, returnable by four weeks. List on 10.9.2004 for orders.

Any appointment to the post shall be subject to the outcome of the application.

ICR Bhattacharya
Member (A)

NO steps has been
filed.

10.9.04

bb

*ASB
6/8/04*

Present: Hon'ble Mr. Justice R.K. Batt
Vice-Chairman and Hon'ble Mr. K.V.
Prahadan, Administrative Member.

At the request of learned counsel for the respondents stand over for four weeks. The interim order passed relating to appointment to the post being subject to outcome of this application shall continue till further orders.

List on 8.11.04.

ICR Bhattacharya
Member

R
Vice-Chairman

Notice & order dt.
9/8/04 sent to D/Section
for issuing to resp.
nos 1 to 10, by regd.
with A/D post.

19/8/04
19/8/04
15/9/04
Received for R.N. 10
Sumanil Das
15/10/04
ASB

lm

8.11.2004

Mr. M. Chanda, learned counsel for the applicant as well as Mr. A. Deb Roy, learned Sr. C.G.S.C. were present.

Written statement has been filed. The applicant may in case it is so desired, file affidavit in rejoinder within four weeks with copy to the respondents. Matter be listed for final hearing on 11.1.2005.

15/11/04

3/11/05

Len Pahade
Member

R
Vice-Chairman

1) No W/S has been filed.
2) Notice duly served on R-Nos. 1, 2, 8 and 10.
3) Service is awaited for R-Nos. 3, 4, 5, 6, 7 and 9.

bb

18.1.05.

The learned counsel for the applicant seeks time to file rejoinder. Four weeks time is granted to file rejoinder. Advance copy of rejoinder be furnished to the learned counsel for the Respondents. Stand over to 22nd Feb, 2005. for final hearing.

K. V. Prahlad
Member

R
Vice-Chairman

16.11.04

W/S submitted by the Respondents. Respondent No. 10 has been intimated separately.

lm

List on 1.4.2005 for hearing.

17.1.05

No rejoinder filed by

mb

10.3.05. Present: Hon'ble Mr. Justice G. Sivarajan, Vice-Chairman.

Hon'ble Mr. K. V. Prahlad, Administrative Member

Let this case be posted on 1.4.05 for hearing.

Len Pahade
Member

R
Vice-Chairman

Ar/5 Dr. S. S. D.

lm

31.3.05

01.04.2005 No Division Bench. Adjourned to
25.4.2005 for hearing.

Q. Jaffer
Vice-Chairman

11. 4:05

mb

Rejoinder submitted
by the applicant.

25.4.05. At the request of learned
counsel for the Respondents case is
13.5.05.

Q. Jaffer
Vice-Chairman

16/5/05

Notice duly served
on case Nos. 1, 2, 3.

lm

13.5.2005 At the request of Mr. S. Nath,
learned counsel on behalf of Mr. M.
Chanda, learned counsel for the applicant
the case is adjourned to 19.5.2005.

K. P. Balachandran
Member

Q. Jaffer
Vice-Chairman

mb

19.5.05 Mr M.Chanda, learned counsel for the
applicant submits that the records are
necessary for adjudication of this case.
Mr M.U.Ahmed, learned Addl.C.G.S.C submits
that he has got the records and the
relevant portion of the same have been
supplied to Mr Chanda.

Post this case on 8.6.05 for final
hearing.

K. P. Balachandran
Member

Q. Jaffer
Vice-Chairman

pg

08/06/2005 Heard learned counsel for the
parties. Hearing concluded. Judgment
delivered in open Court, kept in separate
sheets. The application is disposed of
in terms of the order.

K. P. Balachandran
Member

Q. Jaffer
Vice-Chairman

mb

15.6.05
Copy of the judgement
handed over to the
applicant, respondent &
Addl. C.G.S.C. by
Lamduh
Q. Jaffer
14/12/05

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A./R.A. No. 172/2004.

DATE OF DECISION 8.6.2005.

Miss. Dipti Hazarika APPLICANT(S)

Mr. M. Chanda, Mr. S. N. Chakrabarty ADVOCATE FOR THE
Mr. S. Nath, Mr. S. Choudhury. APPLICANT(S).

-VERSUS -

Union of India & Ors. RESPONDENT(S)

Mr. M.U. Ahmed, Addl. C.G.S.C. R. No. 1 to 9. ADVOCATE FOR THE
Mr. D.K. Saikia for Respondent No. 10. RESPONDENT(S).

THE HON'BLE MR. JUSTICE G. SIVARAJAN, VICE CHAIRMAN.

THE HON'BLE MR. K.V. PRAHLADAN, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether the judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble Vice-Chairman.



V

**CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH**

Original Application No. 172/2004

Date of Order : This the 8th day of June, 2005

The Hon'ble Sri Justice G. Sivarajan, Vice-Chairman.

The Hon'ble Sri K.V. Prahladan, Administrative Member.

**Miss Dipti Hazarika
D/o - Late Khagen Hazarika
C/o - Sri Abdul Latif
Dr. B. Barooah Road
P.O. - Ulubari
Guwahati - 781 007.**

... Applicant

**By Advocates Mr. M. Chanda, Mr. G.N. Chakraborty,
Mr. S. Nath, Mr. S. Choudhury Advocates.**

- Versus -

1. The Union of India,
Represented by the Secretary to the
Government of India
Ministry of Communication
Department of Posts,
New Delhi.
2. The Director General
Department of Posts
New Delhi.
3. The Chief Postmaster General
Department of Posts
Assam Circle
Meghdoot Bhawan
Guwahati - 781 001.
4. The Selection Committee
Represented by the Director of
Postal Training Centre, Guwahati
Meghdoot Bhawan, Panbazar
Guwahati - 781 001.
5. Sri A. Kashyap
Director Postal Training Centre
(Chairman Selection Committee)
Meghdoot Bhawan, Panbazar
Guwahati - 781 001.

6. Sri Som Kamei
 SSPO, Guwahati
 (Member, Selection Committee)
 Meghdoot Bhawan, Panbazar
 Guwahati - 781 001.

7. Sri Sudhir Ghosh
 AD (Welfare)
 CO, Guwahati
 (Member, Selection Committee)
 Meghdoot Bhawan, Panbazar
 Guwahati - 781 001.

8. Sri Pranab Saikia
 Technical Expert, representing the
 Directorate of Sports & Youth Welfare, Govt. of Assam,
 (Member, Selection Committee)
 C/o - Director, Sports and Youth Welfare, Assam
 Rudra Singha Sports Complex, Dispur, Guwahati - 6.

9. Sri Pulak Lahiri
 Representing the
 Director of Sports and Youth Welfare,
 Govt. of Assam
 (Member, Selection Committee)
 Near Sukleswar Mandir, Panbazar, Guwahati - 1.

10. Sri Moon Changmai
 SAI Sports Hostel, Golaghat
 P.O. - Golaghat.

... Respondents.

By Mr. M.U. Ahmed, Addl. C.G.S.C. for the Respondents No. 1 to 9 and
 Mr. D.K. Saikia, Advocate for the Respondent No. 10.

ORDER (ORAL)

SIVARAJAN J. (V.C.)

The Chief Postmaster General, Assam Circle, Guwahati has issued a notification (Annexure - I) inviting applications from meritorious sports persons who are Indian citizens for the post of postman in the pay scale of Rs. 3050-4590/- plus other allowance as admissible to fill up the sports quota for the year 2001. Pursuant to the said notification, the applicant and the Respondent No. 10 who are sportsmen applied for the

[Signature]

post of postman. A Selection Committee was constituted for selection of postman with the Director, PTC, Guwahati as Chairman, the SSPOs, Guwahati, the Assistant Director (WLF), CO/Guwahati as Member and expert personnel nominated/deputed by Sports Authority, Government of Assam also as Member. An expert, Sri Pranab Saikia, Assistant Secretary, State Sports Council, Government of Assam, Department of Welfare and Sports was deputed for Athletic events. The meeting of the Selection Committee for selection of postman under sports quota Athletic (Track) event was held on 18.06.2004. In the meeting of the Selection Committee the 10th Respondent was selected. However, minutes were not signed by Sri Pranab Saikia, the Expert. When the applicant came to know about the selection of the 10th Respondent, she approached this Tribunal by filing the present Original Application challenging the selection of the 10th Respondent.

2. According to the applicant, her case was not considered by the Selection Committee for the reason that one of the members of the Selection Committee orally stated that the applicant had undergone major surgery and thereby the applicant was incapacitated from participating in sports event thereafter. According to the applicant, she was not physically unfit at all and that she has made representation before the Selection Committee alongwith medical certificates of fitness (Annexures – VI & VII). The applicant has also got a case that her track performance was better than that of the 10th Respondent.

3. The Respondents No. 1 to 9 have filed written statement. In page 5 of the written statement it is stated thus :

Gp

(A)

“Since there was a difference of opinion among the members of the Selection Committee in selecting a meritorious sports person in Athletic (Track) event and one of the members did not sign the proceedings of the Selection Committee, the recommendation made by the Selection Committee has been treated as void and invalid and it was decided to constitute a fresh Selection Committee with new members in consultation with the Director of Sports and Youth Welfare, Government of Assam for selection of the candidate against Athletic (Track) event afresh. Accordingly step was taken to reconstitute a Selection Committee by requesting the Director, Sports and Youth Welfare, Assam vide letter dated 21.7.04 (Annexure - X) to nominate a new member in place of the member nominated earlier in respect of Athletic (Track) events for further course of action. The Director, Sports and Youth Welfare vide his letter No. DSY/S/ESTT-1/2003/90 dated 26.8.2004 has nominated Sri S.S. Roy, District Sports Officer, Guwahati as a member of the Selection Committee to be reconstituted as per Annexure - XI”

The other averments made in the Original Application were also denied.

4. The 10th Respondent also filed written statement, wherein it is stated that 10th Respondent, pursuant to the notification (Annexure - I) applied for the post of postman and produced all track records obtained by him and the legally constituted Selection Committee considered the case of the applicant and the 10th Respondent and validly selected the 10th Respondent for the post of postman. Various other allegations made by the applicant in the application were also denied by the 10th Respondent.

5. We have heard Mr. M. Chanda, learned counsel for the applicant, Mr. M.U. Ahmed, learned Addl. C.G.S.C. for the official Respondents No. 1 to 9 and also Mr. D.K. Saikia, learned counsel for the Respondent No. 10.

Spf

6. As already noted, pursuant to the notification (Annexure - I), the applicant and the 10th Respondent applied for the post of postman in the sports quota. A Selection Committee was constituted with 4 members of which one of them, was a technical expert by name Sri Pranab Saikia. The Selection Committee convened its meeting for selection of the candidate on 18.06.2004 and they selected the 10th Respondent for the post of postman. Admittedly, the minutes of the said meeting was not signed by Sri Pranab Saikia. The applicant had immediately approached this Tribunal by filing this application. It so happens the respondents themselves have cancelled the selection made on 18.06.2004 as could be seen from page 5 of the written statement extracted hereinabove and fresh Selection Committee by changing the earlier technical expert Sri Saikia and substituting him by Sri S.S. Roy, District Sports Officer, Guwahati was constituted. In view of the pendency of this application Selection Committee did not meet thereafter and the selection process for the post of postman in the sports quota is now pending. Since the respondents themselves had cancelled the selection of the 10th Respondent, it is unnecessary for us to go into the various contentions raised by the applicant and by the respondents in this proceeding. Here it must be noted that though the 10th Respondent was selected for the post of postman in the sports quota and the respondents themselves have cancelled the said selection in July, 2004, the 10th Respondent has not challenged the said cancellation till date. It must be noted here that cancellation order stands and fresh selection has to be made.

7. In this context it is relevant to mention certain aspects which are relevant for proceeding with the selection. We find that selection already made on 18.06.2004 was cancelled and a decision taken to constitute fresh Selection Committee with new members in consultation with the

9/pt

Director of Sports and Youth Welfare, Government of Assam for selection of the candidate against Athletic (Track) event. However, the communication dated 21.07.2004 (Annexure - X) shows that the request was made only for nomination of a new member in place of the member nominated earlier in respect of Athletic (Track) event for further course of action. Here it must be noted that the case of the applicant is that one of the members of the Selection Committee (other than the technical expert) has raised an objection to the consideration of the case of the applicant for selection by stating that the applicant had undergone major surgery which incapacitated her from participating in sports event in future. In the light of such allegation whether it will be proper on the part of the respondents to continue him in the Selection Committee is a matter to be considered by the concerned respondents, for, certain prejudice might be caused if the said member is allowed to continue in the Committee.

8. In this view of the matter, we are of the view that this application can be disposed of by directing the official respondents to constitute a proper Selection Committee as contemplated in relevant Rules to consider the case of the applicant and the 10th Respondent alongwith any other applicants, if any, for selection to the post of postman in sports quota strictly in accordance with the notification (Annexure - I) and the Rules, if any, regarding appointment in sports quota within a period of three months from the date of receipt of copy of this order.

9. Here we must note the contention of Mr. D.K. Saikia, learned counsel for the 10th Respondent that the 10th Respondent was duly selected by a duly constituted Selection Committee and therefore, the respondents cannot cancel such selection. We have already stated that if

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the 10th respondent was aggrieved by the cancellation order passed in July, 2004, he had an independent cause of action against the said cancellation order which he did not choose to avail. Counsel now submits that the 10th respondent intends to file an independent O.A. challenging the cancellation of the selection. We do not like to express any opinion about it other than to observe that it is too late. The 10th respondent, if he wanted to challenge the cancellation order had enough time to do so. We are not inclined to say anything more at this point of time.

The application is disposed of as above.

KV Prahladan
(K.V. PRAHLADAN)
ADMINISTRATIVE MEMBER

G. Sivarajan
(G. SIVARAJAN)
VICE CHAIRMAN

/mb/

- 6 AUG 2004 -
Central Administrative Tribunal
Guwahati Bench

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI**

O.A. No. 172 /2004

Sri Dipti Hazarika.
-Vs.-
Union of India & Ors.

DATES OF EVENTS AND SYNOPSIS OF THE CASE

11.03.2003- Respondents advertised for recruitment to the posts of Postal Asstt./Sorting Asstt., Postman and Group-D personnel under Sports quota against 4 nos. of vacancies.
Applicant having full eligibility in terms of the advertisement, applied for the post earmarked for the discipline of Athletics.

02.06.2004- Respondents constituted one Selection Committee for selecting the candidates for appointment.

18.06.2004- Selection Committee meeting was held. Applicant's candidature was not taken into consideration due to a verbal complain made by one of the members of the Selection Committee who stated that the applicant is physically unfit for the post since she underwent a surgical operation. There was no documentary evidence, in support of the complaint.

Dipti Hazarika.

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The Technical expert (Athletics), representing the Directorate of Sports, Govt. of Assam who was a member of the Selection Committee objected to the exclusion of the applicant without any documentary evidence.

But the Committee selected one Athlete whose performance records were inferior to that of the applicant in the track events. The Technical Member therefore did not accept the selection proceeding and submitted his note of objection in writing to the Respondent No.3.

30.06.2004- Having learnt about her rejection, the applicant submitted representation enclosing therewith her medical fitness certificate from the Doctor and confirmed that she was completely fit and had been doing her regular practice both morning and evening and attending to all sporting activities in normal manner.

But Selection Committee relied on the unfounded complain aforesaid and adhered to their decision in an arbitrary manner.

Hence this application before the Hon'ble Tribunal.

PRAYERS

Relief(s) sought for:

Under the facts and circumstances stated above, the applicant humbly prays that Your Lordships be pleased to issue notice to the respondents to show cause as to why

Dipali Hogaikar

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the reliefs sought for by the applicant shall not be granted, call for the records of the selection and on perusal of the records and after hearing the parties on the cause or causes that may be shown, be pleased to grant the following relief(s):

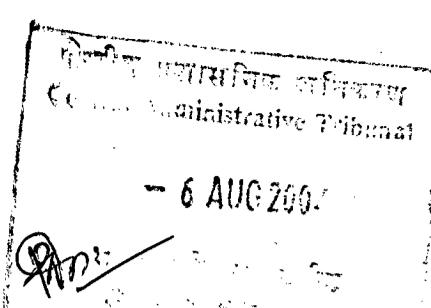
1. That the selection and appointment of the Respondent No.10 Shri Moon Changmai be declared as void and illegal.
2. That the Respondents be directed to hold a review selection strictly in terms of the minimum qualifying standards of different Athletic events as set by the All India Postal Sports Board, taking into consideration the track records and present academic qualifications of the candidates including that of the applicant and also the representation and fitness certificate etc. submitted by the applicant.
3. Costs of the application.
4. Any other relief(s) to which the applicant is entitled as the Hon'ble Tribunal may deem fit and proper.

9. Interim order prayed for.

During pendency of this application, the applicant prays for the following relief: -

1. That the Hon'ble Tribunal be pleased to restrain the respondents from appointing the Respondent No.10 or other person, if any selected, against the post under Athletic quota till the final disposal of this application. The applicant also prays that the instant application be disposed of expeditiously.

Dipak Hazarika



16
 Filed by the applicant
 Mr. Debjit. Subrata Nath.
 Advocate
 Guwahati

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
 GUWAHATI BENCH: GUWAHATI**

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

Title of the case : O. A. No. 172 /2004
 Miss Dipti Hazarika : Applicant
 -Versus -
 Union of India & Others : Respondents.

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Date: 66. 08.04

Filed by
 Subrata Nath.
 Advocate

Dipti Hazarika.

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**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI**

(An Application under Section 19 of the Administrative
Tribunals Act, 1985)

O. A. No. 172 /2004

BETWEEN

Miss Dipti Hazarika,
D/o-Late. Khagen Hazarika.
C/o- Shri Abdul Latif
Dr. B. Barooah Road,
P.O- Ulubari
Guwahati- 781007.

...Applicant.

-AND-

1. The Union of India,
Represented by the Secretary to the
Government of India
Ministry of Communication,
Department of Posts,
New Delhi.
2. The Director General
Department of Posts,
New Delhi.
3. The Chief Postmaster General,
Department of Posts
Assam Circle,
Meghdoot Bhawan,
Guwahati-781001.
4. The Selection Committee
Represented by the Director of
Postal Training Centre, Guwahati.
Meghdoot Bhawan, Panbazar
Guwahati-781001.

Dipti Hazarika

5. Shri R. Kashyap,
Director Postal Training Centre,
(Chairman Selection Committee)
Meghdoot Bhawan, Panbazar
Guwahati-781001.
6. Shri Som Kamei
SSPO, Guwahati
(Member, Selection Committee)
Meghdoot Bhawan, Panbazar
Guwahati-781001.
7. Shri Sudhir Ghosh
AD (Welfare)
CO, Guwahati.
(Member, Selection Committee)
Meghdoot Bhawan, Panbazar
Guwahati-781001.
8. Shri Pranab Saikia,
Technical Expert, representing the
Directorate of Sports & Youth Welfare, Govt. of Assam,
(Member, Selection Committee).
C/O- Director, Sports and Youth Welfare, Assam
Rudra Singha Sports Complex, Dispur, Guwahati-6.
9. Shri Pulak Lahiri,
Representing the
Directorate of Sports and Youth Welfare,
Govt. of Assam
(Member, Selection Committee).
Near Sukleswar Mandir, Panbazar, Guwahati-1.
10. Shri Moon Changmai,
SAI Sports Hostel, Golaghat,
P.O- Golaghat.

..... Respondents

Dipali Hazarika

DETAILS OF THE APPLICATION

1. Particulars of order(s) against which this application is made.

This application is made not against any particular order but against non-consideration of the applicant for selection for appointment to the post of Sports Person, advertised by the Respondents for recruitment against sports quota, inspite of her full eligibility her candidature was rejected on the alleged ground of physically unfit without consulting any Medical Expert and also in total violation of the guidelines/Rules of appointment under Sports quota with malafide intention.

2. Jurisdiction of the Tribunal.

The applicant declares that the subject matter of this application is well within the jurisdiction of this Hon'ble Tribunal.

3. Limitation.

The applicant further declares that this application is filed within the limitation prescribed under section-21 of the Administrative Tribunals Act, 1985.

4. Facts of the Case.

4.1 That the applicant is a citizen of India and as such she is entitled to all the rights, protections and privileges as guaranteed under the Constitution of India.

Dipali Negarkar

4.2 That the Chief Post Master General, Assam Circle, Department of Posts, vide his notification No. Staff/13-20/2001/Corr dated 11.03.2003 advertised for recruitment to the posts of Postal Assistant/Sorting Assistant, Postman and Group-D category post (total four nos. of posts) under Sports quota. The four posts so advertised were earmarked as one each for the disciplines of Table Tennis, Badminton, Chess and Athletics (Track events). The last date for submission of application was 30.04.2003.

(Copy of the advertisement dated 11.03.2003 is annexed hereto as Annexure-I).

4.3 That the applicant, having full eligibility in terms of the advertisement, applied for the post earmarked for the discipline of Athletics. After screening of all the applications, the respondents made a qualifying screening list wherein the name of the applicant appeared at Sl. No. 12 against the post of Postman alongwith others and the final selection was made by a Selection Committee by assessment of records. Accordingly the Respondent No.3 vides his order No. Staff/ 13-20/2001/Corr. dated 02.06.2004 constituted a Selection Committee with the following members.

1. The Director, PTC/Guwahati - Chairman.
2. The SSPO/Guwahati - Member.
3. The AD (WLF), CO/Guwahati - Member.
4. The expert personnel

Nominated/deputed by the

Digital Signature

Sports Authority, Govt. of

Assam (event wise) - Member.

(Copy of screening list and order dated 02.06.04 are annexed hereto as Annexure-II and III respectively).

4.4 That pursuant to the order stated above and the request made by the Respondent No. 3 the Director of Sports and Youth Welfare, Govt. of Assam vide it's letter No. DSY/S/Estt.I/2003/70 dated 17.06.2004 deputed one Shri Pronob Saikia to represent the Directorate of Sports etc; Govt. of Assam for selection of Athlete to be recruited by the Respondents. In addition, the Directorate also deputed one Shri Pulak Lahiri to represent the Directorate for the said purpose.

(Copy of the letter dated 17.06.04 is annexed hereto as Annexure-IV).

4.5 That the Selection Committee mentioned above met on 18.06.2004 and understood to have made the final selection of the candidates. In fact, it was a paper selection made on the basis of scrutiny of track records only. It is learnt that in the meeting of the Selection Committee aforesaid, the candidature of the applicant has not been taken into consideration following a verbal complain made by one of the members stating that the applicant was not medically fit since she underwent a surgical operation of her knee in the last year. Acting on that unfounded complaint made by a member of the Selection Committee excluded the

Dipu Haqika

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applicant from being considered for the post although there was no documentary evidence or records whatsoever in support of the complain aforesaid with a malafide intention. The Technical expert, Athletics in the committee who was nominated as a member in the Selection Committee by the Director of Sports Govt. of Assam however, objected to this and opined that the applicant cannot be excluded on medical ground in such a manner simply on the basis of a verbal complain by a member without any documentary evidence. It is further learnt by the applicant from a reliable source that the Technical Expert (Athletics) even submitted his objection in writing to the Respondent No.3 vide his letter dated 18.06.2004 i.e. the day on which the Selection Committee meeting was held and in the said letter the Technical member stated that the entire facts and expressed his inability to accept the proceedings (Selection list) made by the Selection Committee.

(Copy of letter dated 18.06.04 is annexed hereto) p2s
as Annexure-V).

4.6 That having learnt from reliable source regarding her exclusion from selection list on medical ground as stated above, the applicant immediately submitted one representation on 30.06.2004 to the Respondent No.3 confirming her physical fitness and enclosing therewith one fitness certificate from Dr. Anant Joshi of Mumbai who gave her medical treatment and conducted an

Dipak Hazarika

operation on 01.08.2003. In his certificate dated 27.06.2004, Dr. Joshi clearly mentioned that the applicant has since fully recovered and could resume normal sporting activities as well as competition. The applicant in her representation dated 30.06.04 also confirmed that she was under the treatment of Dr. Joshi for a short period in 2003 for her minor ailments and thereafter she has been completely fit and has been doing her regular practice both morning and evening and attending to all sporting activities normally.

(Copy of representation dated 30.06.04 and fitness certificate dated 27.06.04 are annexed hereto as Annexure-VI and VII respectively).

4.7 That the applicant most respectfully begs to submit that for selection of Athletes for All India Postal Competitions, the Department of Posts have set some minimum qualifying standards for each events and only those Athletes whose performances conform to those set standards can be selected for appointment as Sports Persons in the relevant field as notified by the All India Postal Sports Board. The said norms were made available to the Selection Committee at the time of selection for taking the said norms in the instant case as a matter of guiding principles.

(Copy of the extract containing the set norms is annexed hereto as Annexure- VIII).

4.8 That the applicant fully satisfied and fulfilled the standard as per the set norms which are properly

Dipali Hegarikar

reflected in her statement of Bio-data and relevant certificates which were annexed and submitted by the applicant alongwith her original application when she applied for the post. But it is understood that the Selection Committee did not even examine her bio-data and certificates and rejected her candidature outright simply relying on a wrong and imaginary complain made by one of the members with malafide intention to give undue benefit to Respondent No. 10. Copies of her sports bio-data both original and updated are enclosed herewith for perusal of the Hon'ble Tribunal.

(Copies of Sports Bio-data both original and updated in respect of the applicant are annexed hereto as Annexure- IX and X respectively).

4.9 That the applicant participated in Athletic Competitions held at various places in the country in number of occasions in State level, Zonal level and National level meets in addition to Inter-state and Regional level competitions. She represented the State of Assam and East Zone in Athletic competitions on several occasions and she was awarded with Participation Certificates and performance-wise merit certificates in all cases and all those certificates were submitted by the applicant alongwith her original application which were available with the Selection Committee at the time of selection. Those certificates being voluminous, only few of those are appended herewith and the applicant craves to submit others at

Dipali Hazarika

the time of hearing should the Hon'ble Tribunal so desires.

(Copies of some certificates are annexed hereto as Annexure-XI series).

4.10 That the applicant further begs to state that she had some outstanding and landmark performances in the field of Athletics which are specially mentioned as under:-

- (a) Represented Assam in XI th East Zone Junior Athletic Championship, 1999 held at Calcutta and secured Silver medal in Heptathlon (i.e. 100m hurdles, 200m race, 800m race, Shot put, Javelin throw, High jump, Long jump)- (Annexure-XII-A).
- (b) Represented East Zone in the 12th ITC Inter-Zonal Junior Athletic Championships held at Hisar (Haryana) in December, 2000 and secured Silver medal in Heptathlon- (i.e. 100m hurdles, 200m race, 800m race, Shot put, Javelin throw, High jump, Long jump)- (Annexure-XII-B).
- (c) Represented East Zone in the 9th ITC Junior Inter-Zonal (National) Athletic Championship held at Calcutta in October, 1997 and secured Silver medal in 4/100 mtr. Relay- (Annexure-XII-C).
- (d) Participated in State level Athletic Competition held at Guwahati in December, 2002 and secured first position in 100m run, finishing in 13.56 seconds as against the set minimum qualifying of 14.5 seconds- (Annexure-XII-D).

Dipali Hogaikar

(e) Represented Assam in XVI th North East Sports Festival held at Agartala in February, 2002 and secured second position in 200m Sprint, finishing 28.2 seconds as against the set minimum qualifying standard of 31.0 seconds- (Annexure-XII-E).

(f) Represented Assam in XVIth North East Sports Festival held at Agartala in February, 2002 and secured second position in 4/100m run, finishing in 52.2 seconds as against the set minimum qualifying standard of 1.04.0 minutes.- (Annexure-XII-F).

From the above mentioned achievements, it is clearly evident that the applicant performed as per the set standards and guidelines notified by the All India Postal Sport Board regarding minimum qualifying standards of various events for the purpose of recruitment of Sports Persons. As such she was fully eligible for selection to the post applied for. Be it stated that the applicant has got a very good/unique track records which is far better than the track records of Respondent No. 10, as such, when proper selection is made on the basis of track records the case of the present applicant ought to have been considered on priority basis than the case of the Respondent No.10 for appointment.

(Copies of merit certificates are annexed hereto as Annexure-XII-A to F respectively).

Dipali Hazarika

4.11 That the applicant could learn from reliable source that inspite of her eligibility as per standards, her candidature was rejected on extraneous considerations stated above and one Shri Moon Changmai, Respondent No.10 whose name appeared at Sl. No. 16 in the screening list and whose records in the track events were not better in any respect than that of the applicant, has been selected against the post of Athletics. The applicant inspite of her better records in the Athletics, has been excluded from the selection, in an unjust, unfair, arbitrary and capricious manner.

4.12 That the applicant most humbly begs to submit that the requisite academic qualification specified in the advertisement was as under:-

(i) For the post of Postal Asstt/

Sorting Asstt. = 10+2 Standard passed.

(ii) For the post of Postman = Matriculation or equivalent.

(iii) For the post of Group 'D' = Middle School standard passed.

On the closing date of application i.e. on 30.04.2004 the applicant was only H.S.L.C passed but subsequently she passed Higher Secondary examination also, the result of which was declared after the closing date. As such she could apply only for the post under Sl. No. (ii) and (iii) above and could not apply for post under Sl. No. (i) above since her result of Higher Secondary examination was not declared till the

Dipali Negocien

closing date of application. The applicant also passed Typing.

(Copy of pass certificate of H.S.L.C and H.S exams and Type writing are annexed hereto as Annexure-XIII series).

4.13 That it is stated that the Respondent No.10 was also only H.S.L.C passed on the closing date of application and passed H.S thereafter and as such was exactly similarly situated as the applicant in respect of academic qualification. But surprisingly, in the preliminary screening list, the educational qualification shown alongside the name of the applicant was H.S.L.C passed whereas the same was shown as H.S passed alongside the name of the Respondent No.10 although his result of H.S was not declared till the closing date of application. This clearly indicates that the H.S pass certificate of the Respondent No.10 was entertained even after the closing date of application, which is unfair, and against the settled law. This was presumably done in order to not only selecting the Respondent No.10 but with the intention of even placing him in the higher post of Postal Asstt. /Sorting Asstt. which is malafide, unfair, and based on extraneous considerations.

4.14 That the applicant most humbly begs to submit that due to rejection of her candidature without any valid reason in an unfair and unjust manner, the applicant is going to be deprived of her legitimate selection for

Dixi Hegarikar

appointment as Sports Person against the discipline of Athletics, thereby causing irreparable loss to her. As such finding no other alternative, the applicant is approaching this Hon'ble Tribunal for protection of her legitimate rights and interests and it is a fit case for the Hon'ble Tribunal to interfere with and to protect the rights and interests of the applicant directing the Respondents to hold review selection strictly in terms of the set norms and guidelines in respect of different parameters, taking into considerations the track records of all the candidates including that of the applicant so as to make a fair selection.

4.15 That this application is made bonafide and for the cause of justice.

5. Grounds for relief(s) with legal provisions.

5.1 For that, the applicant is eligible for selection to the post of Sports Person against the Athletes quota in terms of the specifications prescribed in the advertisement.

5.2 For that, the applicant participated in number of Athletic Competitions at State, Zonal, Interstate and National level representing the State of Assam/East zone and won medals.

5.3 For that, the performance of the applicant in different Athletic events at State/Zonal/National level are in

Dipali Hazarika

conformity with the standards set by the All India Postal Sports Board for recruitment of Sports person.

5.4 For that, the applicant acquired a valuable right for being selected to the vacant post under Athletic quota for which advertisement was made.

5.5 For that, the candidature of the applicant has been rejected by the Selection Committee while conducted paper selection on the basis of track records and unfounded verbal complain made by one of the members of the Selection Committee that the applicant is medically unfit due to an operation undergone by her. It is categorically submitted that the applicant's track record is far better than the Respondent No.10 as such recommendation of selection committee for appointment of Respondent No.10 is highly illegal and unfair and the same is in total violation of guidelines/set norms.

5.6 For that, the selection committee rejected the candidature even without taking the records of the applicant into consideration and even in absence of any documentary evidence or further enquiries regarding the physical unfitness of the applicant complained of.

5.7 For that, the applicant on the contrary, submitted her physical fitness certificate from her attending Doctor but not considered by the Respondents.

5.8 For that, the Technical Expert (Athletics) in the Selection Committee made written objection and opined

Dipali Kargata.

that the applicant cannot be rejected in such a manner in absence of any documentary evidence against her fitness.

5.9 For that, the performance records of the applicant in the track events are better than that of the candidate, understood to have been selected (Respondent No.10).

5.10 For that, the applicant submitted representation against her rejection on medical ground and further submitted relevant medical certificate in support of her physical fitness but not considered by the Respondents.

5.11 For that, the Selection Committee acted with malafide intention in the most unfair, unjust, arbitrary and illegal manner and in violation of the principles of natural justice and so also the provisions of Article 14 and 16 of the Constitution of India.

6. Details of remedies exhausted.

That the applicant states that she has exhausted all the remedies available to her and there is no other alternative and efficacious remedy than to file this application.

7. Matters not previously filed or pending with any other Court.

The applicant further declares that she had not previously filed any application, Writ Petition or Suit before any Court or any other authority or any other

Dipali Bagatika

Bench of the Tribunal regarding the subject matter of this application nor any such application, Writ Petition or Suit is pending before any of them.

8. Relief(s) sought for:

Under the facts and circumstances stated above, the applicant humbly prays that Your Lordships be pleased to issue notice to the respondents to show cause as to why the reliefs sought for by the applicant shall not be granted, call for the records of the selection and on perusal of the records and after hearing the parties on the cause or causes that may be shown, be pleased to grant the following relief(s):

- 8.1 That the selection and appointment of the Respondent No.10 Shri Moon Changmai be declared as void and illegal.
- 8.2 That the Respondents be directed to hold a review selection strictly in terms of the minimum qualifying standards of different Athletic events as set by the All India Postal Sports Board, taking into consideration the track records and present academic qualifications of the candidates including that of the applicant and also the representation and fitness certificate etc. submitted by the applicant.
- 8.3 Costs of the application.
- 8.4 Any other relief(s) to which the applicant is entitled as the Hon'ble Tribunal may deem fit and proper.

Dipali Bagrika

9. Interim order prayed for.

During pendency of this application, the applicant prays for the following relief: -

9.1 That the Hon'ble Tribunal be pleased to restrain the respondents from appointing the Respondent No.10 or other person, if any selected, against the post under Athletic quota till the final disposal of this application. The applicant also prays that the instant application be disposed of expeditiously.

10.

This application is filed through Advocates.

11. Particulars of the I.P.O.

i) I. P. O. No.	:	JJG 420493
ii) Date of Issue	:	1.7.2004
iii) Issued from	:	A. P.O, Guwahati
iv) Payable at	:	Guwahati

12. List of enclosures.

As given in the index.

Dipali Hazarika

VERIFICATION

I, Miss Dipti Hazarika, Daughter of Late Khagen Hazarika, aged about 22 years, resident of Dr. B. Barooah Road, P.O- Ulubari, Guwahati-7 do hereby verify that the statements made in Paragraph 1 to 4 and 6 to 12 are true to my knowledge and those made in Paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the 29th day of July, 2004.

Dipti Hazarika.

ANNEXURE - I

DEPARTMENT OF POSTS
OFFICE OF THE CHIEF POSTMASTER GENERAL: ASSAM CIRCLE:
GUWAHATI-781001.

10
11/3/03

Applications are invited from the meritorious sports persons who are the Indian Citizen for the undermentioned posts to fill up the sports quota for the year 2001 under Assam Postal Circle in the scale of pay as indicated against each.

Sl.No.	Name of posts	No. of posts	Scale of pay
(1)	(2)	(3)	(4)
I	Postal Asstt./Sorting Asstt.	2 (Two)	Rs.4000-6000/- plus other allowances as admissible under the rules.
II	Postman	1 (One)	Rs.3050-4590/- plus other allowance as admissible
III	Group "D"	1 (One)	Rs.2550-3200/- plus other allowance as admissible

2. Age : 18 yrs to 25 yrs. Maximum age limit may be relaxed by 5 years (10 years for SC/ST and 8 Years for OBC).

3. Educational qualification : A candidate must pass (I) 10 + 2 standard or 12th class pass of a recognised University or Board of School Education or Board of Secondary Education (Excluding vocational stream for the posts of PA/SA as (I) above. (ii) Matriculation or equivalent for the post of Postman at serial (ii) above. (iii) Middle School standard pass for the post of Group "D" as (iii) above

4. Sports/Games preference : Table Tennis/Badminton/Chess and Athletics (Track events). The selection will be made one each from the above mentioned disciplines of sports. Application from the candidates of other disciplines may not be entertained.

5. Eligibility : I) Persons who have represented a state or the country in the National or International competition in any of the games/sports listed at serial 4 above.

Certified to be true copy
Sarojit Choudhury
Advocate
on 6.8.01

ii) Persons who have represented their university in the Inter-University tournaments conducted by the Inter-University sports board in any of the above games at serial 4 above.

iii) Persons who have represented their state schools' teams in the National sports/Games conducted by the All India School games federation in any of the above games/sports at serial 4 above.

Application forms and eligibility certificate forms in respect of item(5) above may be had from this office or any of the o/o the Sr.Supt./Supdt. of P.O.s/RMS divisions under Assam Circle. Application accompanied by all documents and necessary certificates(not in original) should be sent to the office of Chief Postmaster General, Assam Circle, 4th floor, Meghdoot Bhawan, Panbazar Guwahati-781001 within 30-45 days. Application which are not completed in all respects as required above will be liable to be rejected. The cover should be superscribed in bold letters "APPLICATION FOR MERITORIOUS SPORTS PERSONS RECRUITMENT"

Selection will be made as per rules on the subject, and appointment will be issued by the concerned Sr.Supt./Supdt. of P.O.s/RMS office's of this circle.

(S.SHYAM)
A.P.M.G.(STAFF)

For Chief Postmaster General,
Assam Circle, Guwahati-781001.

No. Staff/13-20/2001/Corr

Dated at Guwahati the 11th March,03

Copy to :-

1. The P.M.G., Dibrugarh
2. All SSPOS/SPOS/SSRM/SRM in Assam Circle and Dibrugarh Region. They are requested kindly to take action for wide circulation in their dns. Enclosed application forms and eligibility certificate forms be kept ready for willing candidates as and when required. Eligible EDA(GDS) can also apply for the posts of Postman and Gr-D under meritorious sports persons quota. As such the same may also be circulated to GDS of their units and applications alongwith necessary certificates if any received be forwarded to this office.
3. ADPS(WL/SP), C.O., Guwahati w.r.to his No.WLF/7-69/2000-01 dtd. 27.1.03.

For Chief Postmaster General,
Assam Circle, Guwahati-781001.

C/C

ANNEXURE -II

20-2

EVENT = ATHLETIC

Name of Sl.No. post applied for	as per check: list	Name of applicants as per performance	Community	Dt. of birth age as on 30.4.03	Ed. Qlfn.	Recent & highest sports activities, Eligibility/Sports certificate	Remarks
PA	11	1. Ms Rinumoni Gohain	MOBC	27.2.82 21 Y 2 M 3 D	HS Passed	1. Participated in Jr. Ath. East Jone Champ. held at Kanpur, 01 - 3 rd position. 2. 13 th N.E Sports Festival, 99(3 rd position 200 M, 1 st position 400 M relay	
PA	26	2. Sri Dulu Gogoi	OBC	29.3.79 22 Y 1 M 1 D	BA Passed	1. Participated NE sports Festival, 2002 held at Agartala Discuss- 1 st Position 3. Jr. A.O. 4. Jr. Fed. Cum. 02 5. N.E Sports festival, 02	
PA	15	3. Sri Paragjyoti Baishya	SC	17.5.79 23 Y 11 M 13 D	HS Passed	1. Participated in 17 th Inter State Jr. Ath. Champ. held at Chennai, 02	
P.Man	21	1. Miss Namita Dihingia	OBC	1.1.80 23 Y 3 M	HSLC Passed	1. Participated in IS Jr. Chmp, 97(1 st position in Javeline) 2. 15 th A.I. IS Jr. Ath Champ, 98(1 st Javeline) 3. 15 th IS Jr. Ath. Champ, 00(2 nd - Jav.) 4. East Zone , IS Jr. 01- 3 rd . Jav.)	
	14	2. Miss Dipali Deori	ST	1.5.83 19 Y 11 M 29 D	HSLC Passed	1. 1 st position in ITC Inter Zonal Jr. Ath. Championship held at Kanpur, 01 2. Punjab National Games, 01 3. National School Games Champ, 00 U- 17 3 rd . position.	
	11	3. Miss Rinumoni Gohain	MOBC	27.2.82 21 Y 2 M 3 D	HS Passed	1. Participated in Jr. Ath. East Jone Champ. held at Kanpur, 01 - 3 rd position. 2. 13 th N.E Sports Festival, 99(3 rd position 200 M, 1 st position 400 M relay	

Certified to be true
by S. N. Gogoi
Advocate
on 6.8.04.

20-3

16	4. Sri Moon Changmai	OBC	3.8.83. 19 Y 8 M 27 D	HS Passed	1. National School Games Championships, 02 Position 3 rd (Long Jump) U-17. Position - 2 nd (Triple Jump) U-17 2. East Zone 3. N.E Sports festival, 03 2 nd (Triple Jump), 1 st (Long Jump).		
12	5. Miss Dipti Hazarika	MOBC	12.10.82 20 Y 6 M 18 D	HSLC passed	1. Participated in National Sports festival for women held at Pondicherry in Jan, 03. 2. National School Games under-19 Position=3 rd . 3. A.I.Rural Sports tournament organised by Dept. of Y & W India 4. NE Sports		
Gr- D	17	1. Miss Monalisa Bora	OBC	15.1.86 17 Y 3 M 15 D	Class IX	Participated in 48 th National Games, 03 held at Bangalore Position = 3 rd in 100 Mts. Hurdles U-19. East zone.	Underaged to be checked
11	2. Miss Pipumoni Gohain	MOBC	27.2.82 21 Y 2 M 3 D	HS Passed	1. Participated in Jr. Ath. East Jone Champ. held at Kanpur, 01 - 3 rd position. 2. 13 th N.E Sports Festival, 99(3 rd position 200 M. 1 st position 400 M relay		
19	3. Sri Sankar Dey	OC	1.9.83 19 Y 7 M 29 D	Class IX Passed	1. Participated in 45 th National School Games & Ath. Champ., 00 U-19 Y 2. Participated National Schools Ath. Champ., 01		

Das 20-3
= 30-6-03

ANNEXURE-III

DEPARTMENT OF POSTS:INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL
ASSAM CIRCLE:GUWAHATI

No. Staff/13-20/2001/Corr

Dated at Guwahati the June 2, 2004.

Sub:- Formation of Selection Committee in connection with recruitment of meritorious Sports Persons.

The Chief PMG, Assam Circle, Guwahati is pleased to approve for constitution of a Selection Committee in connection with recruitment of meritorious Sports Persons with the following officers of this Circle.

1. The Director, PTC/Guwahati	-	Chairman
2. The SSPOs/Guwahati	-	Member
3. The AD(WLF), CO/Guwahati	-	Member
4. The Expert personnel nominated/- deputed by the Sports Authority Govt. of Assam(Event wise)	-	Member

The practical test is scheduled to be held on 21.6.04 at 9000 hours in Nehru Stadium (ABITA and Kanalata Indoor Stadium), Guwahati - 7.

It is requested to kindly take action accordingly.

S. M.
A.P.M.G. (Staff)
O/o the Chief Postmaster General
Assam Circle, Guwahati - 781 001

Copy for information and necessary action :-

1. The Director, PTC/Guwahati.
2. The SSPOs/Guwahati.
3. The AD(WLF), CO/Guwahati. He will take necessary action for holding the test etc. on the above subject.
4. The District Sports Officer, Kamrup, Youth Hostel, Paltan Bazar, Guwahati-8.
5. The Director, Sports & Youth Welfare, Assam, Rudra Singha Sports Complex, Dispur, Guwahati-6.
6. Sr.PS/PA to Chief PMG/DPS(IQ), CO/Guwahati.

V
For Chief Postmaster General
Assam Circle, Guwahati - 781 001

*Certified to be true copy
Surya Choudhury
A. H. S.
on 6.8.04.*

OFFICE OF THE DIRECTOR OF SPORTS AND YOUTH WELFARE ASSAM
BUDRA BINGHA SPORTS COMPLEX NEAR BUFAR MARKET DISPUR ONI.

NO. DSY/S/ESTT.I/2003/70

Dated Guwahati, the 17th June'04.

From : Shri R.P. Baruah, A.O.S.
Deputy Director,
Sports and Youth Welfare, Assam,
Budra Bingha Sports Complex,
Dispur, Guwahati-6.

To : The Chief Postmaster General,
Meghdoott Bhawan, Panbazar,
Guwahati - 781001.

Sub. : Recruitment of meritorious Sports persons in Group 'C'
and 'D' posts for the vacancy of Sports Quota for the
year 2004.

Ref. : Your letter No. Staff/10-20/2001/corr. dt. 2-6-2004.

Sir,

With reference to the subject cited above, I am directed
to depnote Shri Pranab Sankar, Assistant Secretary, State Sports Council
of Assam for selection of Athlete to be recruited by your Department
against Sports Quota.

Further, Shri Tuluk Lahiri, prominent sports person and
sports analyst will also represent the Directorate of Sports and Youth
Welfare, Assam for said purpose.

Yours faithfully,

SL/-

Deputy Director,
Sports and Youth Welfare, Assam,
Dispur, Guwahati-6.

Name NO. DSY/S/ESTT.I/2003/70 - 1 Dated Guwahati, the 17th June'04.

Copy to:-

1. Shri Tuluk Lahiri, prominent sports person and analyst for
Information. He is requested kindly to represent the Directorate for the said purpose and also contact the Assistant
Director (Welfare), O/G the Chief P.M.O., Meghdoott Bhawan,
4th floor, Panbazar, Guwahati-1 on 18-6-04 at 1100 hours.
2. Shri Pranab Sankar, Assistant Secretary, State Sports Council
of Assam for information. He will contact the Assistant Director (Welfare), O/G the Chief P.M.O., Meghdoott Bhawan, 4th
Floor, Panbazar, Guwahati-1 on 18-6-04 at 1100 hours for
further action.

Deputy Director,
Sports and Youth Welfare, Assam,
Dispur, Guwahati-6

Certified to be true copy
Sajit Choudhury
Advocate
on 8.8.04.

ANNEXURE-V

18.6.2004

To,
The Chief Post Master General,
Assam Circle,
Meghdoot Bhawan, Panbazar,
Guwahati-1.

Sub: Recruitment of meritorious sportspersons in groups 'C' and group 'D' post for the vacancy of sports quota for the year 2001,

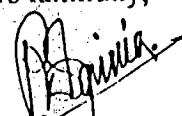
Sir,

In inviting a reference to the subject cited above, I have the honour to inform you that the meeting of the selection committee (athletics) to select one athlete for recruitment against Sports Quota on the basis of Sports Certificates was held under the Chairmanship of the Director, PTC, Guwahati in his office chamber today. Being one of the member as a representative of Directorate of Sports, Assam, I was also present in the said meeting. It is to be mentioned here that in that selection committee meeting, the candidature of the one good athlete (Miss Dipti Hazarika) has not taken into consideration on medical ground. One of the member of the selection committee has verbally complained that Miss Dipti Hazarika is not medically fit as she has performed a knee operation during last year under Dr. Anant Joshi of Mumbai. But without having any written evidence, it is quite impossible as well as unjustified on the part of the Selection Committee to reject the candidature of any qualified applicant.

So, under this circumstances, it will not be possible on my part to accept the proceedings (Selection List) of the said selection committee.

This is for favour of your kind information and necessary action.

Yours faithfully,



(PRONOBN SAIKIA)
Member, Selection Committee,
Postal Selection Committee (Athletics)
for recruitment of Sportspersons.

Copy for information and necessary action:

1. To The Director,
Sports and Youth Welfare, Assam,
Rudra Singha Sports Complex, Dispur, Guwahati-6

(PRONOBN SAIKIA)
Member, Selection Committee,

*Certified to be true copy
S. N. Chanda
Advocate
on 6.8.09*

Date: 30/6/04

To:

The Chief Post Master General,
Assam Circle,
Magdoot Bhawan, Panbazar,
Guwahati - 781001

Sub: Recruitment of Sports persons against Sports quota for the year, 2001

Sir:

In inviting a reference to the subject cited above I have the honour to draw your kind attention and sympathetic consideration for the following few lines.

That Sir, in response to your advertisement published in the Local Dailys/ Employment News for recruitment of sportspersons against the vacancy for the year, 2001 covering four disciplines i.e., Athletics, Badminton, Chess and Table Tennis and being an educated unemployee and also a meritorious athlete of the state, I also applied for the post of Postman/ Group 'D'. Accordingly my name was also there in the screening list for final selection.

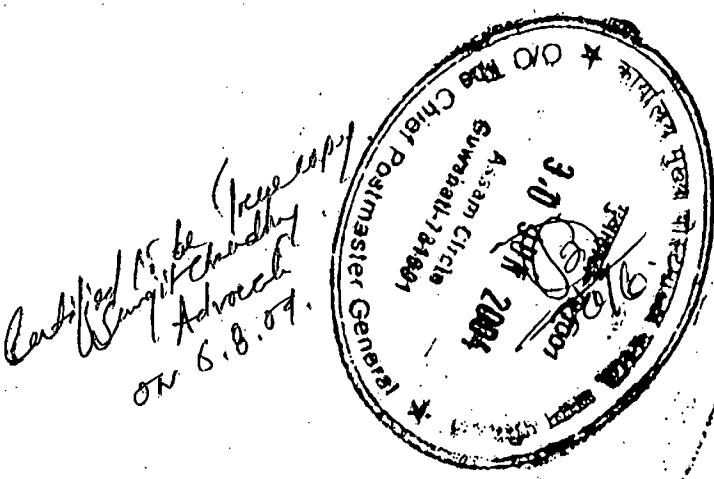
But I am sorry to inform you that my name has been dropped from the final selection on medical ground (fitness) without having any documentary evident. It is for favour of your kind information that, I was under treatment of Dr. Anant Joshi, a renowned Spots Medicine Specialist (Master of Sports Science, U.S.A.) of India for a small period and now I am physically fit. My regular practice for both morning and evening are going on smoothly. In support of my claim, I am submitting herewith a copy of Medical Fitness Certificate (Xerox) duly issued by Dr. Anant Joshi of Mumbai for ready reference.

Under the above circumstances, now I have got no other way then to pray your honour for justice and for which act of your kindness, I shall leave no stone unturned to give you full satisfaction.

Yours faithfully,

Dipti Hazarika

(Dipti Hazarika)
C/O Great Eastern Sports
Dr. B.Boroah Road,
P.O.: Ulubari, Guwahati-7



Dr. ANANT JOSHI
M.S. Ortho (Bombay) D.Ortho.
Master of Sports Science (U.S.A.)



ANNEXURE-VII

Savitri Sadan, 16B A,
Dr. Ambedkar Road,
Dadar, Mumbai - 400 014.
Phone : 2414 2929 / 2414 3240,
Fax : 022-2414 3699,
e-mail : nsminst@vsnl.com.

Consultations :

Mon, Tue, Thurs & Fri, 9.00 to 03.00 p.m.

27.6.04

Kipti Hazewala who was operated
by me on 1.8.03 for
ACL Reconstruction (R) knee has
recovered fully & can
resume normal sporting activities
as well as competitions.

Dr. Anant Joshi

Certified to be true copy
Sugit Choudhury
Advocate
on 6.8.04

must ensure that only those athletes are selected for All India Postal Competitions who satisfy the following revised minimum qualifying standards :-

<u>Sl.No.</u>	<u>For Men only (Athlete)</u>	<u>Revised minimum Qualifying standards.</u>
1.	100 Metres Sprint	11.6 Sec.
2.	200 metres sprint	24.9 Sec.
3.	400 metres Run	58.0 Sec.
4.	800 metres Run	2.05.0 Minutes.
5.	1500 metres Run	4.35.0 "
6.	5000 metres Run	17.00.0 "
7.	10000 metres Run	36.00.0 "
8.	3000 metres Steeple Chase	11.30.0 "
9.	110 metres Hurdles	17.5 Sec.
10.	100 metres Hurdles	1.00.1 minutes
11.	Long Jump	6 metres
12.	Triple Jump	13 "
13.	High Jump	1.64 "
14.	Pole Vault	3.5 "
15.	Shot Put	11 "
16.	Discuss Throw	35 "
17.	Javallin Throw	50 "
18.	Hammer Throw	35 "
19.	20 kms. Walk.	2 hours.
20.	4X 100 metres Relay	Strongest possible team should be formed amongst the competitors who
21.	4 X400 metres Relay	have qualified for participation in All India Meet.
22.	Decathlon 3000 points.	

b. The above mentioned events will be held only if at least three contestants are available for participation.

<u>Sl.No.</u>	<u>For Women only</u>	<u>Revised minimum Qualifying standards.</u>
1.	100 Metres sprint	14.5 Sec. ✓
2.	200 metres Sprint	31.0 Sec. ✓
3.	400 metres Run	1.04.0 minutes.
4.	800 metres Run	2.10.0 minutes
5.	1500 metres Run	5.10.0 "
6.	100 metres Hurdles	23.0 Sec.
7.	Shot Put	9 metres.
8.	Javelin Throw	27 metres.
9.	Discuss throw	26 metres

2/16

3/-----

Certified to be true copy
S. J. G. Chaudhury
Adrool
on 6.8.09

10. Long Jump 4 metres
 11. High Jump 1.30 metres.
 12. 4 x 100 Metres Relay) Strongest possible Team should be
 4 x 400 metres Relay) formed amongst the competitors
) who have qualified for participation
) in All India Meet.

The standards prescribed above for Item 1 to 4 & 8 for Men and 1 to 6 for Women should be rigidly applied and rounding of fraction to the advantage of competitors should not be admissible. While applying standards in the long distance events, both for men and women the fraction of a second or inch in the records of the circle meet may be ignored or rounded off to the advantage of the competitors.

In Men Section Sl. No.1 to 19 and 22 and in women Section Sl.No. 1 to 11, those who secure first and second position in the Circle Meet should be sent for participation in All India Athletic Competitions, provided they have attained the minimum qualifying standards in their respective events to participate in the All India Meet as pointed out above.

In the All India Postal Athletic Meet where the result is to be determined by the scoring of points the method of scoring for individual team and relays events will be as follows :-

1 st Place	7 points
2 nd place	5 points
3 rd place	4 points
4 th place	3 points
5 th place	2 points
6 th place	1 point

This is as per the rules of Amateur Athletic Federation of India.

The above points will count for team championship only. The points secured in individual events would be counted to determine the position of the concerned circle team. The award of trophies to Best Athlete will be adjudged on the lines of decathlon table (vide No.9-8/71-sports dt 6.7.71).

Eligibility:

The following categories of employees in the Department of Posts shall be eligible:

- All whole-time regular employees of Department;
- Gramin Dak Sewaks and Daily rated mazdoor who have completed more than six months of service.

Special Casual Leave:

Special casual leave not exceeding 4 days plus actual journey time will be allowed to the participants for All India tournament. The local organizers of All India Meet may

SPORTS BIO-DATA (At the time of submitting Application)

1. Name : **MISS DIPTI HAZIRIKA** ✓
2. Father's Name : **Late Khagen Hazirika**
3. Present Address : **SAI Sports Hostel, Guwahati
SAI New Field Sports Complex,
P.O Panbazar, Guwahati-8**
4. Permanent Address : **D/o Late Khagen Hazirika
Vill: Bakul Majgaon
P.O: Lahowal,
Dist: Dibrugarh, Assam**
5. Educational Qualification : **Passed H.S.L.C Examination from Govt. Bezbarua Higher Secondary School, Golaghat under SEBA in IIInd division in the year 2000.**
6. Age (Date of Birth) : **12-10-1982**
7. Nationality : **Indian**

SPORTS ACHEIVEMENTS:

- A. Represented Assam Junior Athletic team in the 10th Junior Inter State Athletic Championship, 95 held at Bhopal from 3rd to 6th February'95.
- B. Represented Assam Junior Athletic team in the VIIth East Zone Junior Athletic Meet, 95 held at Cuttack from 22nd to 24th September 1995.
- C. Represented Assam State Rural Athletic team in the XXVIth All India Rural Sports Tournament, 1995-96 held at Ranchi from 7th to 10th December 1995.
- D. Represented the Assam School Athletic team in the XXXXIst National School Games Athletic Meet, 1996 held at Burdwan, West Bengal from 19th to 24th January 1996.
- E. Represented the Assam Junior Athletic team in the VIIIth East Zone Junior Athletic Championship, 1996 held at Agartala from 12th to 15th September 1996.
- F. Represented the Assam Junior Athletic team in the IXth East Zone Junior Athletic Championship, 1996 held at Cuttack from 8th to 10th September 1997.
- G. Represented East Zone Junior Athletic Team in IXth ITC Junior Inter Zonal (National) Athletic Championship held at Calcutta from 3rd October to 6th October, 1997 and secured **Silver Medal** in 4 X 100 M Relay.
- H. Represented Assam Junior Athletic Team in 14th Inter State Junior Athletic Meet 1999 held at Cuttack from 9th to 12th January 1999.
- I. Represented the Assam Junior Athletic team in the XIth East Zone Junior Athletic Championship, 1999 held at Calcutta on 22nd & 23rd August 1999 and secured **Bronze Medal** in Triple Jump with a distance of 10.53 mts.

*Certified to be true copy
Sujit Choudhury
Advocate
on 8.8.04.*

✓ Represented the Assam Junior Athletic team in the XIth East Zone Junior Athletic Championship, 1999 held at Calcutta on 22nd & 23rd August 1999 and secured **Silver Medal** in Heptathlon with 2591 points.

✓ K. Represented the East Zone Junior Athletic team in the 12th ITC Inter Zonal Junior Athletic Championship(National), held at Hisar from 2nd to 4th December, 2000 and secured **Silver Medal** in Heptathlon with 3194 points.

L. Represented the Assam School Athletic team in the 45th National School Games Athletic Championship, 2000 held at Thiruvananthanpuram from 1st to 6th February, 2000.

M. Represented Assam Senior Athletic team in the XXVI National Sports Festival for women (Group-II) held at Jaipur from 25th to 28th December, 2000.

N. Represented the Assam School Athletic team in the 46th National School Games Athletic Championship, 2000 held at Gandhinagar, Gujrat from 8th to 12th January 2001 and secured **Bronze Medal** in Triple Jump (U-19) with a distance of 11.31 mts.

O. Represented Assam Senior Athletic team in the XV North East Sports Festival held at Itanagar from 16th to 20th February, 2001 and secured **Silver Medal** in Triple Jump with a distance of 11.08 mts.

P. Represented the Assam Junior Athletic team in the 13th East Zone Junior Athletic Championship, 2001 held at Patna from 9th to 11th September, 2001 and secured **Bronze Medal** in Long Jump with a distance of 4.92 mts and in Triple Jump with a distance of 10.79 mts.

Q. Represented Assam Senior Athletic team in the XVI North East Sports Festival held at Agartala from 7th to 10th February, 2002 and secured **Silver Medal** in 4 X 100 mts relay with a timing of 52.2 sec and **Silver Medal** in 200 mts with a timing of 28.2 sec and **Bronze Medal** in Long Jump with a distance of 5.26 mts.

R. Secured **Gold Medal** 100 M in the 1st All Assam Higher Secondary School and Junior College Athletic Meet held at Nehru Stadium, Guwahati from 28th to 30th December 2002.

S. Secured **Gold Medal** in High Jump in the 1st All Assam Higher Secondary School and Junior College Athletic Meet held at Nehru Stadium, Guwahati from 28th to 30th December 2002.

T. Secured **Gold Medal** in Long Jump in the 1st All Assam Higher Secondary School and Junior College Athletic Meet held at Nehru Stadium, Guwahati from 28th to 30th December 2002.

U. Adjudged as Best Jumper in the 1st All Assam Higher Secondary School and Junior College Athletic Meet held at Nehru Stadium, Guwahati from 28th to 30th December 2002.

V. Represented the Assam Senior Athletic team (100 M long jump and Triple Jump) in the XXVIII National Sports Festival for Women held at Pondicherry from 4th to 7th January, 2003.

(VI)

Place:

Date:

Mess Dipti Hazarika
(DIPTI HAZARIKA)
Vill: Bakul Majgaon P.O: Lahowal,
Dist: Dibrugarh, Assam

SPORTS BIO-DATA (Up-to-date) No

1. Name : MISS DIPTI HAZARIKA

2. Father's Name : Late Khagen Hazarika

3. Present Address : C/O. Great Eastern Sports
Dr. B. Baruah Road
P.O.: Ulubari, Guwahati-781007

4. Permanent Address : D/o Late Khagen Hazarika
Vill: Bakul Majgaon
P.O: Lahowal, Dist: Dibrugarh, Assam.

5. Educational Qualification : Passed H.S. Examination from Govt.
Bezbarua Higher Secondary School, Golaghat
under AHSEC, Guwahati in III rd division in
the year 2003.

6. Age (Date of birth) : 12-10-1982

7. Nationality : Indian

8. Cast/ Community : M.O.B.C.

SPORTS ACHIEVEMENTS:

- A. Represented Assam Junior Athletic team in the 10th junior Inters State Athletic Championship, 95 held at Bhopal from 3rd to 6th February'95.
- B. Represented Assam Junior Athletic team in the VIIIth East Zone Junior Athletic Meet, 95 held at Cuttack from 22nd to 24th September 1995.
- C. Represented the Assam State Rural Athletic team in the XXVIIth All Indian Rural Sports Tournament, 1995-96 held at Ranchi from 7th to 10th December 1995.
- D. Represented the Assam School Athletic team in the XXXXIst National School Games Athletic Meet, 1996 held at Burdwan, West Bengal from 19th to 24th January 1996.
- E. Represented the Assam Junior Athletic team in the VIIIth East Zone Junior Athletic Championship, 1996 held at Agartala from 12th to 15th September 1996.
- F. Represented the Assam Junior Athletic team in the IXth East Zone Junior Athletic Championship, 1996 held at Cuttack from 8th to 10th September 1997.
- G. Represented East Zone Junior Athletic team in IXth ITC Junior Inter Zonal (National) Athletic Championship held at Calcutta from 3rd October to 6th October 1997 and secured Silver Medal in 4 X 100 M Relay.
- H. Represented Assam Junior Athletic team in 14th Inter State Junior Athletic Meet 1999 held at Cuttack from 9th to 12th January 1999.
- I. Represented the Assam Junior Athletic team in the XIth East Zone Junior athletic Championship, 1999 held at Calcutta on 22nd & 23rd August 1999 and secured Bronze Medal in Triple Jump with a distance of 10.53 mts.
- J. Represented the Assam Junior Athletic team in the XI th East Zone Junior Athletic Championship, 1999 held at Calcutta on 22nd & 23rd August 1999 and secured Silver Medal in Heptathlon with 2591 points.

*Certified To be
true copy
Anup Kumar
Advocate
on 6.8.09*

Represented the East Zone Junior Athletic team in the 12th ITC Inter Zonal Athletic Championship (National), held at Hisar from 2nd to 4th December, 2000 and secured Silver Medal in Heptathlon with 3194 points.

L. Represented The Assam School Athletic team in the 45th National School Games Athletic Championship, 2000 held at Thiruvananthapuram from 1st to 6th February, 2000.

M. Represented Assam Junior Athletic team in the XXVI National Sports Festival for women (Group-II) held at Jaipur from 23rd to 28th December, 2000.

N. Represented The Assam School Athletic team in the 46th National School Games Athletic Championship, 2001 held at Gandhinagar, Gujrat from 8th to 12th January, 2001 and secured Bronze Medal in Triple Jump (U-19) with a distance of 11.31 mtr.

O. Represented Assam Senior Athletic team in the XVth North East Sports Festival held at Itanagar from 16th to 20th February, 2001 and secured Silver Medal in Triple Jump with a distance of 11.08 mtr.

P. Represented The Assam Junior Athletic team in the 13th East Zone Junior Athletic Championship, 2001 held at Patna from 9th to 11th September, 2001 and secured Bronze Medal in Long Jump with a distance of 4.92 mtr in Triple Jump with a distance of 10.79mtr.

Q. Represented Assam Senior Athletic team in the XVI North East Sports Festival held at Agartala from 7th to 10th February, 2002 and secured Silver Medal in 4 X 100 mts relay with a timing of 52.2 sec and Silver Medal in 200 mts. with a timing of 28.2 sec and Bronze Medal in long Jump with a distance of 5.26 mts.

R. Secured Gold Medal 100 M in the 1st All Assam Higher Secondary School and Junior College Athletic Meet held at Nehru Stadium, Guwahati from 28th to 30th December 2002.

S. Secured Gold Medal in High Jump in the 1st All Assam Higher Secondary School and Junior College Athletic Meet held at Nehru Stadium, Guwahati from 28th to 30th December 2002.

T. Secured Gold Medal in Long Jump in the 1st All Assam Higher Secondary School and Junior College Athletic Meet held at Nehru Stadium, Guwahati from 28th to 30th December 2002.

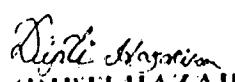
U. Adjudged as Best Jumper in the 1st All Assam Higher Secondary School and Junior College Athletic Meet held at Nehru Stadium, Guwahati from 28th to 30th December 2002.

V. Represented the Assam Senior Athletic team (100 M, long Jump and Triple Jump) in the XXVIII National Sports Festival for women held at Pondicherry from 4th to 7th January 2003.

W. Secured Gold Medal in Triple Jump with a distance of 11.23 mts. in the XVII North East Sports festival, 2003 held at Aizwal, Mizoram from 22nd April to 25th April 2003.

Place:

Date:


(DIPALI HAZARIKA)
Vill-Bakul Majgaon P.O.-Lahowal,
Dist- Dibrigarh, Assam.



27TH INTER DISTRICT
ATHLETIC
CHAMPIONSHIP
1999 - 2000



VENUE HANJAKLONGLANGSO
(SARIHAJAN), DIPHU
ORG. BY KAREI ANGLONG
DISTRICT SPORTS ASSOCIATION
DATE 26TH TO 29TH MARCH, 2000



Under the auspices of
ASSAM AMATEUR ATHLETIC ASSOCIATION



ASSAM
AMATEUR
ATHLETIC
ASSOCIATION

NAME Zipti Hazarika

AGE GROUP : Below 6 years (U. 36) Years

DISTRICT Golaghat

EVENT Long Jump

PLACE 1st

PERFORMANCE 5.25 mtrs. Sec. / Dist. / Height
(N. M. R.)

President
A.A.A.A.

Secretary
A.A.A.A.

Organ. Secretary
K.A.S.A.

*Certified to be true copy
Singit Chaudhury
Advocate
on 6.8.04.*

Directorate of Sports & Youth Welfare, Assam & State Sports Council, Assam, Guwahati - 781 007

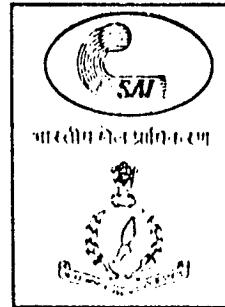


No 000011

ANNEXURE - XI (Series)

GOVERNMENT OF INDIA

Ministry of Youth Affairs & Sports



XV NORTH EAST SPORTS FESTIVAL

ITANAGAR (ARUNACHAL PRADESH)

FEBRUARY 16 TO 20, 2001

Name Dipti Hazarika State Assam

Discipline Athletics Women Event Triple Jump

Position Second Time/Distance 11.08 mtrs.

Lt. Col. B.S. Ahluwalia
Executive Director
SAI NS NIS, Patiala

D.K. Mittal
Director General
Sports Authority of India



GOVERNMENT OF INDIA

Ministry of Youth Affairs & Sports



XVII NORTH EAST SPORTS FESTIVAL

AIZAWL (MIZORAM)

APRIL 22 TO 25, 2003

Name Epji Huziukha State Assam

Discipline Wrestling Athletics Discipline Position First

Distance/Height 11.25 Metre

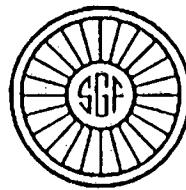
Lt. Col. B.S. Ahluwalia
Executive Director
SAI NS NIS, Patiala

Shekhar Dutt
Director General
Sports Authority of India



School Games Federation of India

Recognised by :
Ministry of Sports, Govt. of India
Member :
Asian School Sports Federation



INDIA

Member :
International School Sports Federation
Member :
Asian School Foot-ball Federation

Sr. No. 2897

XLVI NATIONAL SCHOOL GAMES CHAMPIONSHIP

FROM ... 3.1.2001 ... TO ... 12.1.2001 ...

..... Gauhati, Assam

CERTIFICATE OF MERIT

Awarded to Neeru Chhatri Hazarika

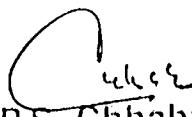
Son/Daughter of Sh. Khagendra Hazarika

Date of Birth 12.10.82

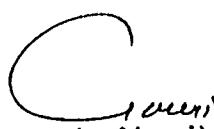
State Assam

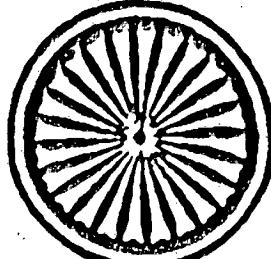
Event/Game Triple Jump Age Group U.19

Position Third (11.31 mts)


(P.S. Chhabra)

SECRETARY GENERAL


(C. L. Negi)
PRESIDENT



A.A.F.I.

MERIT CERTIFICATE

This is to certify that **Dipti HAZARIKA**
representing **ASSAM**
secured **3RD** Place in **TRIPE JUMP** Event,
in the **20^{YRS}** Boys / Girls in the **13TH EAST ZONE**
JUNIOR ATHLETIC CHAMPIONSHIP-2001 held at
Mithlesh Stadium, BMP-5, Patna from 9th to 11th September - 2001
Performance **10.79 MTRS.**

His/her date of birth is.....

(ARIF IMAM)
Secretary, B.A.A.A.

(SHYAM RAJAK)
Chairman Organising Committee
State Minister, Energy
Govt. of Bihar

(KUMUD RANJAN JHA)
President, B.A.A.A.

45th

No. 0324

National School Games & Athletic Championship - 2000



(Organised by Dept. of Education, Govt. of Kerala)
1-6 February - 2000, Thiruvananthapuram.

Participation Certificate

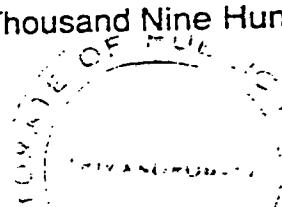
AWARDED to Sri./Smt./Ku. Dipali Hazarika Representing
the state/U.T. of Assam as a Competitor (Boys/Girls under 14/17/19)/Official
in the discipline of Athletics

His/her Date of Birth is 12-10-82 (One Thousand Nine Hundred and Eighty Two.....)

Sri. V. Gabriel

Thiruvananthapuram
06.02.2000

Deputy Director (Sports)
and Organising Secretary



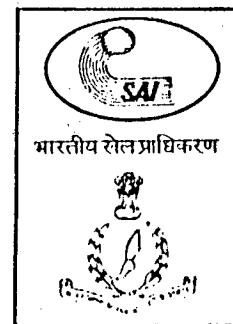
Smt. Lida Jacob IAS
Director of Public Instruction,
Govt. of Kerala

No 000518



GOVERNMENT OF INDIA

Ministry of Youth Affairs & Sports



XXVI NATIONAL SPORTS FESTIVAL FOR WOMEN

GROUP-II

JAIPUR (RAJASTHAN)

DECEMBER 25 TO 28, 2000

DIPTI HAZARIKA

of Assam participated in ATHLETICS

in the XXVI National Sports Festival For Women (Group-II) held at Jaipur (Rajasthan) from December 25 to 28, 2000, organised by the Sports Authority of India in collaboration with the State Sports Council of Rajasthan.

Lt. Col. B.S. Ahluwalia
Executive Director
SAI NS NIS, Patiala

D.K. Mittal
Director General
Sports Authority of India

No 000651



GOVERNMENT OF INDIA

Ministry of Youth Affairs & Sports



XXVIII NATIONAL SPORTS FESTIVAL FOR WOMEN PARTICIPATION

DIPTI HAZARIKA

of ASSAM participated in ATHLETICS.

in the XXVIII National Sports Festival for Women (Group - A) held at Pappalam (Pondicherry) from January 01 to 07, 2003 organised by Pondicherry State Sports Council.

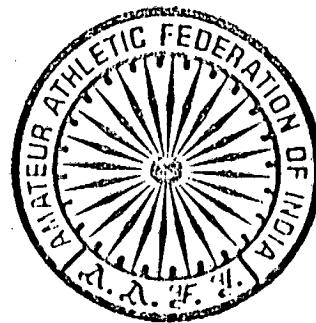
*Certified to be true copy
by Jitendra
Advocate
on 6.8.04.*

Lt. Col. B.S. Ahluwalia
Executive Director
SAI NS NIS, Patiala

Shekhar Dutt

Shekhar Dutt
Director General
Sports Authority of India

XI EAST ZONE JUNIOR
ATHLETIC CHAMPIONSHIP-1999
ORGANISED BY :
**Amateur Athletic Association
West Bengal**



MERIT CERTIFICATE

This is to certify that

Diplo. Hazarika
Representing Assam
Secured Second Place in Heptathlon Event
held at Calcutta on 22nd & 23rd August, '99.
Performance 2591 Points
His/Her Date of Birth is 12.10.82 (G-18)

R. Hazarika

PRESIDENT
Certified to be true copy
S. Jit Chandra Adhikari
07.8.99

K. Hazarika
SECRETARY



MERIT CERTIFICATE

This certify that

DEPTI HAZARIKA

representing East Zone

secured 11th Place in HEPTATHLON Event in the
age group of Boys/Girls under 19 yrs in the

12th ITC INTER ZONAL JUNIOR ATHLETIC CHAMPIONSHIPS

organised by **HARYANA AMATEUR ATHLETIC ASSOCIATION**

held at **HISAR** from **2nd to 4th December, 2000**

Performance 3194 Points

His/Her date of birth is _____

Skal mard

PRESIDENT
(SURESH KALMADI)

Certified to be true copy
Sugit Chettri
Advocate
on 6.8.04.

SECRETARY
(Dr. LALIT K. BHANOT)

Ram Avtar



ASSAM AMATEUR ATHLETIC ASSOCIATION

(Affiliated to Amateur Athletic Federation of India & Assam Olympic Association)

NEHRU STADIUM, GUWAHATI -781007

Regd. No.- KAM/240/J/132 of 1999-2000

Ref. No.

Date ..14-07-2000

TO WHOM IT MAY CONCERN

This is to certify that MISS DIPTI HAZARIKA, daughter of Late Khagen Hazarika of Dibrugarh is a young and promising athlete of the state.

She has the distinction of representing the East Zone Athletic team in the 9th ITC Junior Inter Zonal (National) Athletic Championship held at Calcutta from 3rd to 6th October '97 and secured Silver Medal in 4X100 M Relay.

She has got a bright future.

I wish her all success in life.

(MRS. TAYABUN NISHA)
Hon. Secretary
Assam Amateur Athletic Association

*Certified to be true copy
by its Secretary
Advocate
ON 6.8.01*

ASSAM HIGHER SECONDARY EDUCATION COUNCIL

BAMUNIMAADAM : GUWAHATI-781 021

Serial No.:-



FIRST ALL ASSAM H.S. SCHOOL AND JUNIOR COLLEGE STUDENTS MEET, 2002

CERTIFICATE OF MERIT

This is to certify that Sri/Smti Dipti Hazarika of Golaghat Govt. Bezbazar H.S. School Junior College, participated in the State level Athletic / Debating / Quiz competition held at Guwahati on 28th, 29th and 30th of December 2002, and secured the First position in the following event.

Event 100 mts race

Performance 13.56 Sec.

Prof. D.K. Kakati
Chairman
AHSEC

(Md. M. Ali)
Secretary
AHSEC

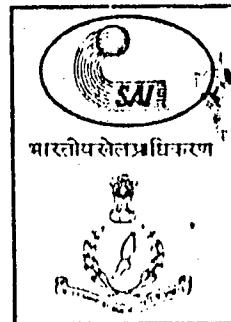
Certified to be true and
Sujit Choudhury
Advocate
on 6.8.09.

62
ANNEXURE-XII-E



GOVERNMENT OF INDIA

Ministry of Youth Affairs & Sports



XVI NORTH EAST SPORTS FESTIVAL

AGARTALA (TRIPURA)

FEBRUARY 7 TO 10, 2002

MERIT CERTIFICATE

Name DIPTI HAZARIKA State ASSAM

Discipline Athletics Event 200 mts SPRINT

Position SECOND Time/Distance/Height 28.2 SEC.

G.S. Anand
Regional Director
SAI NS NIS, Paltala

Shekhar Dutt
Shekhar Dutt
Director General
Sports Authority of India

*Certified to be true copy.
S. Dutt
Advised
on 6.3.09.*

ANNEXURE-XII-F



GOVERNMENT OF INDIA

Ministry of Youth Affairs & Sports



XVI NORTH EAST SPORTS FESTIVAL

AGARTALA (TRIPURA)

FEBRUARY 7 TO 10, 2002

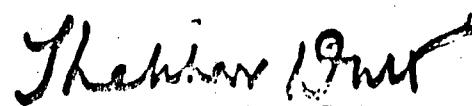
MERIT CERTIFICATE

Name DIPTI HAZARIKA State ASSAM

Discipline Athletics Event 4 X 100 MTS

Position SECOND Time/Distance/Height 52.2 SEC.

G.S. Anand
Regional Director
SAI NS NIS, Patiala


Shekhar Dutt
Director General
Sports Authority of India

Certified to be true copy
S. P. Chaudhary
Advocate
on 6.8.04

OFFICE OF THE PRINCIPAL
GOVT. B. HIGHER SECONDARY SCHOOL,
GOLAGHAT

No.

2

Date 09-06-2000

HIGH SCHOOL LEAVING CERTIFICATE
(Repeaters/ Compartmental) EXAMINATION/2000

This is to Certify that Sri/ Miss Dipali Hazarika
Roll R.G-171 No 0240 appeared in the
H.S.L.C. (Repeaters/ Compartmental) Examination, 2000 as
private / Compartmental candidate through this school and
passed the said Examination in the II (Second) Division /
Compartmental chance.

His/her date of birth is 12-10-1982

I know nothing against his/her character.

I Wish him/her success in life.

M. J. B. 6-2000
Principal,
Govt. B. Higher Secondary School,
B. B. S. S. Golaghat, Assam

Certified to be true copy
S. S. J. Choudhury
Advocate
on 6.8.04.

OFFICE OF THE PRINCIPAL

GOVT. BEZBARUAH HIGHER SECONDARY SCHOOL
GOLAGHAT

No. 013

Date 08.07.03.....

HIGHER SECONDARY EXAMINATION, 2003...

This is to certify that..... Dipali Hazarika.....

Roll 136 No. A-111 appeared in the Higher Secondary Examination, 2003.. in Arts / Science stream as a Regular / Private candidate from this School. He / She passed the said Examination and was placed in the... III (Third) .. Division.

He / She bears a good moral character.

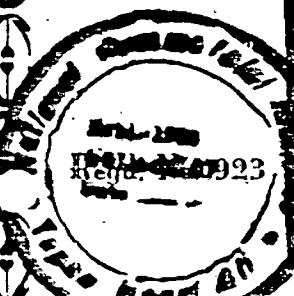
I wish him / her success in life.



Monogram
Principal,
Govt. Higher Secondary School
GOLAGHAT

*Revised
Copy
Recd*

No. 1735



GOVT-AIDED

The National Commercial Institute, Golaghat, Assam

ESTD. 1968

INSTITUTE FINAL DIPLOMA

Certified that Miss Dipti Hazarika - son/daughter of

Late Khogen Hazarika - has attended this Institute during Session

2001

a full course of Training in English Typewriting / Assamese Typewriting / Stenography and has appeared in the Institute's Final Examination which he/she successfully passed having attained English Type 46 (Forty six) - words per minute.

He/She has thoroughly acquired the knowledge of using and taking care of various Typewriters of different makes.

General Qualification: Passed H.S.L.C. - Examination:

COUNTERSIGNED

GOLAGHAT

The 23rd. May 2001.

EXAMINER:

23rd May 2001
Signature

PRINCIPAL / VICE PRINCIPAL

Principal
National Commercial Institute
Golaghat

Central Administrative Tribunal

16 NOV 2004

গুৱাহাটী ব্যায়োৰ্ড
Guwahati Bench

67
R.D. Roy
Copy 8/11/04

(A. DEB NOY
S. C. G. S. C.
B. A. T. Guwahati Bench)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :::: GUWAHATI

O.A. NO. 172 OF 2004

Miss Dipti Hazarika

-Vs -

Union of India and Ors.

In the matter of :

Written Statement submitted by the
respondents.

The respondents beg to submit a
brief history of the case which
may be treated as a part of the
written statement.

(BRIEF HISTORY OF THE CASE)

The applications from meritorious sports persons
having Indian Citizenship were called to fill up the posts
of Postal Assistant/Sorting Assistant (2 posts), Postman
(1 post) and Group-D(1 post) under sports quota for the
year 2001 in the Department of Posts, Assam Circle, Guwahati.
A notification containing details were advertised and the
same was published in the Employment News issue dated
29 March - 4 April 2003. A copy of the ^{News paper advertisement} is enclosed as Annexure-I. The last date for receipt

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of applications in the O/o the Chief Postmaster General, Assam Circle, Guwahati was fixed as 30.4.2003. A copy of the notification dt. 11-3-03 alongwith a copy of the application form for submitting application is enclosed as Annexure-II.

In response to the advertisement published in the Employment News as mentioned above, the applications were received from the candidates and Ms. Dipti Hazarika was also one of the applicant who applied for the post of Postman under sports quota recruitment. It was decided by the Assam Postal Circle Sports Board to fill up the vacant post of Postman under sports quota by the sports person of Atheltic (Track) event.

The selection process was undertaken and to include a prominent and technical person in the Selection Committee, the Director, Sports and Youth Welfare, Govt. of Assam, Guwahati was requested vide letter dated 7.1.04 (Annexure-III) to depute one prominent sports person to act as a member of the Selection Committee for selection of meritorious person in Atheltic (Track) events. In response to above letter, the Director, Sports and Youth Welfare, Government of Assam, Guwahati-7 nominated Shri Pranab Saikia, Asstt. Secretary, State Sports Council of Assam as the representative in the Selection Committee for the Atheltic (Track) events along with one other sports person vide his letter No. DSY/S/ESTT-1/2003/40 dated 5.2.2004 (Annexure-IV).

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The Director, Sports and Youth Welfare, Government of Assam, Guwahati was also requested to fix a convenient date for conducting the practical test/trial for the applicant for selection of meritorious person in Athletic (Track) events vide letter dated 29.3.04 (Annexure-V). The Director, Sports and Youth Welfare, Government of Assam vide his letter No. DSY/S/ESTT-1/2003/59 dated 22.4.04 informed that the test on Athletic event may be skipped over as it was not feasible to hold the test due to ongoing monsoon and suggested to select the candidate for Athletic event on the basis of sports certificates (Annexure-VI).

A Selection Committee was then constituted vide No. Staff/13-20/2001/Corr. dated 2.6.2004 by the Chief Postmaster General, Assam Circle, Guwahati with the Director of Postal Training Centre, Guwahati as Chairman and the SSPOs, Guwahati Division, Guwahati, Asstt. Director (Welfare), 0/o CPMG, Assam Circle, Guwahati and expert Members deputed by the Sports Authority, Government of Assam as members as per Annexure-VII.

The Selection Committee met on 18.6.2004 for selection of candidate for the post of Postman against Athletic (Track) events. After scrutiny of records/ Bio-data, 5(five) candidates were taken into consideration zone on the basis of sports certificates. Accordingly, the Committee considered the candidature of these candidates keeping into account of the performance during the last two years i.e. 2002 and 2003. The records/performances

-4-

and sports achievements applicant namely Ms. Dipti Hazarika was also considered and examined by the Selection Committee along with others. After examining the furnished educational details, listed sports achievements, date of birth etc., the Selection Committee recommended the candidature of Shri Moon Changmai against the vacancy earmarked for Postman cadre in Athletic (Track) events subject to physical fitness and production and examination of original testimonials by the competent authority. The Minutes of the Selection Committee was prepared and then signed by the Chairman and members on 28.6.2004. A copy of the Minutes of the Selection Committee is enclosed as Annexure-VIII.

During the selection process Shri Pranab Saikia, Asstt. Secretary, State Sports Council, Guwahati along with Shri Pulak Lahiri eminent Sports person who was also deputed by the Department of Sports and Youth Welfare participated in the proceedings of selection of ~~all~~ ^{meritorious} sports person against the vacancy earmarked for Postman cadre in Athletic (Track) events on 18.6.04. There were no difference of opinion during the proceedings of Selection Committee and the recommendations were drawn up in unison on 18.6.04. recommending the name of Shri Moon Changmai for the post of Postman in Athletic (Track) event. The minutes of the proceedings were sent to all the members for signature. All the members except Shri Pranab Saikia, Asstt. Secretary, State Sports Council, Guwahati signed the minutes. Shri Pranab Saikia did not sign the minutes of the Selection

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Committee proceeding and submitted a letter dated 18.6.2004 to the Chief Postmaster General, Assam Circle, Guwahati Annexure-IX.

Since there was a difference of opinion among the members of the Selection Committee in selecting a meritorious sports person in Athletic (Track) event and one of the members did not sign the proceedings of Selection Committee, the recommendation made by the Selection Committee has been treated as void and invalid and it was decided to constitute a fresh Selection Committee with new members in consultation with the Director of Sports and Youth Welfare, Government of Assam for selection of the candidate against Athletic (Track) event afresh. Accordingly step was taken to reconstitute a Selection Committee by requesting the Director Sports and Youth Welfare, Assam vide a letter dated 21.7.04 (Annexure-X) to nominate a new member in place of the member nominated earlier in respect of Athletic (Track) events for further course of action. The Director, Sports and Youth Welfare vide his letter No. DSY/S/ESTT-1/2003/90 dated 26.8.2004 has nominated Shri S.S. Roy, District Sports Officer, Guwahati as a member of the Selection Committee to be reconstituted as per Annexure-XI.

Before awaiting further action in this case, the applicant namely Ms. Dipti Hazarika filed the present Original Application No. 172/04 before the Hon'ble Tribunal, Guwahati Bench seeking for direction to declare the selection of Shri Moon Changmai (Respondent No.10) as void and to

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hold a review selection in Athletic events to select the candidate strictly in terms of minimum qualifying standards and taking into academic qualification of the candidates including that of the applicant.

The notice of the Hon'ble Tribunal was received by the O/o the Respondent No.3. In view of the interim order dated 9.8.2004 of the Hon'ble Tribunal to the effect that any appointment to the post shall be subject to the outcome of the application, the process of reconstitution of the Selection Committee and selection in the post earmarked for Athletic (Track) events has been suspended.

Parawise Comments :

1. That with regard to the statement made in para 1, of the application, the respondents beg to state that the contentions of the applicant in para of the OA are denied as the same are not based on facts. The duly constituted Selection Committee examined and considered the candidature of applicant in the selection of meritorious sports persons for the post of Postman under Sports Quota for the year 2001 along with other candidates. The selection was recommended by the Selection Committee on the basis of certificates of performance in Sports (Athletic events) produced by the candidates. It is totally incorrect that the case of the applicant was rejected on alleged ground of physical fitness of the candidates while considering/examination the certificates or other relevant

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documents submitted by the candidates for appointment. Hence, the contentions of the applicant are imaginary and not based on facts and records.

2. That with regard to para 2, 3 & 4.1, of the application, the respondents beg to offer no comments.
3. That with regard to the statement made in para 4.2, of the application, the respondents beg to state that it is admitted as the same are based on records. It is, however, added that the notification for the vacancy was issued by the Office of the Chief PMG, Assam Circle, Guwahati (Respondent No.3) and was published in the Employment News of 29th March 29 - 4 April, 2003. A paper clipping of Employment News and notification of 11.3.03 with of 29th March - 4 April, 2003, a copy of the application form for submitting applications. -

~~6 copies of the application form are enclosed.~~

~~Applications~~ are annexed herewith and marked as Annexure -I & II.

4. That with regard to the statement made in para 4.3, of the application, the respondents beg to state that in order to make the selection process transparent, proper, purposeful and effective, a request was made vide letter dated 7.1.2004 to the Director of Sports, Government of Assam, Guwahati-7 to nominate prominent sports persons for the selection of meritorious sportsman

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as notified by the Assam Postal Circle. In response to the above request, the Director of Sports, Government of Assam, Guwahati nominated Shri Pranab Saikia, Asstt. Secretary, State Sports Council, Assam and other Shri Pulak Lehiri, Sports Analyst vide No. DSY/S/ESTT-1/2003/40 dated 5.2.2004 to represent in the Selection Committee to be formed for selection of sports person for Athletic (Track) events for the post of Postman. The application received from the applicant Ms. Dipti Hazarika for the post of Postman was considered and examined by the Selection Committee along with that of other applicants.

letter of 7-1-04 and 5/2/04

A copy of the application are annexed herewith and marked as Annexure - III & IV.

3. The Directorate of Sports and Youth Welfare, Government of Assam, Guwahati was then requested to fix a date and venue for holding practical/field test of the candidates in the disciplines i.e. T.T., Chess, Badminton and Athletic (Track) events vide letter dated 29.3.04. In response to above letter, Directorate, Sports/Youth Welfare, Government of Assam, Guwahati vide their letter dated 22.4.2004 suggested to select the candidates against the Athletic events on the basis of sports certificates produced by the candidates as it was not feasible to hold field test on Athletic (Track) events due to ongoing monsoon.

letter of 29-3-04 and 22-4-04

A copy of the application are annexed herewith and marked as Annexure - V & VI.

Accordingly, the Respondent No.3 constituted a Selection Committee vide No. Staff 13-20/2001/Corr dated 2.6.2004 with the following members to select the sports person for appointment in the post of Postman against Athletic (Track) events of sports quota.

The Director, PTC, Guwahati	- Chairman
The SSPOs, Guwahati	- Member
The Asstt. Director(WLF), CO/Guwahati	Member
The expert personnel nominated/deputed by Sports authority, Govt. of Assam.	- Member

(A copy of the letter is annexed herewith and marked as Annexure - VII.

The contention of the applicant to the fact that final selection was made after screening the applications of the candidates and then the Selection Committee was constituted is not correct. The fact remains that the candidate was considered for selection as could be seen from the minutes of the proceedings of selection committee at Annexure -VIII.

5. That with regard to the statement made in para 4.4, of the application, the respondents beg to state that it is admitted as the same are based on facts in the records. It is further added that the Director of Sports and Youth Welfare, Government of Assam, Guwahati confirmed vide their letter dated 17.6.2004

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the nomination of Shri Pranab Saikia and Shri Pulak Lahiri sports experts/Analyst who were already nominated earlier vide their letter dated 5.2.04. (ANNEXURE-IV)

A copy of the letter dated 27.6.2004 is annexed hereto and marked as Annexure-IV.

6. That with regard to the statement made in para 4.5, of the application, the respondents beg to state that the Selection Committee met on 18.6.2004 to select the candidate for the post of Postman against Athletic (Track) events quota. After forming a consensus to select the candidate on the basis of performance certificates submitted by the applicants in the light of suggestion given by the Director of Sports & Youth Welfare (due to inability to hold field test on account of high monsoon) the Selection Committee scrutinized the sports performance of each candidate. After examination and scrutiny of relevant records and deliberations, the Selection Committee came to the conclusion and recommended the candidate namely Shri Moon Changmai to be most suitable and deserving on the basis of his performance certificates, sports achievements etc. against the vacant post of Postman in Athletic (Track) events subject to physical fitness and production and examination of original testimonials by competent authority.

proceeding No. 186-04

A copy of the letter is annexed herewith and marked as Annexure -VIII.

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The proceeding of the Selection Committee was prepared and signed by the Chairman and members on 28.6.04 except one member Shri Pranab Saikia who was deputed by the sports authority, Government of Assam, Guwahati. The reason for not signing the proceeding by the said Shri Saikia was not recorded in the minutes as his remarks ^{vide} dated 18.6.04 were only received in the concerned section on 29.6.04 even though it bears the office receipt stamp dated 21.6.04. Shri Saikia did not sign the minutes of the selection committee when it was sent to him for signatures on ground that the candidature of Ms. Dipti Hazarika (the applicant in this OA) was not taken into consideration on medical ground allegedly complained verbally by one of the members of the committee saying that the applicant is not medically fit as She underwent a knee surgery a year ago.

27d. 18-6-04

A copy of the letter is annexed herewith and marked as Annexure-IX.

The reasons put forward by Shri Pranab Saikia to justify his action for not signing the minutes/proceedings of the Selection Committee are irrelevant and immaterial. Shri Saikia neither raised any difference of opinion during the meeting of the Selection Committee and nor put forth any reasons for not accepting the ^{recommended} selection ~~test~~ ^{recommended} in the minutes/proceedings as required in such contingency. He went along with all other members of the committee recommendation to select Shri Moon Changmai (Respondent No.10) for the post of Postman. Then he abruptly refused to sign the minutes/

~~in~~ proceeding of the Selection Committee for no tangible reason. In fact, the Selection Committee with consensus of all members recommended the candidate on the basis of the sports achievements certificates produced by the candidates. While doing so the achievements of each candidate including the applicant were analytically assessed and discussed as duly recorded in the proceeding. Nowhere there is any iota of fact that physical fitness or medical background of the candidates was discussed by the Selection Committee as sought to be made by the applicant. The Selection Committee found the candidature of Shri Moon-Changmai most suitable among the candidates including the applicant on the basis of the records on sports achievement and accordingly recommended for his selection. The contention of the applicant to the fact that she was rejected on medical ground is therefore incorrect and unfounded.

7. That with regard to the statement made in para 4.6, of the application, the respondents beg to state that submission of the representation dated 30.6.04 by the applicant with medically fitness certificate to further her case after the selection of candidate was never not called for. The question of medically fitness was not the aspect to be considered by the Selection Committee while selecting and recommending the suitable candidate.

Hence, the points raised by the applicant in para 4.6 of the OA are irrelevant in this case.

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8. That with regard to the statement made in para 4.7, of the application, the respondents beg to state that it is submitted that the Selection Committee was guided with eligibility norms and principles spelled out in the advertisement for the post while recommending the selection of the candidate.

9. That with regard to the statement made in para 4.8, of the application, the respondents beg to state that it is not true. The Selection Committee examined the applications/Biodata and certificates produced by each candidate including the applicant taken into consideration very carefully and recorded the particulars in the proceedings of the Selection Committee (Annexure-VIII) invariably. The candidate, who was adjudged best on the basis of proof of sports achievements, was recommended for selection. The averment of the applicant to the allegation that the case of the applicant was rejected outright on the basis of wrong and imaginary complaint by one of the members of the Committee with malafide intention to give undue benefit to Respondent No.10 are unfounded and not based on facts and records.

10. That with regard to the statement made in para 4.9, of the application, the respondents beg to state that the performance of the applicant in sports was carefully assessed on the basis of the sports certificate

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produced by her with the application as done in cases of other candidates taken into consideration zone. The particulars of achievements were recorded accordingly in the ~~pa~~ proceeding of the Selection Committee as a comparative data to determine the best among the candidates.

11. That with regard to para 4.10, of the application, the respondents beg to state the same as in para 4.9 above.

12. That with regard to para 4.11, of the application, the respondents beg to state the same as in para 4.5 & 4.9 above.

13. That with regard to the statement made in para 4.13, of the application, the respondents beg to state that the educational qualification of the Respondent No. 10 was shown as H.S. passed instead of HSLC passed unfairly with intention to place the candidate in the higher post of Postal Assistant/Sorting Asstt. is not correct and not based on records. The application of Shri Moon Changmai (Respondent No.10) was rightly taken into consideration zone for ~~the~~ selection against the post of Postman for which educational qualification of HSLC passed was prescribed. The Selection Committee rightly noted the educational qualification of the Respondent No.10 in the minutes/ proceeding of the Selection Committee as per record. Hence there was no unfairness and extraneous consideration as alleged by the applicant.

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14. That with regard to the statement made in para 4.14, of the application, the respondents beg to state that as already stated in para 4.5, 4.8 and 4.9 above, the recommendation for selection of the candidate was made on the basis of the sports achievement certificates produced by the candidates. The Selection Committee duly constituted for the purpose acted fairly without any favour to any particular candidate keeping the guidelines in the matter. The applicant has no justified reason to approach the Hon'ble Tribunal to intervene in the matter. The recommendation of the Selection Committee to select the best candidate was fair and proper and in no way the rights and privileges of the applicant have been abrogated. The applicant has also no locus standi to seek review selection on the basis of the unjust grounds stated in her application. However, in view of the difference of opinion in the wake of not accepting the minutes/proceeding of the Selection Committee by Shri Pranab Saikia, one of the members of the Selection Committee, the recommendation made by the Committee to select Shri Moon Changmai (Respondent No.10) has been treated as invalid with decision to reconstitute a fresh Selection Committee with new members in constitution with sports authority, Govt. of Assam for selection of the candidate afresh for the post of Postman under Athletic (Track) events. Accordingly, the Director of Sports and Welfare, Govt. of Assam was addressed by the Respondent No.3 vide letter

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letter dated 21.7.2004 to nominate new member in place of the member nominated earlier in respect of Athletic (Track) events so as to reconstitute the Selection Committee. The Director, Sports & Youth Welfare vide his letter No. DSY/S/ESTT-1/2003/90 dated 26.8.2004 has nominated Shri S.S. Roy, District Sports Officer, Guwahati as the substitute member of the Selection Committee to be reconstituted.

Dated 21-7-04 and 26-8-04

A copy of the letter are annexed herewith and marked as Annexure - X & XI.

In view of interim order dated 9.8.2004 of the Hon'ble Tribunal in the present OA further process of selection of candidate afresh has been kept in abeyance.

15. That with regard to the statement made in para 4.15, of the application, the respondents beg to state that in view of the above facts, the application has no merit and liable to be dismissed.

16. That with regard to the statement made in para 5.1 to 5.11, of the application, the respondents beg to state that the grounds mentioned to justify for relief's are denied as baseless and unreasonable in view of the facts of the case stated in the foregoing paras. Hence the application is liable to be dismissed.

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17. That with regard to para 6 & 7, of the application, the respondents beg to offer no comments.

18. That with regard to the statement made in para 8.1 to 8.4, of the application, the respondents beg to state that in the above facts and circumstances stated by the Respondents, the relief sought for by the applicant is not justified and admissible by law. Hence the prayer of the applicant is liable to be dismissed.

19. That with regard to the statement made in para 9, of the application, the respondents beg to state that in the premises above, the prayer of the complainant for interim relief is not justified and therefore, the Hon'ble Tribunal be pleased to vacate the order issued on 9.8.2004 to suspend the selection process and dismiss the application so as to enable the Respondents to take up the process of selection legally and as per norms and rules.

Verification

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VERIFICATION

I,

Smt. B. Radhika Chauravarthy
do hereby

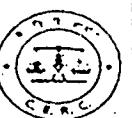
verify that the statement made in paragraph
of the written statement are true to
my knowledge, those made in paragraphs being
matter of records are true to my information as derived
therefrom which I believe to be true and those made
in the rest are humble submissions before the Hon'ble
Tribunal. I have not suppressed any material facts.

And I sign this verification on this 8th
day of November 2004.

B. Radhika

Deponent.

Asstt. Postmaster General (Vig.)
O/o the Chief Postmaster General
Assam Circle, Guwahati-781001

केन्द्रीय विद्युत
CENTRAL ELECTRICITY6th Floor, Core-3, S.I.
Lodhi Road, New Delhi
FAX: 24360010 E-M:

Sree Chitra Tirunal Institute for Medical Sciences and Technology

Thiruvananthapuram-695011
(An institution of National Importance under Government of India)

Invites applications from Indian Nationals for the following posts:

1. Technician (Anaesthesia) Reserved for Scheduled Caste (Vacancy-1+Panel) : Qualifications and Experience : (1) SSLC or equivalent examination 2. Certificate of specialisation in the trade from AFMC Hospital OR Diploma in Operation Theatre Technology of SCTIMST.

2. Radiographer 'A'-Reserved for Scheduled Tribe (Vacancy-1+Panel): Qualification and Experience : 1. Pass in pre-degree examination; two years diploma/certificate course for Radiographer conducted by a medical college and 3 years practical experience in a large hospital. OR Two years Diploma in Advanced Medical Imaging Technology conducted by a recognized institution and one year practical experience in a large Hospital after successfully completing the two year Diploma/Certificate Course for Radiographers from a recognized Institute/College. 2. Must be familiar with the practical aspects of carotid angiography, Anglo Cardiography etc.

General Conditions : (1) Age limit as on 31.03.2003. 35+5 years (2) The post carries Scale of pay of Rs. 4800-125-7000/- & allowances at Central Government rates. (3) Age, qualification and experience relaxable in exceptional cases as per rules. (4) Persons working under Central/State Government or a Public Sector Undertaking should submit their application through proper channel.

(5) Any attempt to influence the Selection Committee or the Institute directly or indirectly will disqualify the candidates. (6) In all matters pertaining to this advertisement, the decision of the Institute shall be final and binding. Applications typed on plain paper with bio-data and attested copies of certificates to prove qualifications, age, experience etc. and caste (scheduled caste & scheduled tribe) certificate in the prescribed format should reach the undersigned on or before 19.04.2003.

Director

Advt. No. P&A.II/83/JSSC/SCTIMST/2003 - EN 52/94

Bharatiya Vidya Bhawan's

Birla White Vidya Mandir
Rajshree Nagar, Kharar



TECHNICAL TEACHERS' TRAINING INSTITUTE

Sector 28, Chandigarh-160 019 (Website: www.tticchd.ac.in)
(Established by the Ministry of Human Resource Development, Govt. of India)

Advertisement No TTI/ME Cell/2003-2004

ADMISSION TO MASTER'S DEGREE PROGRAMMES

Applications are invited on prescribed form for admission to the following AICTE approved Master's of Engineering Programmes of 2 years duration affiliated to Panjab University, Chandigarh.

1. M.TECH. Engineering Education.
2. M.E. Manufacturing Technology.
3. M.E. Construction Technology and Management.
4. M.E. Computer Science and Engineering.
5. M.E. Electronics and Communication Engineering.
6. M.E. Instrumentation and Control.

- The above courses will start from 14.07.2003
- There are 12 seats for sponsored polytechnic/engineering college teachers and 3 seats for sponsored professionals from industry/other organizations in each of the programmes at Sr. Nos. 1 to 4.
- There are 4 seats for sponsored polytechnic/engineering college teachers, 1 seat for sponsored professionals from industry/other organisations and 5 seats for General Candidates in each of the programmes at Sr. Nos. 5 and 6.

RESERVATION 15% for SC, 7.5% for ST and 3% for Disabled candidates.

PROSPECTUS with application form can be collected from the Institute on cash payment of Rs. 250/- or can be had by sending a crossed Demand Draft of Rs. 300/- in favour of Principal, TTI, Chandigarh payable at Chandigarh alongwith a self addressed envelope of 25x20cms.

LAST DATE of receipt of applications is 13 June, 2003

PRINCIPAL

EN 52/41

DEPARTMENT OF POSTS OFFICE OF THE CHIEF POSTMASTER GENERAL: ASSAM CIRCLE : GUWAHATI - 781001

Applications are invited from the meritorious sports persons who are Indian Citizens for the under mentioned posts to fill up the sports quota for the year 2001 under Assam Postal Circle in the scale of pay as indicated against each plus other allowances as admissible under the rules.

SI.No.	Name of posts	No. of posts	Scale of pay
(1)	(2)	(3)	(4)
1	Postal Asstt./Sorting Asstt.	2 (Two)	Rs. 4000-6000/-
2	Postman	1 (One)	Rs. 3050-4590/-
3	Group "D"	1 (One)	Rs. 2550-3200/-

The last date of receipt of application in the o/o the Chief Postmaster General, Assam Circle, Guwahati is fixed on 30.04.03. Application forms and conditions of Age, educational qualification, eligibility conditions and other details in connection with the recruitment of sportsperson may be had from this office or any of o/o the Sr. Supdt./Supdt. of Post Offices/RMS Offices under this Circle.

EN 52/160

Sant Longowal Institute of Engineering & Technology, Longowal (Distt. Sangrur)

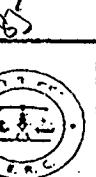
(Established by : Govt. of India)

Notification No. 01/2003

The application form

DAVP 1320/3/2002

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Annexure - 1
Employment News 29 March -- 4 April 2003



Central Electricity Regulating Commission body constituted under the Electricity Act, 2003 enacted by the Parliament. CEC Officer to be filled on the basis of merit in the Central Government department. The scale of Rs.10000-325-15200 discretion operate the post with pay scale of Rs.8000-275-13500-10500. The terms & conditions

Educational qualifications - experience in Judicial/Quasi-judicial institutions, pleadings, Listing the candidates capable to notifications/resolutions.

Qualifying Service - Pay Scale - the Central Govt (i) Holding analogous post with 6 years regular service in the scale of Rs. 6500-200-10500 or (iv) With 7 years regular service or equivalent; or (v) With 8 years 10500 or equivalent.

Pay Scale - Rs.8000-275-13500 Holding analogous post on the basis of service in the scale of Rs. 5500 in the scale of Rs.6500-200-10500 the scale of Rs. 7450-11500, or scale of Rs. 7500-12000

Pay Scale - Rs.6500-200-10500 Holding analogous post on the basis of service in the scale of Rs. 5500 regular service in the scale of 5 years regular service in the scale of Rs. Maximum age limit for deputation applications.

Terms & Conditions

Persons selected on deputation for three years initially extendable for one year each for a maximum of 12 years as contained in DOP&T O.M. N. amended from time to time.

The applications as per prescribed format and signed must reach the Regulatory Commission, Core-1, New Delhi-110003 within 15 days of advertisement. The application of short-listed candidates will be called for this purpose.

Application Form : 1. Post application 2. Designation 3. Educational/Professional field 4. Name of Organisation working presently or parent cadre(also state DA) 5. Since when, Scale of Pay & 6. service counts 12. Total Duties/responsibilities of present

20

10 80

DEPARTMENT OF POSTS
OFFICE OF THE CHIEF POSTMASTER GENERAL: ASSAM CIRCLE:
GUWAHATI-781001.

Applications are invited from the meritorious sports persons who are the Indian Citizen for the undermentioned posts to fill up the sports quota for the year 2001 under Assam Postal Circle in the scale of pay as indicated against each.

Sl.No.	Name of posts	No. of posts	Scale of pay
(1)	(2)	(3)	(4)
I	Postal Asstt./Sorting Asstt.	2 (Two)	Rs.4000-6000/- plus other allowances as admissible under the rules.
II	Postman	1 (One)	Rs.3050-4590/- plus other allowance as admissible
III	Group "D"	1 (One)	Rs.2550-3200/- plus other allowance as admissible

2. Age : 18 yrs to 25 yrs. Maximum age limit may be relaxed by 5 years (10 years for SC/ST and 8 years for OBC).

3. Educational qualification : A candidate must pass (i) 10 + 2 standard or 12th class pass of a recognised University or Board of School Education or Board of Secondary Education (Excluding vocational stream for the posts of PA/SA as (i) above. (ii) Matriculation or equivalent for the post of Postman at serial (ii) above. (iii) Middle School standard pass for the post of Group "D" as (iii) above

4. Sports/Games preference : Table Tennis/Badminton/Chess and Athletics (Track events). The selection will be made one each from the above mentioned disciplines of sports. Application from the candidates of other disciplines may not be entertained.

5. Eligibility : I) Persons who have represented a state or the country in the National or International competition in any of the games/sports listed at serial 4 above.

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ii) Persons who have represented their university in the Inter-University tournaments conducted by the Inter-University sports board in any of the above games at serial 4 above.

iii) Persons who have represented their state schools' teams in the National sports/Games conducted by the All India School games federation in any of the above games/sports at serial 4 above.

Application forms and eligibility certificate forms in respect of item(5) above may be had from this office or any of the o/o the Sr.Supdt./Supdt. of P.O.s/RMS divisions under Assam Circle. Application accompanied by all documents and necessary certificates(not in original) should be sent to the office of Chief Postmaster General, Assam Circle, 4th floor, Meghdoot Bhawan, Panbazar Guwahati-781001 within

~~30-4-03~~ Application which are not completed in all respects as required above will be liable to be rejected. The cover should be superscribed in bold letters "APPLICATION FOR MERITORIOUS SPORTS PERSONS RECRUITMENT"

Selection will be made as per rules on the subject, and appointment will be issued by the concerned Sr.Supdt./Supdt. of P.O.s/RMS offices of this circle.


(S. SHYAM)

A.P.M.G.(STAFF)

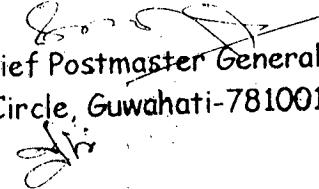
For Chief Postmaster General,
Assam Circle, Guwahati-781001.

No. Staff/13-20/2001/Corr

Dated at Guwahati the 11th March, 03

Copy to :-

1. The P.M.G., Dibrugarh
2. All SSPOS/SPOS/SSRM/SRM in Assam Circle and Dibrugarh Region. They are requested kindly to take action for wide circulation in their dns. Enclosed application forms and eligibility certificate forms be kept ready for willing candidates as and when required. Elegible EDA(GDS) can also apply for the posts of Postman and Gr-D under meritorious sports persons quota. As such the same may also be circulated to GDS of their units and applications alongwith necessary certificates if any received be forwarded to this office.
3. ADPS(WL/SP), C.O., Guwahati w.r.to his No. WLF/7-69/2000-01 dtd. 27.1.03.


For Chief Postmaster General,
Assam Circle, Guwahati-781001.

C/C

22

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APPLICATION FORM

1. Name in full (in block letters) :
2. Postal address in full :
3. Date of birth (in christian era as recorded in the :
matriculation or its Equivalent examination certi-
ficate for PA/SA and Postman posts)
4. If a member of Scheduled Caste/ :
Scheduled Tribe/OBC
a) Name of caste (for SC only) :
b) Name of caste (for ST only) :
c) Name of caste/community (for OBC only) :
5. Educational qualification (for PA /SA & Postman :
posts beginning with matriculation or equivalent
examination giving name of examination, name of
the University or Board). An attested copy of
the marks sheets for each examination should
be attached.
6. Particulars of sports activities with attested :
copies of certificate(s) in support of the same.
7. The division and the branch (Postal / RMS) for :
Which the applicant desires to be considered.

Date: Signature of the applicant
Name of the applicant

NOTE : Candidate need not send original certificates.

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Eligibility Certificate form

Form-I

(For representing India in an International competition in Table Tennis /Badminton / Chess /Athletics(Track events)

National Federation/National Association of

Certificate to a meritorious sportsmen for employment to Gr"C" and Gr"D" service under the Central Govt.....

Certified that Sri/Smt..... son/wife/daughter of..... Sri..... resident of
(complete address)

represented the country in the game/event of in competition/tournament held at from to

The position obtained by the individual/team in the above said competition/tournament was.....

The *certificate* is being given on the basis of record available in this office of National Federation/National Association of

Place.....

Date.....

..... Signature

Name.....

Designation.....

..... Name of the Federation /National Association

Address.....

Seal.....

Note :- This certificate will be valid only when signed personally by the secretary, National Federation/National Association

24

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Elegibility Certificate form

Form-2

(For representing a State in India in a Nation Competition in one of the recognised Games/Sports- Table Tennis /Badminton / Chess /Athelatics(Track events)

State Association of in the game of

Certificate to a meritorious sportsmen for employment to a Gr'C and Gr'D' service under the Central Govt.

Certified that Sri/Smt..... Son/wife/daughter
of Sri..... resident of
(Complete address)
represented the state of in the game/event of in
the National competition/Tournament held at from
to

The position obtained by the individual/team in the above said
competition /tournament was.....

The certificate is being given on the basis of record available in the
office of the State Association of

Place :

Date :

..... Signature

Name.....

Designation.....

Name of the State Association

..... Address.....

..... Seal.....

Note : This certificate will be valid only when signed personally by the secretary
of the State Association.

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a1

ELIGIBILITY CERTIFICATE FORM

FORM-3

(For representing a University in the Inter University competition in one of the recognised Games/Sports - Table Tennis/Badminton/Chess /Athletics -Track events)

University of.....

Certificate to a meritorious sportsmen for employment in Gr'C and Gr'D' service under the Central Govt.

Certified

that

Sri/Srimati.....son/wife/daughter of Sri.....

Resident of

(Complete address)

student ofrepresented the university ofin
Inter the game/event ofin Inter University
competition/Tournament held atfrom.....to.....

The position obtained by the individual/team in the above said
competition/Tournament was.....

The certificate is being given on the basis of record available in the
office of Dean of Sports or Officer in overall charge of sports in the University of

Place :.....

Dated:.....

.....
Signature

Name.....

Designation.....

Name of University.....

Address.....

Seal

Note: . This certificate will be valid only when signed personally by
Dean/Director/or other officer in overall charge of sports in the university of

(26)

Annexure - III ✓
96

(27)

DEPARTMENT OF POSTS:INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL
ASSAM CIRCLE:GUWAHATI

aff/13-20/2001/Corr

Dated at Guwahati the January 7, 2004.

The Director (Sports)

Nehru Stadium

Guwahati - 7

Recruitment of meritorious sports person in Gr 'C' & 'D' posts for the vacancy of Sports quota.

It is proposed for recruitment of meritorious sports person against the following sports vacancies for the year 2001.

1.	PA/SA	2 posts
2.	Postman	1 post
3.	Gr 'D'	1 post

It is also mentioned that recruitment will be made in 4 events viz Chess, Table Tennis, Badminton and Athletic. In this connection, a Committee is formed consisting of Director, Postal Training Centre, Guwahati as Chairman and Sr. Supdt. of Post Offices, Guwahati, Director(Welfare & Sports) and a prominent sports person (who will change with the time) as members. So, you are requested to select and intimate the name & designation of a prominent sports person as early as possible to this office for further necessary action at this end.

Yours faithfully


(P. NATH)

A.P.M.G. (Staff)


O/o the Chief Postmaster General
Assam Circle, Guwahati - 781 001

to :-

The Ass. Director(Welfare & Sports) for necessary action.


For Chief Postmaster General
Assam Circle, Guwahati - 781 001

(27)

Annexure IV

77

GOVT. OF ASSAM
OFFICE OF THE DIRECTOR OF SPORTS AND YOUTH WELFARE:ASSAM:
GUWAHATI - 781007

NO. DSI/S/ESTT-I/2003/40

Dated Guwahati, the 5th February 2004.

From : Shri R.P. Baruah, ACS.
Deputy Director,
Sports and Youth Welfare,
Assam, Guwahati-781007.

To : Shri P. Nath,
A.P.M.G. (Staff)
Office of the Chief Postmaster General,
Assam Circle, Guwahati-1.

Sub. : Recruitment of meritorious Sports Person in Gr. 'C'
and 'D' posts for the vacancy of Sports Quota.

Ref. : Your letter NO. Staff/13-20/2001/Corr. dtd. 7/01/2004.

Sir,

With reference to the subject cited above, I am directed
to depute the following official/Sports person of this Directorate of
Sports and Youth Welfare, Assam for selecting sports person to be ~~selected~~
recruited by your Department against sports quota.

- 1) Sri Jatinra Nath Borochetia, Assistant Director, Sports and Youth Welfare, Assam, Ghy. for Badminton, Chess and Table Tennis.
- 2) Sri Pranab Saikia, Assistant Secretary, State Sports Council of Assam, Ghy. for Athletics.

Further, Sri Pulak Lahiri, prominent Sports person and sports analyst will also represent the Directorate of Sports and Youth Welfare, Assam in said purpose covering all four discipline.

Yours faithfully,


Deputy Director,
Sports and Youth Welfare,
Assam, Guwahati-7.

Memo NO. DSI/S/ESTT-I/2003/40 Dated Guwahati, the 5th February 2004.
Copy to:-

- 1) Shri Pulak Lahiri, Prominent Sports Person and analysts for information, he is requested to kindly represent the Directorate for the said committee.
- 2) Sri J.N. Borochetia, Assistant Director, Sports and Youth Welfare, Assam for information.
- 3) Sri Pranab Saikia, Assistant Secretary, State Sports Council of Assam for information.


Deputy Director,
Sports and Youth Welfare, Assam,
Guwahati - 781007.

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Annexure V

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AM

DEPARTMENT OF POSTS:INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL
ASSAM CIRCLE:GUWAHATI

By Regd

No.Staff/13-20/2001/Corr

Dated at Guwahati the March 10, 2004.

29/3

To,

The Director of Sports
and Youth Welfare
Nehru Stadium
Guwahati-7.

Sub:- Recruitment of meritorious Sports person in Group 'C' and Group 'D' posts for the vacancy of sports quota for the year 2001.

Ref:- Your No.DSY/S/ESTT-1/2003/40 dated 5.2.04.

Sir,

Kindly refer to your letter cited above.

I am directed to request you to intimate suitable dates in the month April'04 as per convenient of sports officers nominated by you vide your letter cited above for holding the tests for recruitment of meritorious sports persons in Assam Circle for the vacancy of 2001. The dates may be informed this office well in advance so that sports persons can be informed and attended in time.

Yours faithfully,

E/C

A.P.M.G. (Staff)

O/o the Chief Postmaster General
Assam Circle, Guwahati - 781 001

Copy to :-

The AD(WLF), CO/Guwahati. He is requested to kindly pursue the matter with the Director(Sports), Assam Govt., Guwahati-7, and take necessary action for holding the tests successfully.

For Chief Postmaster General
Assam Circle, Guwahati-781 001

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GOVT. OF ASSAM
OFFICE OF THE DIRECTOR OF SPORTS AND YOUTH WELFARE:ASSAM,
DISPUR:GUWAHATI.

Date APMG (Staff/Vig./CPT/1:1)

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Annexure VI
as

No. DS/8/ESTT-1/2003/59

Dated Guwahati, the 22nd April 2004.

From

Shri D. Maznirka, ACS.
Director,
Sports and Youth Welfare, Assam,
Rudra Singha Sports Complex, Dispur,
Guwahati-781006.

To

The Assistant Post Master General (Staff)
Office of the C.P.M.G., Assam Circle,
Meghdoct Bhawan, Panbazar, Guwahati-1.

Sub.

Recruitment of meriterious Sports person in
Group 'C' and Group 'D' post for the vacancy
of Sports Quota for the year 2001.

Sir,

With reference to the subject cited above, I have
the honour to inform you that the selection trial for Badminton,
Chess and Table Tennis shall have to be made in the Indoor Stadium
and both the Indoor hall i.e. ABITA and Kanaklata will be required
for the same. It is for your kind information that both the Indoor
hall will be available on the weekly holidays i.e. every Monday
from 26th April '04 onward. You are requested to book both the halls
(one for T.T. and one for Badminton and Chess separately) in advance
for holding the selection test and inform the undersigned
accordingly.

As far as selection trials of Athletics is concerned,
it is for your kind information that due to the ongoing monsoon, it
will not be possible to conduct the Athletic trial in the outdoor
stadium till the monsoon are over. Therefore, it is suggested to
select the athlete from the meriterious certificates (Sports) duly
submitted by the concerned applicants with the help of expert per-
sonnel deputed by us.

Further, I would also request you to provide us the
list of the applicants (Game wise) prior to the selection trial so
as to enable us to do the needful.

Yours faithfully,

Abelina
Director,
Sports and Youth Welfare,
Assam, Dispur,
Guwahati-6.

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Annexure VII
C.4
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a/b

DEPARTMENT OF POSTS: INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL
ASSAM CIRCLE: GUWAHATI

No. Staff/13-20/2001/Corr

Dated at Guwahati the June 2, 2004.

Sub:- Formation of Selection Committee in connection with recruitment of meritorious Sports Persons.

The Chief PMG, Assam Circle, Guwahati is pleased to approve for constitution of a Selection Committee in connection with recruitment of meritoious Sports Persons with the following officers of this Circle.

1. The Director, PTC/Guwahati	-	Chairman
2. The SSPOs/Guwahati	-	Member
3. The AD(WLF), CO/Guwahati	-	Member
4. The Expert personnel nominated/- deputed by the Sports Authority Govt. of Assam(Event wise)		Member

The practical test is scheduled to be held on 21.6.04 at 9000 hours in Nehru Stadium (ABITA and Kanalata Indoor Stadium), Guwahati – 7.

It is requested to kindly take action accordingly.

A.P.M.G. (Staff)
O/o the Chief Postmaster General
Assam Circle, Guwahati – 781 001

Copy for information and necessary action :-

1. The Director, PTC/Guwahati.
2. The SSPOs/Guwahati.
3. The AD(WLF), CO/Guwahati. He will take necessary action for holding the test etc. on the above subject.
4. The District Sports Officer, Kamrup, Youth Hostel, Paltan Bazar, Guwahati-8.
5. The Director, Sports & Youth Welfare, Assam, Rudra Singha Sports Complex, Dispur, Guwahati-6.
6. Sr.PS/PA to Chief PMG/DPS(HQ), CO/Guwahati.

For Chief Postmaster General
Assam Circle, Guwahati – 781 001

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Date 10/5/04
APMG (Stan, V.S., P.T/Inv.)
APMG

Annexure

VII

81

Department of Posts

O/o Chief Postmaster General, Assam Circle,
Meghdoot Bhavan, Guwahati-781001.

No. Staff/13-20/2001/Corr

Dated : 6.2004.

MINUTES OF THE MEETING RELATED TO SELECTION OF MERITORIOUS SPORTS PERSON IN ATHLETIC.

The Chief Postmaster Assam Circle, Guwahati vide their advertisement in the Employment News issue dated 29th March to 4th April'03 for recruitment of meritorious sportsperson in the cadre of Group 'C' and Group 'D' posts for the vacancy of sports quota for the year 2001. The following Selection Committee was constituted vide CPMG, Assam Circle memo no. Staff/13-20/2001/Corr dated 2-6-2004.

2. Since the in-house Technical capabilities for selection in form of coaches and reputed sports persons were not available. The Circle office requested the Deputy Director (Sports & Youth Welfare), Government of Assam, Dispur, Guwahati-6 vide letter no. Staff/13-20/2001/Corr dated 7.1.04 to depute technical representatives in facilitating the selection process. Accordingly, the Deputy Director (Sports and Youth Welfare), Government of Assam deputed Shri P. Lahiri an eminent sports person and Shri P. Saikia, Asstt. Secretary, State Sports Council, Govt. of Assam, Guwahati as their representatives in finalizing the selection process vide their letter no. DSY/Est./2003/70&71 dated 17.6.04

3. The following officers of the Department and State Sports representative attended to carryout the scrutiny and selection of meritorious sports person.

Sl.	Name of Officer	Designation	Organization
1.	Shri R.K. Kashyap	Director	Postal Training Centre, Guwahati
2.	Shri Som Kamei	SSPO,	Guwahati Postal Division
3.	Shri S. Ghose	Asst. Director	Assam Postal Circle, Guwahati
4.	Shri P. Lahiri	Prominent Sports person	Nominated by State Sports Council, Government of Assam, Guwahati.
5.	Shri P. Saikia	Asst. Secretary	State Sports Council, Govt. of Assam, Department of Welfare and Sports.

4. The above Selection Committee met on 18-6-2004 in the Chamber of DPS(HQ), O/O the Chief Postmaster General, Assam Circle, Guwahati for selection of meritorious sports person in Athletic for the vacancy in sports quota for the year 2001 w.r.t. the advertisement given by the Chief Postmaster General, Assam Circle, Guwahati in the Employment News issue dated 29th March to 4th April'03.

5. The Selection Committee members also saw the contents of letter no. DSY/S/ESTT-1/2003/59 dated 22-4-04 of Director Sports & Youth Welfare, Government of Assam, Dispur, Guwahati wherein they have intimated to the Chief Postmaster General, Assam Circle, Guwahati that due to ongoing Monsoon, it will not be possible to conduct the Athletic trial selection in the outdoor stadium till the monsoon are over and suggested to select the athletic sport person from the meritorious certificates (sports) duly submitted by the concerned applicants with the help of expert personnel deputed by them. The committee members were also agreeable to this. In addition to above, the technical members nominated by Director, Sports and Youth Affairs, Government of Assam also suggested that the latest performances during last couple of years for applicants may be considered as crucial for selection. The Selection Committee was guided by above instructions and discussion while recommending the selection of meritorious Sports person in Athletic Track events.

6. As per letter no. Staff/13-20/2001/Corr dated 2-6-2004 of the o/o Chief Postmaster General, Assam Circle, Guwahati a list of total 9(nine) candidates (PA Cadre -3, Postman Cadre – 4 and Group 'D' Cadre-2) for Athletic (Track) events was produced before the Selection Committee for consideration. The particulars of the candidates are as under:-

PA CADRE

1. Miss Rinumoni Gohain
2. Shri Dulu Gogoi
3. Shri Paragjyoti Baishya

POSTMAN CADRE

1. Miss Namita Dehingia
2. Miss Dipali Dewri
3. Miss Rinumoni Gohain
4. Shri Moon Changmai
5. Miss Dipti Hazarika

GROUP 'D'

1. Miss Monalisa Bora
2. Miss Rinumoni Gohain
3. Shri Sankar Dey

6.1 It appeared from the scrutiny of the applications that one Miss Monalisa Bora whose date of birth is 15.1.86 is under age i.e. her actual age as on 30.4.2003 was 17 years 3 months 15 days. Hence, her candidature was not considered by the selection committee as per Terms and Conditions of recruitment of meritorious sports persons.

6.2. It further appeared from the scrutiny of the applications of Miss Namita Dehingia, Shri Paragjyoti Baishya and Shri Dulu Gogoi that they participated in

Field Events / Track Events during the year 1999-2000 and during the year 2001 specialization (Javelin, Discuss Throw and Shot-put). The committee was of the view that it is utmost essential to examine the performance / achievements of sports persons in this particular field during last couple of years for making a better, purposeful and reasoned selection. The expert Technical Members were of the view that in athletics (Track events), every now and then the performance is changing and higher and higher records are set by the athletes. Therefore, it is important to consider performance / achievement during last two years and for this purpose for the year 2002 and 2003. The other committee members were agreeable to this. Therefore, the Selection Committee did not deem fit the above

6.3. The Selection Committee finally considered the applications of Miss Rinumoni Gohain (Offered for the cadre of PA/PM/Gr'D'), Miss Dipali Dewri, Miss Dipti Hazarika, Shri Moon Changmai and Shri Sankar Dey for selection of meritorious sports person in Athletics track events. It is seen from the advertisement published in Employment News for the period from 29th March to 4th April'2003 that specific event has not been mentioned for selection by the Department. It is merely stated that the Department will recruit the meritorious Sports person; male or female event-wise.

6.4. Scrutiny of records / Bio-data of the above 5(five) candidates who had applied against Athletic events reveals that there is no suitable candidate represented / participated and secured position / prizes at National / International / All India Inter University & All India School Meets during last three years i.e. during the year 2001, 2002 & 2003 which are the basic eligibility criteria given in the Chief PMG, Assam Circle, Guwahati vide letter dated 11-3-2003 discussed above.

6.5. However, the Sport status of all these 5(five) candidates are discussed as under :

6.5.1 Miss Rinumoni Gohain;

Date of Birth : 27.2.1982

Educational Qualification : HSSLC passed.

The candidate offered her candidature in PA/PM/Gr. D cadres.

Achievement in Sports

Secured 3rd position in 200M event held in 9th to 11th Sept'2001 in the 13th East Zone Junior Athletic Championship held at Patna.

Secured 3rd position in 200M run and 4X400 M relay in 15th N.E. Sports festival, Itanagar during 16th to 20th Feb'2001.

Secured 1st position in 200M and 400M event in XXVIII Inter District Athletic Meet '2000-2001 held at Golaghat 20th to 23rd Feb'2001 under Assam Amateur Athletic Association.

The candidate appears to be specialized in field events. However, she secured the following position during the year 2001, 2002 and 2003.

Secured 3rd position in Triple Jump Event organized by XLVI National School Game Championship from 8-1-01 to 12-1-01 held in Gandhinagar.

Secured 2nd position in Triple Jump in XV N.E. Sports festival held in Itanagar from 16-2-01 to 20-2-01.

Secured 3rd position in Long Jump event and Triple Jump Event in 13th East Zone Junior Athletics Championship held at Patna from 9 to 11-9-2001

Secured 2nd position in 4x100M Relay event in XVI N.E. Sports Festival held in Agartala from 7th to 10th Feb'2002.

Secured 3rd position in long Jump Event and 2nd position in 200M sprint events in XVI at Sports Festival held at Agartala from 7-10th Feb'2002.

Secured 1st position in 100M race organized by Assam Higher Secondary Education Council , Bamunimaidan , Guwahati in 1st All Assam H.S. School & Junior College student meet '2002 and 1st position in Long Jump(Girls) & High jump (girls) organized by them.

6.5.4. Moon Changmai

Date of Birth : 03.08.1983

Educational qualification : HSLC passed

The candidate offered his candidature in Postman Cadre

Achievement in Sports

Secured 1st position in 100M race (boys) organized by First All Assam H.S. School & Junior college Students meet 2002 and Assam higher Secondary Education Council , Bamunimaidan, Guwahati.

Secured 1st position in 200M Sprint (Boys)organized by First All Assam H.S. School & Junior college Students meet 2002 and Assam higher Secondary Education Council, Baimunimaidan, Guwahati.

Secured 3rd position in Long jump event at Patiala in School Games organized by School Games Federation of India from 31-1-02 to 5-2-02.

Secured 2nd Position on Triple Jump at Patiala in School Games organized by School Games Federation of India from 31-1-02 to 5-2-02.

Secured 3rd position in 4x100M relay in 14th East Zone Junior Athletic Championship 2002 held in Jamshedpur organized by Amateur Athletic Federation of India from 19.8.02 to 21.8.02.

Secured 1st position in Triple Jump event in 14th East Zone Junior Athletic Championship 2002 held in Jamshedpur organized by Amateur Athletic Federation of India from 19.8.02 to 21.8.02.02.

Secured 2nd position in Triple Jump in XVII N.E. Sports Festival of Aizawl from 22.4.03 to 25.4.03 organized by the Ministry of Youth Affairs & Sports.

Secured 1st position in long jump in XVII N.E. Sports Festival of Aizawl from 22.4.03 to 25.4.03 organized by the Ministry of Youth Affairs & Sports.

Secured 2nd position in 100M Sprint Event organized by Assam Amateur Athletic Association for XXIX Assam Inter District Athletic Championship 2001 from 6th to 9th October '2001 at Dhekiajuli, Assam.

6.5.5. Shri Sankar Dey

Date of Birth : 01.09.1983

Educational qualification : IX Passed

The candidate offered her candidature in Group D

Achievement in Sports

Secured Silver in 100 M Sprint in Annual Athletic Meet of Guwhati Sports Association'2000-2001.

Secured 1st position in 100 M Sprint (Boys) held from 27th to 29th January'2001 organized by N.F. Railways Sports Association at Katihar.

Secured 1st position in 200M event held from 20th to 23rd Feb'2001 organized by Assam Amateur Athletic Association during XXVIII Inter District Athletic Meet'2000-2001.

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7. After examining the provided educational details, listed Sports achievements of various candidates, date of birth, the recruitment advertisement issued by Chief PMG and guidelines given by Director, Sports and Youth Affairs, Government of Assam, Dispur, Guwahati, **the Selection Committee recommends the candidature of Shri Moon Changmai against the vacancy earmarked for Postman Cadre in Athletic (Track) Events subject to Physical fitness and production and examination of original testimonials by competent authority.**

21/6/2004
28/6/04

(R.K Kashyap)
Director, PTC.
Guwahati-781001

26/6/04
(Som Kamei)
SSPOs, Guwahati Dn.
Guwahati-781001.

28/6/04
(Sudhir Ghose)
ADPS(Wlf&Sports)
O/o CPMG, Assam
Circle, Guwahti.

Pulak Lahiri
28/6/2004
(Pulak Lahiri)
Prominent Sports Person
Nominated Member
O/o Director, Sports & Youth,
Government of Assam,
Guwahati.

(Pranab Saikia)
Asslt .Secretary
State Sports Council,
Government of Assam,
Guwahati.

Copy to:-

The Chief Postmaster General, Assam Circle, Guwahati for information and necessary action.

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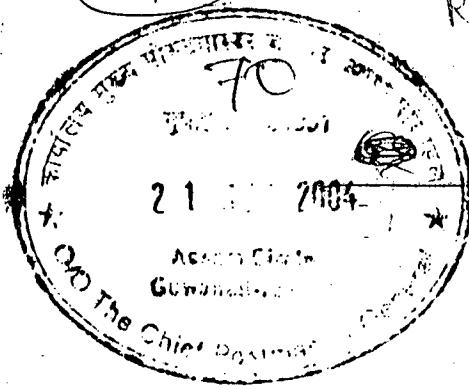
Annexure IX

Received on 29/6/04
11 30 hrs P.K.W.
29/6/04

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(19)

To,
The Chief Post Master General,
Assam Circle,
Meghdoott Bhawan, Panbazar,
Guwahati-1.



18.6.2004

Sub: - Recruitment of meritorious sportspersons in groups 'C' and group 'D' post for the vacancy of sports quota for the year 2001.

Sir,

In inviting a reference to the subject cited above, I have the honour to inform you that the meeting of the selection committee (athletics) to select one athlete for recruitment against Sports Quota on the basis of Sports Certificates was held under the Chairmanship of the Director, PTC, Guwahati in his office chamber today. Being one of the member as a representative of Directorate of Sports, Assam, I was also present in the said meeting. It is to be mentioned here that in that selection committee meeting, the candidature of the one good athlete (Miss Dipti Hazarika) has not taken into consideration on medical ground. One of the member of the selection committee has verbally complained that Miss Dipti Hazarika is not medically fit as she has performed a knee operation during last year under Dr. Anant Joshi of Mumbai. But without having any written evidence, it is quite impossible as well as unjustified on the part of the Selection Committee to reject the candidature of any qualified applicant.

So, under this circumstances, it will not be possible on my part to accept the proceedings (Selection List) of the said selection committee.

This is for favour of your kind information and necessary action.

Yours faithfully,

(PRONOBB SAIKIA)
Member, Selection Committee,
Postal Selection Committee (Athletics)
for recruitment of Sportspersons.

Copy for information and necessary action:

1. To The Director,
Sports and Youth Welfare, Assam,
Rudra Singha Sports Complex, Dispur, Guwahati-6

(PRONOBB SAIKIA)
Member, Selection Committee,

DEPARTMENT OF POSTS:INDIA
OFFICE OF THE CHIEF POSTMASTER GENERAL
ASSAM CIRCLE : GUWAHATI-781001

N. Staff/13-20/2001/Corr,
 To:

Dated Guwahati, the 21 July, 2004

The Director,
 Sports & Youth Welfare, Assam,
 Rudra Singha Sports Complex,
 Dispur, Guwahati-6.

Sub:- Recruitment of sports persons in Group-C and Group-D posts against sports quota for Athletic event.
 Ref:- Your No:DSY/S/Estt-1/2003/59.

Sir,

In inviting a reference of this office letter No.Staff/13-20/2001/Corr dated 2.6.04, it is to intimate that the Selection Committee for selection of sports persons in athletic event met on 18.6.2004. The Dy. Director, Sports and Youth Welfare, Govt of Assam vide letter No.DSY/S/Estt-I/2003/40 dated 5.2.04 nominated Shri Pranab Saikia, Asstt Secretary, State Sports Council of Assam, Guwahati as Member and Shri Pulak Lahiri, prominent sports person & sports analyst to represent the Directorate of Sports and Welfare, Assam.

In this connection, please refer to your letter dated 22.4.04 wherein you have intimated that due to ongoing monsoon it would not be possible to conduct the athletic trial in the outdoor stadium till the monsoon is over and suggested to select the athlete based on the merit certificates in the field of sports submitted by the applicants with the help of expert personnel. The Selection Committee members were also agreeable to this and the candidates in the zone of consideration were examined on the basis of merit certificates submitted by them. It is unfortunate that Mr Pranab Saikia, the member nominated by the Sports Authority, Govt of Assam has raised an objection vide his letter dated 18.6.04 that the candidature of one good athlete has not been taken into consideration on medical grounds and therefore he cannot accept the proceedings of the selection committee and did not sign the minutes of the meeting. It is pertinent to mention that Mr Saikia has not raised any objection during the proceedings of the selection committee meeting as it evident from the minutes of the meeting. Moreover, it is not true that the candidature of one candidate coming in the zone of consideration has not been considered on medical ground. Shri Pulak Lahiri, prominent sports person & sports analyst who represented Directorate of Sports and Welfare, Assam for the purpose has not raised any objection regarding this matter.

Contd.....

However, since one of the members did not sign the minutes of the proceedings, the recommendations of the selection committee cannot be acted upon. The matter of recruitment of meritorious sports person in the athletic event is therefore badly delayed. The Chief Postmaster General, Assam Circle desires that a fresh selection committee may be constituted with new members for the purpose.

You are, therefore, requested to kindly nominate a new member other than one nominated earlier in respect of athletic event for taking further action at an early date.

Yours faithfully,

(B.Radhika Chakravarthy)
Asstt Postmaster General [Staff]
O/o the CPMG, Assam Circle, Guwahati

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Annexure XIC 89

105 26/8/04

APMG (Post. Vig. C.P.T/Inv.)

GOVT. OF ASSAM
OFFICE OF THE DIRECTOR OF SPORTS AND YOUTH WELFARE:ASSAM:
GUWAHATI-781006.

NO. DSY/S/Ettt.1/2003/90 Dated Dispur the 26th Aug' 2004.

From : Shri E.P. Boruah, ICS

Deputy Director,
Sports and Youth Welfare, Assam,
R.S.S. Complex, Dispur, Guwahati-6.

To : The Ass'tt. Postmaster General (Staff),
Meghdoott Bhawan, Panbazar,
Guwahati-781001.

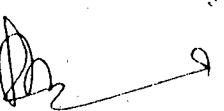
Sub : FORMATION OF SELECTION COMMITTEE IN CONNECTION
WITH RECRUITMENT OF MERITORIOUS SPORTS PERSONS.

Ref : Your letter No. Stiff/13-20/2001/Corr dt. 21st July '04
Sir, S2/c

In continuation to this office letter No.
DSY/S/Ettt/2003/71 dt. 17th June, 2004, I am directed
to nominate Shri S.S. Roy, District Sports Officer,
Kamrup as member of the Selection Committee for selection
of meritorious sports persons in athletic event, to be
recruited by your Deptt. against Sports quota, in place
of Shri Tramini Saha, Ass'tt. Secretary, State Sports
Council of Assam.

This is for favour of your information and
necessary action.

Yours faithfully,


Deputy Director,
Sports and Youth Welfare, Assam,
R.S.S. Complex, Dispur, Guwahati-6.

None No. DSY/S/Ettt.1/2003/90 Dated Dispur the 26th Aug' 2004.

Copy to:-

(1) Shri S.S. Roy, District Sports Officer, Kamrup
for information and necessary action.


Deputy Director,
Sports and Youth Welfare, Assam,
R.S.S. Complex, Dispur, Guwahati-6.

16 NOV 2004

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH AT GUWAHATI

106 (90)

Filed by
The Resp No 10
through
Ms. S. Das
Advocate 08/11/04

O.A. No. 172/2004

Miss Dipti Hazarika

... APPLICANT

VERSUS -

Union of India & Ors.

... RESPONDENTSIN THE MATTER OF:

Written statement filed on behalf of the Respondent No. 10.

1. That I have been impleaded as Respondent No. 10 in the aforesaid O.A. No. 172/2004 and a copy of the said application has been duly served upon me. I have gone through the same and understood the contents thereof.
2. That all the averments and submissions made in the Original Application are denied by the answering respondent, save and except those which have been specifically admitted herein and that which appears from the records of the case.
3. That with regard to the statements made in paragraph 1 of the Original Application, the answering respondent state that the same are self revealing of the fact and that the applicant has no cause of action to file the instant application since the applicant being an unsuccessful candidate having participated in the selection process cannot challenge the same.
4. That with regard to the statements made in paragraph 2, 3, 4.1, 4.2, 4.3 and 4.4 of the Original Application, the answering respondent has no comments to offer.

5. That the statements made in paragraph 4.5 of the Original Application are incorrect and hence denied by the answering respondent. In this connection, the answering respondent begs to state that the recruitment of meritorious sports persons in the Department of Posts was conducted by a duly constituted Selection Committee which had some experts in the field of sports as its members. Therefore, the contention of the applicant that the selection process was vitiated or biased does not have any ground to stand on. The Selection Committee after carefully scrutinizing the track records of different candidates and after a detailed discussion found that the applicant was medically unfit since she had undergone a knee operation. Hence, the Committee decided that the applicant was unfit for selection to the post as per SAI Scheme norms. The deponent deems it pertinent to mention herein that with regard to the contentions made by the applicant in the same para, that a member of the Selection Committee had raised certain serious objections towards the non inclusion of the applicant and had subsequently submitted a written objection vide his letter dated 18.06.2004 (Annexure – 5 of the Original Application), the deponent humbly begs to state that as per the informations received by the applicant from reliable sources, the said Member of the Selection Committee has got some personal relationships with the applicant. As such, it is evident that the objections raised by the Member are purely borne out of his personal relationship with the applicant and has been raised with no other purpose but to give some undue benefits to the applicant. Moreover, the deponent begs to submit that the said objection submitted by the Member vide his letter dated 18.06.2004 has been duly considered by the other Members of the Selection Committee and has not been found to be tenable. It was the decision of the Selection Committee not to include the applicant of the instant O.A. As such, this Hon'ble Tribunal may not be pleased to sit over appeal on a decision taken by the duly constituted Selection Committee.

6. That with regard to the statements made in paragraph 4.6 of the Original Application, the answering respondent beg to state that on having come to learn about her exclusion from the Selection list on medical ground, the applicant immediately obtained a fitness certificate from Dr. Anant Joshi of Mumbai who conducted an operation on 01.08.2003. Had she being medically fit the applicant ought to submit the fitness certificate along with her application and/or prior to the date of interview. However, the fitness certificate, which Dr. Joshi had issued was on 27.06.2004 which clearly implies that the applicant was not medically fit at the time of submission of

her application. The fitness certificate was obtained only after her name was excluded from the Select List.

7. That with regard to the statements made in paragraph 4.7 of the Original Application, the deponent states that the authenticity documents annexed as Annexure – VIII of the Original Application is subject to the scrutiny of this Hon'ble Tribunal, since the same does not reveal the purport for which the said guidelines have been laid down.
8. That the answering respondents categorically deny the statements made in paragraph 4.8 of the Original Application since the same are vague and misleading. The Selection Committee only after perusing the records of all the candidates found that the applicant is unfit for selection to the post as per SAI schemes/norms. There was no malafide on the part of the Selection Committee. The applicant's contention is a mere figment of her imagination. The applicant was mainly not selected only the two grounds (i) she was unfit as she had undergone a knee surgery, (ii) performance and achievements were much less than the Respondent No. 10. Further the fitness certificate so issued by Dr. Anant Joshi clearly states that the applicant had undergone knee surgery and hence the statements made contrary thereto in para 4.8 are categorically denied.
9. That with regard to the statements made in paragraph 4.9 of the Original Application, the answering respondent begs to state that in the advertisement for All India Postal Competition (i.e., Annexure 1 to the Original Application) it was specifically mentioned that "~~preference~~" will be given to those candidates who have represented a State or the Country in the National or International competition in Table Tennis/Badminton/Chess and Athletes (Track events).

It may further be pointed out before the Hon'ble Tribunal the performance in Track events of the Applicant (Dipti Hazarika) and the Respondent No. 10.

Track EventMoon ChangmaiDipti Hazarika

1. 100 meter hurdles	1. Medal in National Level (Gold), Calcutta	-
2. 200 meter run	2. Gold/Silver in State Level	-
3. 100 meter dash	1. Gold in State Level	-
4. 400 Meter running event	Gold in State Level	-
5. 800 meter running event	Gold in State Level	-
6. 1500 meter running event	Gold in State Level	-
7. 5000 meter running event	Gold in State Level	-
8. 10,000 meter running event	Gold in State Level	-

9. Relay

4 X 100	1. Gold Medal in National Level	1. Silver in National level
4 X 400	2. Medal in State Level	2. Silver in NESP (200mt)
4 X 100	3. Bronze Medal in Orissa	3. Gold in State Level (100 mt.)
4 X 400	4. Bronze Medal	-
4 X 100	5. Bronze Medal in Jamsedpur	-

A comparison of the track events clearly indicates that the performance of the Respondent No. 10 is much better than that of the applicant.

Copies of track events and field events and also the Medal Tally of the applicant and the Respondent No. 10 are annexed herewith and marked as ANNEXURE – A Colly.

10. That the deponent categorically denies the statements made in paragraph 4.10 of the Original Application. The deponent states that he is a regular Athlete of

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the State of Assam. He has represented the State Athletic team in different East Zone, Inter Zone and National Championship for the last 5 years since 1996 and has won several medals for the State of Assam. The deponent further begs to point out before this Hon'ble Tribunal that since the applicant underwent a knee operation on 01.03.2003 she has not participated in any event/competitions whereas the Respondent No. 10 has participated in (1) 15th Zone Athletic meet at Cuttak (Orissa) from 19th – 20th August 2003, (2) 3rd Ryan National Jr. Federation Cup from 3rd – 5th October 2003 in Chennai, (3) 49th National School games held at Jalpaiguri from 10th - 15th January, 2003, (4) Ryan Federation Cup, Jamshedpur from 20th - 21st May, 2004, 5. Selected for the 16th East Zone Athletic Championship, Kolkatta from 18th – 19th September, 2004.

Copies of certificates issued by the Secretary Assam Amateur Athletics Association to the deponent are annexed herewith and marked as ANNEXURES – B & C respectively.

This clearly shows that the applicant is not at all medically fit for any competition after her knee injury. Therefore, she could not enclose any certificate which could show that she participated in any events after her knee operation whereas on the other hand the deponent is totally medically fit and ready to undergo any type of physical/game test which may be conducted if the Department so desires.

The answering respondent further begs to place before this Hon'ble Tribunal that the landmark performance, which the applicant has mentioned is prior to her knee injury. Therefore, merely saying that the applicant is eligible is not at all satisfactory. For recruitment of Sports Persons the Sports Board will not only see the past records but also the present track records and therefore, it was only on these points that the applicant was not selected. It is further stated that the deponent has won medals at the National Level (Gold Medal – 8, Silver Medal – 5, Bronze – 8) whereas the applicant has never won any medal at the National Level. As such, the averments made in paragraph 4.10 stating not the applicants performance was better than the deponent, are categorically denied.

Copies of some such certificates showing that he has represented various State/National Level competitions are annexed herewith and marked as **ANNEXURE – D** Colly.

11. That with regard to the statements made in paragraph 4.11 of the Original Application, the deponent states that they are mere repeatations and further reiterate the statements made in the foregoing paragraphs of the instant written statement.
12. That with regard to the statements made in paragraphs 4.12 and 4.13 of the Original Application, the answering respondent states that he has specifically mentioned in the application that he has appeared in the HSSLC Examination and the results were to be declared shortly, whereas the applicant has not mentioned the same. Further, if while processing the applications of the contenders the Committee has erroneously taken into consideration the qualification of the deponent as H.S. Passed, the deponent cannot be held responsible for the same.
13. That with regard to the statements made in paragraph 4.14 of the Original Application, the answering respondent states that merely contending that her selection was legitimate is not enough. However, it is pertinent to mention herein that the applicant's performance during the training period was also not satisfactory. The applicant due to her unfitness was also not selected in the Inter Zone athletic meet, which was scheduled to be held on 15th October to 17th October, 2004 whereas the deponent has been selected for the same. The answering respondent further begs to place before this Hon'ble Tribunal that only because her name was not selected by the Selection Committee, the applicant has filed this Original Application. The Supreme Court has held in a catena of decisions that if a candidate takes a calculated chance and appears at the interview, then, only because the result of the interview is not palatable to him, he cannot turn round and subsequently contend that the process of interview was unfair or the Selection Committee was not properly constituted. Therefore, no irreparable loss or injury would be caused to the applicant. Merely on the applicant's apprehension or suspicion that her name was not considered it cannot be said that the process of assessment/selection was vitiated. Hence there is no substance in the grievances of the applicant and therefore the Original Application ought to be rejected at the threshold.

14. That none of the grounds averred in the Original Application are valid grounds and no fundamental right of the applicant has been infringed in any way. Under the facts and circumstances as have been narrated above, it is submitted that the instant application is devoid of any merit and same is liable to be dismissed at the very threshold.

V E R I F I C A T I O N

I, Shri Moon Changmai, son of Sri Hari Prasad Changmai, aged about 22 years, resident of village Bethbari, Changmai Gaon, in the district of Sibsagar, Assam do hereby solemnly affirm and verify that the statements made in paragraphs, ¹¹.....1, 2, 3, 4, 5(Pt), 6(Pt), 7, 8, 9(Pt), 10, 12(Pt), 13 f o 11..... are true to my knowledge and those made in paragraphs.....5(Pt), 6(Pt), 9(Pt), 10, 12(Pt)..... being matters of record derived therefrom, which I believe to be true and the rest are my humble submissions before this Hon'ble Tribunal.

And I sign this verification on this the 8th day of November, 2004 at Guwahati.

Moon Changmai

MOON CHANGMA

1. ACHIEVEMENTS IN THE FIELD OF SPORTS AT NATIONAL LEVEL(Track events)

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEVE - MENT	PERFOR - MANCE
1	11 th East Zone Championship	100M Hurdles	14 th -15 th Sep, 2000	Calcutta	Gold	13.32 sec.
2	15 th East Zone Ath. Meet	4x100M Relay	19 th -20 th Aug, 2003	Orissa	Bronze	44.90 sec.
3	13 th East Zone Championship	4x100M Relay	9 th -11 th Sep., 2001	Patna	Gold	--
4	14 th East Zone Jr. Championship	4x100Mt Relay	19 th -21 st Aug. 2002	Jamshedpur	Bronze	44.90 sec.
5	15 th East Zone Ath. Meet	4x400M Relay	19 th -20 th Aug,2003	Orissa	Bronze	3:36.23 sec.

2. ACHIEVEMENTS IN THE FIELD OF SPORTS AT NATIONAL LEVEL(Field events)

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEVE - MENT	PERFO R - MANCE
1	XIth East Zone Championship	Long Jump	22 nd -23 rd Aug, 1999	Calcutta	Bronze	6.48 mtr.
2	11 th East Zone Championship	Long jump	14 th -15 th Sep, 2000	Calcutta	Bronze	6.64Mtr.
3	47 th National School Games	Long Jump	31 st Jan - 5 th Feb, 2002	Patiala	Bronze	6.69Mtr
4	XVIIth North East Sports Fesival	Long Jump	22 nd -25 th Apr.,2003	Aizwal	Gold	6.38Mtr
5	49 th National School Games	Long Jump	10 th -15 th Jan, 2004	Jalpaiguri (WB)	Participation	--
6	4 th Ryan National Federation Cup	Long Jump	20 th - 21 st May , 2004	Jamshedpur	Participation	--
7	2 nd Ryan National Jr. Federation Cup	Long Jump & Triple Jump	3 rd -4 th Oct, 2002	Mumbai	Participation	--
8	48 th National School Games	Long Jump & Triple Jump	29 th Jan- 3 rd Feb, 2003	Banglore	Participation	-
9	3 rd Ryan National Jr. Federation cup	Long Jump & Triple Jump	3 rd -5 th Oct., 2003	Jamshedpur	Participation	--
10	18 th Jr. National Ath. Championship	Long Jump/	17 th -11 th Jan,2003	Simoga (Karnataka)	Participation	--

Certified to be true Copy

S. Das

**SHARMILA DAS
ADVOCATE**

		Triple Jump				
11	Jr. India Camp	Pentathlon	12 th -22 nd Jul, 2000	Gandhinagar	Attended	--
12	Jr. India Camp	Pentathlon	17 th Sep- 15 th Oct, 2000	Banglore	Attended	--
13	15 th Jr. National Championship	Pentathlon	19 th -23 rd Jan 1999- 2000	Salem (T.N.)	Bronze	4098 points
14	10 th East Zone Jr. Championship	Pentathlon	1 st – 3 rd Nov. 1998	Bihar Bikaru	Gold	3678 points
15	XIth East Zone championship	Pentathlon	22 nd -23 rd Aug, 1999	Calcutta	Gold	3151 points
16	10 th Inter Zonal National Championship	Pentathlon	3 rd -5 th Aug, 1999	Lucknow	Gold	4200 Points
17	11 th East Zone Championship	Pentathlon	14 th -15 th Sep, 2000	Calcutta	Gold	4178 points
18	Viith East Zone Jr. Athletic Championship	Pentathlon	12 th - 15 th Sep, 1996	Agartala	Participation	--
19	Jr. National Athletic Championship	Pentathlon	27 th - 31 st Jan, 1998	Kerela	Participation	--
20	14 th Inter State Jr. Jr. National	Pentathlon	9 th -12 th Jan, 1999	Orissa	Silver	3842 points
21	16 th Jr. National championship	Pentathlon		Banglore	Silver	3704 point
22	10 th Inter Zonal Jr. National	Pentathlon	11 th - 13 th Nov. 1998	Hyderabad	Silver (National New Meet Record)	4000 points
23	47 th National School Games	Triple Jum	31 st Jan – 5 th Feb, 2002	Patiala	Silver	13.90Mt r.
24	13 th East Zone Championship	Triple Jump	9 th -11 th Sep., 2001	Patna	Bronze	13.06Mt
25	14 th East Zone Jr. Championship	Triple Jump	19 th -21 st Aug, 2002	Jamshedpur	Gold	14.10 Mtr.
26	45 th National School Games	Triple Jump	1 st -6 th Feb, 2000	Kerela	Participation	--
27	17 th Jr. National championship	Triple jump	9 th -13 th Jan, 2002	Chennai	Participation	--
28	XVIIth North East Sports Fesival	Triple Jump	22 nd -25 th Apr.,2003	Aizwal	Silver	13.95Mt r.

ACHIEVEMENTS IN THE FIELD OF SPORTS AT STATE LEVEL (Track Events):

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEVE - MENT	PERFO R- MANCE
1	29 TH All Assam Inter Dist Ath. Championship	100M	6 th -9 th Oct, 2001	Dhekiajuli	Silver	11.80sec
2	1 st All Assam H.S. Schools and Jr. College Championship	100M	28 th - 30 th Dec, 2002	Guwahati	Gold	11.53 sec.
3	1 st All Assam H.S. Schools and Jr. College Championship	100M & 200M	28 th - 30 th Dec, 2002	Guwahati	Best Runner & Best Athlete of the Championship	
4	1 st All Assam H.S. Schools and Jr. College Championship	200M	28 th - 30 th Dec, 2002	Guwahati	Gold	23.60 sec.

4. ACHIEVEMENTS IN THE FIELD OF SPORTS AT STATE LEVEL (Field Events):

SI	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEVE - MENT	PERFO R- MANCE
1	25 TH All Assam Inter Dist Ath. Championship	Long jump	29 th Dec, 97- 1 st Jasn, 98	Nazira	Bronze	5.91 mtr
2	25 TH All Assam Inter Dist Ath. Championship	Long jump	29 th Dec, 97- 1 st Jasn, 98	Nazira	Best Athlete of the Meet	
3	26 TH All Assam Inter Dist Ath. Championship	Long jump	3 rd -5 th Jan, 1999	Sarupathar	Silver	6.18 mtr
4	27 TH All Assam Inter Dist Ath. Championship	Long jump	26 th - 29 th Mar, 2000	Karbi Anglong	Gold	6.36 mtr (New Meet Record)
5	28 TH All Assam Inter Dist Ath. Championship	Long jump	20 th - 23 rd Feb., 2001	Duliajan	Gold	6.12 Mtr.
6	29 TH All Assam Inter Dist Ath. Championship	Long jump	6 th -9 th Oct, 2001	Dhekiajuli	Gold	6.17 Mtr
7	1 st All Assam H.S. Schools and Jr.	Long Jump	28 th - 30 th Dec, 2002	Guwahati	Gold	6.29 Mtr

	College Championship					16	
8	31 st All Assam Inter Dist Ath. Championship	Long jump	20-23 rd Jan, 2004	Dibrugarh	Bronze	6.45mtr.	
9	25 th All Assam Inter Dist Ath. Championship	Pentathlon	29 th Dec, 97- 1 st Jan, 98	Nazira	Gold	3051 points	
10	26 th All Assam Inter Dist Ath. Championship	Pentathlon	3 rd -5 th Jan, 1999	Sarupathar	Gold	3643 points	
11	29 th All Assam Inter Dist Ath. Championship	Triple jump	6 th -9 th Oct, 2001	Dhekiajuli	Gold	13.90 (New Meet Record)	
12	31 st All Assam Inter Dist Ath. Championship	Triple Jump	20-23 rd Jan, 2004	Dibrugarh	Gold	13.71 Mt (New Meet Record)	

Date :

(MOON CHANGMAI)

Place : Guwahati

MEDAL TALLY OF SHIR MOON CHANGMAI AT VARIOUS NATIONAL & STATE LEVEL COMETITIONS.

1. ACHIEVEMENTS IN THE OF SPORTS AT **NATIONAL LEVEL** (*Track Event*):

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEVE -MENT	PERFOR -MANCE	No. of medal won		
							Gold	Silver	Bronze
1	11 th East Zone Championship	100M Hurdles	14 th -15 th Sep, 2000	Calcutta	Gold	13.32 sec.	1		
2	13 th East Zóne Championship	4x100M Relay	9 th -11 th Sep., 2001	Patna	Gold	--	1		
3	15 th East Zone Ath. Meet	4x100M Relay	19 th -20 th Aug, 2003	Orissa	Bronze	44.90 sec.			1
4	14 th East Zone Jr. Championship	4x100Mt Relay	19 th -21 st Aug, 2002	Jamshedp ur	Bronze	44.90 sec.			1
5	15 th East Zone Ath. Meet	4x400M Relay	19 th -20 th Aug, 2003	Orissa	Bronze	3:36.23 sec.			1
Total No. Medal in Track event at National Level (Track Event)							2	0	3

2. ACHIEVEMENTS IN THE OF SPORTS AT **NATIONAL LEVEL** (*Field Event*):

Sl	Name of the tournament	EVENT	DATE	VENUE	ACHIEVE -MENT	PERFO R-MANCE	No. of medal won / participation			
							Go ld	Silve r	Bronze	Partici pation
1	Jr. India Camp	Pentathlon	12 th -22 nd Jul, 2000	Gandhinag ar	Attended	--				1
2	Jr. India Camp	Pentathlon	17 th Sep- 15 th Oct, 2000	Banglore	Attended	--				1
3	XIth East Zone Championship	Long Jump	22 nd -23 rd Aug, 1999	Calcutta	Bronze	6.48 mtr.			1	
4	11 th East Zone Championship	Long jump	14 th -15 th Sep, 2000	Calcutta	Bronze	6.64Mtr.			1	
5	47 th National School Games	Long Jump	31 st Jan - 5 th Feb, 2002	Patiala	Bronze <u>Sharmila Das</u>	6.69Mtr			1	

6	15 th Jr. National Championship	Pentathlon	19 th -23 rd Jan 1999-2000	Salem (T.N.)	Bronze	4098 points			1	
7	13 th East Zone Championship	Triple Jump	9 th -11 th Sep., 2001	Patna	Bronze	13.06Mt			1	
8	XVIIth North East Sports Fesival	Long Jump	22 nd -25 th Apr., 2003	Aizwal	Gold	6.38Mtr	1			
9	10 th East Zone Jr. Championship	Pentathlon	1 st - 3 rd Nov. 1998	Bihar Bikaru	Gold	3678 points	1			
10	XIth East Zone championship	Pentathlon	22 nd -23 rd Aug, 1999	Calcutta	Gold	3151 points	1			
11	10 th Inter Zonal National Championship	Pentathlon	3 rd -5 th Aug,1999	Lucknow	Gold	4200 Points	1			
12	11 th East Zone Championship	Pentathlon	14 th -15 th Sep, 2000	Calcutta	Gold	4178 points	1			
13	14 th East Zone Jr. Championship	Triple Jump	19 th -21 st Aug, 2002	Jamshedpur	Gold	14.10 Mtr.	1			
14	49 th National School Games	Long Jump	10 th -15 th Jan, 2004	Jalpaiguri (WB)	Participati on	--				1
15	4 th Ryan National Federation Cup	Long Jump	20 th - 21 st May , 2004	Jamshedpur	Participati on	--				1
16	2 nd Ryan National Jr. Federation Cup	Long Jump & Triple Jump	3 rd -4 th Oct, 2002	Mumbai	Participati on	--				1
17	48 th National School Games	Long Jump & Triple Jump	29 th Jan-3 rd Feb, 2003	Banglore	Participati on	-				1
18	3 rd Ryan National Jr. Federation cup	Long Jump & Triple Jump	3 rd -5 th Oct., 2003	Jamshedpur	Participati on	--				1

19	18 th Jr. National Ath. Championship	Long Jump/ Triple Jump	17 th -11 th Jan, 2003	Simoga (Karnataka)	Participati on	--						1
20	Viith East Zone Jr. Athletic Championship	Pentathlon	12 th - 15 th Sep, 1996	Agartala	Participati on	--						1
21	Jr. National Athletic Championship	Pentathlon	27 th - 31 st Jan, 1998	Kerela	Participati on	--						1
22	45 th National School Games	Triple Jump	1 st -6 th Feb, 2000	Kerela	Participati on	--						1
23	17 th Jr. National championship	Triple jump	9 th -13 th Jan, 2002	Chennai	Participati on	--						1
24	14 th Inter State Jr. Jr. National	Pentathlon	9 th -12 th Jan, 1999	Orissa	Silver	3842 points		1				
25	16 th Jr. National championship	Pentathlon		Banglore	Silver	3704 point		1				
26	47 th National School Games	Triple Jum	31 st Jan - 5 th Feb, 2002	Patiala	Silver	13.90Mt r.		1				
27	XVIIth North East Sports Fesival	Triple Jump	22 nd -25 th Apr., 2003	Aizwal	Silver	13.95Mt r.		1				
28	10 th Inter Zonal Jr. National	Pentathlon	11 th - 13 th Nov. 1998	Hyderabad	Silver (National New Meet Record)	4000 points		1				
Total No. Medal in Track event at National Level (Field Event)							6	5	5	5	10	

3. ACHIEVEMENTS IN THE FIELD OF SPORTS AT STATE LEVEL (Track events) :

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEVE- MENT	PERFOR- MANCE	No. of Medal won / participation			
							G	S	B	Partici- pation
1	1 st All Assam H.S. Schools and Jr. College Championship	100M	28 th – 30 th Dec, 2002	Guwahati	Gold	11.53 sec.	1			
2	29 TH All Assam Inter Dist Ath. Championship	100M	6 th -9 th Oct, 2001	Dhekiajuli	Silver	11.80sec.		1		
3	1 st All Assam H.S. Schools and Jr. College Championship	200M	28 th – 30 th Dec, 2002	Guwahati	Gold	23.60 sec.	1			
Total no. of medal won / participation at State Level (Track Event)							2	1	0	0

4. ACHIEVEMENTS IN THE FIELD OF SPORTS AT STATE LEVEL (Field events) :

SI	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEVE- MENT	PERFOR- MANCE	No. of Medal won / participation			
							G	S	B	Partici- pation
1	25 TH All Assam Inter Dist Ath. Championship	Long jump	29 th Dec,97- 1 st Jasn,98	Nazira	Bronze	5.91 mtr			1	
2	31 st All Assam Inter Dist Ath. Championship	Long jump	20-23 rd Jan, 2004	Dibrugarh	Bronze	6.45mtr.			1	
3	27 TH All Assam Inter Dist Ath. Championship	Long jump	26 th – 29 th Mar, 2000	Karbi Anglong	Gold	6.36 mtr (New Meet Record)	1			

4	28 TH All Assam Inter Dist Ath. Championship	Long jump	20 th -23 rd Feb., 2001	Duliajan	Gold	6.12Mtr.	1			
5	29 TH All Assam Inter Dist Ath. Championship	Long jump	6 th -9 th Oct, 2001	Dhekiajuli	Gold	6.17Mtr	1			
6	1 st All Assam H.S. Schools and Jr. College Championship	Long Jump	28 th - 30 th Dec, 2002	Guwahati	Gold	6.29 Mtr	1			
7	26 TH All Assam Inter Dist Ath. Championship	Long jump	3 rd -5 th Jan, 1999	Sarupathar	Silver	6.18 mtr	1			
8	25 TH All Assam Inter Dist Ath. Championship	Pentathlon	29 th Dec, 97- 1 st Jan, 98	Nazira	Gold	3051 points	1			
9	26 TH All Assam Inter Dist Ath. Championship	Pentathlon	3 rd -5 th Jan, 1999	Sarupathar	Gold	3643 points	1			
10	29 TH All Assam Inter Dist Ath. Championship	Triple jump	6 th -9 th Oct, 2001	Dhekiajuli	Gold	13.90 (New Meet Record)	1			
11	31 st All Assam Inter Dist Ath. Championship	Triple Jump	20-23 rd Jan, 2004	Dibrugarh	Gold	13.71 Mt (New Meet Record)	1			
Total No. Medal in Track event at State Level (Field Event)							8	1	2	0

5. SPECIAL PRIZES WON BY SHRI MOON CHANGMAI AT STATE LEVEL

SI	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEVE -MENT
1	25 TH All Assam Inter Dist Ath. Championship	Long jump	29 th Dec,97- 1 st Jasn,98	Nazira	Best Athletics of the Meet
2	1 st All Assam H.S. Schools and Jr. College Championship	Long jump, 100M & 200M	28 th – 30 th Dec, 2002	Guwahati	Best Runner, Best Jumper, Best Athlete of the Championship

N.B. Participation 0 (Zero) means he has got the medals wherever he participates.

(MOON CHANGMAI)

Date :

Place : Guwahati

Overall Medal tally of Shri Moon Changmai

1. ACHIEVEMENTS IN THE FIELD OF SPORTS AT NATIONAL LEVEL:

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEVE - MENT	PERFOR - MANCE	No. of medal won / participation			
							G	S	B	PAR TICI PAT ION
1	Jr. India Camp	Pentathlon	12 th -22 nd Jul, 2000	Gandhinagar	Attended	--				
2	Jr. India Camp	Pentathlon	17 th Sep- 15 th Oct, 2000	Banglore	Attended	--				
3	XIth East Zone Championship	Long Jump	22 nd -23 rd Aug, 1999	Calcutta	Bronze	6.48 mir.			1	
4	15 th Jr. National Championship	Pentathlon	19 th -23 rd Jan 1999- 2000	Salem (T.N.)	Bronze	4098 points			1	
5	11 th East Zone Championship	Long jump	14 th -15 th Sep, 2000	Calcutta	Bronze	6.64Mtr.			1	
6	13 th East Zone Championship	Triple Jump	9 th -11 th Sep., 2001	Patna	Bronze	13.06Mt.			1	
7	14 th East Zone Jr. Championship	4x100Mt Relay	19 th -21 st Aug, 2002	Jamshedpur	Bronze	44.90 sec.			1	
8	47 th National School Games	Long Jump	31 st Jan - 5 th Feb, 2002	Patiala	Bronze	6.69Mtr			1	
9	15 th East Zone Ath. Meet	4x100M Relay	19 th -20 th Aug, 2003	Orissa	Bronze	44.90 sec.			1	
10	15 th East Zone Ath. Meet	4x400M Relay	19 th -20 th Aug, 2003	Orissa	Bronze	3:36.23 sec.			1	
11	10 th East Zone Jr. Championship	Pentathlon	1 st - 3 rd Nov. 1998	Bihar Bikaru	Gold	3678 points	1			
12	XIth East Zone championship	Pentathlon	22 nd -23 rd Aug, 1999	Calcutta	Gold	3151 points	1			

13	10 th Inter Zonal National Championship	Pentathlon	3 rd -5 th Aug, 1999	Lucknow	Gold	4200 Points	1				
14	11 th East Zone Championship	Pentathlon	14 th -15 th Sep, 2000	Calcutta	Gold	4178 points	1				
15	11 th East Zone Championship	100M Hurdles	14 th -15 th Sep, 2000	Calcutta	Gold	13.32 sec.	1				
16	13 th East Zone Championship	4x100M Relay	9 th -11 th Sep., 2001	Patna	Gold	--	1				
17	14 th East Zone Jr. Championship	Triple Jump	19 th -21 st Aug, 2002	Jamshedpur	Gold	14.10 Mtr.	1				
18	XVIIth North East Sports Fesival	Long Jump	22 nd -25 th Apr., 2003	Aizwal	Gold	6.38Mtr	1				
19	Viith East Zone Jr. Athletic Championship	Pentathlon	12 th - 15 th Sep, 1996	Agartala	Participation	--					1
20	Jr. National Athletic Championship	Pentathlon	27 th - 31 st Jan, 1998	Kerela	Participation	--					1
21	45 th National School Games	Triple Jump	1 st -6 th Feb, 2000	Kerela	Participation	--					1
22	17 th Jr. National championship	Triple jump	9 th -13 th Jan, 2002	Chennai	Participation	--					1
23	2 nd Ryan National Jr. Federation Cup	Long Jump & Triple Jump	3 rd -4 th Oct, 2002	Mumbai	Participation	--					1
24	18 th Jr. National Ath. Championship	Long Jump/ Triple Jump	17 th -11 th Jan,2003	Simoga (Karnataka)	Participation	--					1
25	48 TH National School Games	Long Jump & Triple Jump	29 th Jan- 3 rd Feb, 2003	Banglore	Participation	-					1
26	3 rd Ryan National Jr. Federation cup	Long Jump &	3 rd -5 th Oct., 2003	Jamshedpur	Participation	--					1

		Triple Jump									
27	49 th National School Games	Long Jump	10 th -15 th Jan, 2004	Jalpaiguri (WB)	Participation	--					1
28	4 th Ryan National Federation Cup	Long Jump	20 th - 21 st May, 2004	Jamshedpur	Participation	--					1
29	14 th Inter State Jr. Jr. National	Pentathlon	9 th -12 th Jan, 1999	Orissa	Silver	3842 points		1			
30	16 th Jr. National championship	Pentathlon		Banglore	Silver	3704 point		1			
31	47 th National School Games	Triple Jum	31 st Jan - 5 th Feb, 2002	Patiala	Silver	13.90Mtr.		1			
32	XVIIth North East Sports Fesival	Triple Jump	22 nd -25 th Apr.,2003	Aizwal	Silver	13.95Mtr.		1			
33	10 th Inter Zonal Jr. National	Pentathlon	11 th - 13 th Nov. 1998	Hyderabad	Silver (National New Meet Record)	4000 points		1			
No. of Total medal won / participation at various national level competitions							8	5	8	10	

2. ACHIEVEMENTS IN THE FIELD OF SPORTS AT STATE LEVEL:

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEVE - MENT	PERFOR - MANCE	No. of medals won / participation			
							G	S	B	Parti - cipat - ion
1	25 TH All Assam Inter Dist Ath. Championship	Long jump	29 th Dec, 97- 1 st Jan, 98	Nazira	Bronze	5.91 mtr			1	
2	31 st All Assam Inter Dist Ath. Championship	Long jump	20-23 rd Jan, 2004	Dibrugarh	Bronze	6.45mtr.			1	
3	25 TH All Assam Inter Dist Ath. Championship	Pentathlon	29 th Dec, 97- 1 st Jan, 98	Nazira	Gold	3051 points	1			
4	26 TH All Assam Inter Dist Ath. Championship	Pentathlon	3 rd -5 th Jan, 1999	Sarupathar	Gold	3643 points	1			
5	27 TH All Assam Inter Dist Ath. Championship	Long jump	26 th - 29 th Mar, 2000	Karbi Anglong	Gold	6.36 mtr (New Meet Record)	1			
6	28 TH All Assam Inter Dist Ath. Championship	Long jump	20 th -23 rd Feb., 2001	Duliajan	Gold	6.12Mtr.	1			
7	29 TH All Assam Inter Dist Ath. Championship	Long jump	6 th -9 th Oct, 2001	Dhekiajuli	Gold	6.17Mtr	1			
8	29 TH All Assam Inter Dist Ath. Championship	Triple jump	6 th -9 th Oct, 2001	Dhekiajuli	Gold	13.90 (New Meet Record)	1			
9	1 st All Assam H.S. Schools and Jr. College Championship	Long Jump	28 th - 30 th Dec, 2002	Guwahati	Gold	6.29 Mtr	1			

10	1 st All Assam H.S. Schools and Jr. College Championship	100M	28 th – 30 th Dec, 2002	Guwahati	Gold	11.53 sec.	1			
11	1 st All Assam H.S. Schools and Jr. College Championship	200M	28 th – 30 th Dec, 2002	Guwahati	Gold	23.60 sec.	1			
12	31 st All Assam Inter Dist Ath. Championship	Triple Jump	20-23 rd Jan, 2004	Dibrugarh	Gold	13.71 Mt (New Meet Record)	1			
13	26 th All Assam Inter Dist Ath. Championship	Long jump	3 rd -5 th Jan, 1999	Sarupathar	Silver	6.18 mtr		1		
14	29 th All Assam Inter Dist Ath. Championship	100M	6 th -9 th Oct, 2001	Dhekiajuli	Silver	11.80sec.		1		
NO. OF TOTAL MEDALS / PARTICIPATION AT STATE LEVEL (BOTHE TRACK & FIELD EVENTS)							10	2	2	0

(MOON CHANGMAI)

Date :

Place : Guwahati

MISS DIPTI HAZARIKA

128
1. ACHIEVEMENTS IN THE SPORTS AT NATIONAL LEVEL (Track Event):

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEVE- MENT	PERFOR- MANCE
					Gold/Silver /Bronze	
01.	IXth I.T.C. Jr. Inter Zonal (National) Ath. Championship	4 x 100m Relay	3 rd to 6 th Oct. 97	Kolkata	Silver	
02.	XVIIth N.E. Sports Festival	4 x 100m Relay	7 th to 10 th Feb. 02	Agartala	Silver	
03.	XVIIth N.E. Sports Festival	200 m Run	7 th to 10 th Feb. 02	Agartala	Silver	

2. ACHIEVEMENTS IN THE SPORTS AT NATIONAL LEVEL (Field Event):

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEVE- MENT	PERFOR- MANCE
					Gold/Silver /Bronze	
01.	XIth East Zone Jr. Ath. Championship	Triple Jump	22 nd & 23 rd Aug/ 99	Kolkata	Bronze	10.53 mtr.
02.	XIth East Zone Jr. Ath. Championship	Heptathlon	22 nd & 23 rd Aug/ 99	Kolkata	Silver	2591 points
03.	12 th I.T.C. Zonal Jr. Athletic Championship	Heptathlon	2 nd to 4 th Dec / 02	Hisar	Silver	3194 points
04.	46 th National School Games 2000	Triple Jump	8 th to 12 th Jan' 01	Gandhinagar	Bronze	11.31 mtrs.
05.	XV N. E. Sports Festival	Triple Jump	16 th to 20 th Feb' 01	Itanagar	Silver	11.08 mtrs.
06.	13 th East Zone Jr. Athletics	Long Jump	9 th to 11 th Sept' 01	Patna	Bronze	4.92 mtrs.
07.	13 th Jr. National Athletics	Triple Jump	9 th to 11 th Sept' 01	Patna	Bronze	10.79 mtrs.
08.	XVI N.E. Sports Festival	Long Jump	7 th to 10 th Feb' 02	Agartala	Bronze	5.26 mtrs.
09.	XVII N.E. Sports Festival	Triple Jump	22 nd to 25 th Apr/ 03	Aizawl	Gold	11.23 mtrs.

Certified to be true Copy
S. Das

SHARMILA DAS
ADVOCATE

3. ACHIEVEMENTS IN THE FIELD OF SPORTS AT STATE LEVEL (Track Event):

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEV E-MENT	PERFOR MANCE
					Gold/Silver/Bronze	
01.	1 st Assam H/S School Jr. College Athletic Meet	100 m Run	28 th to 30 th Dec '02	Guwahati	Gold	

4. ACHIEVEMENTS IN THE FIELD OF SPORTS AT STATE LEVEL (Field Event):

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEV E-MENT	PERFOR MANCE
					Gold/Silver/Bronze	
01.	1 st Assam H/S School Jr. College Athletic Meet	High Jump	28 th to 30 th Dec '02	Guwahati	Gold	
02.	1 st Assam H/S School Jr. College Athletic Meet	Long Jump	28 th to 30 th Dec '02	Guwahati	Gold	

MEDAL TALLY OF MS DIPTI HAZARIKA AT VARIOUS NATIONAL & STATE LEVEL COMPETITIONS.

I. ACHIEVEMENTS IN THE FIELD OF SPORTS AT NATIONAL LEVEL:

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEV E-MENT	PERFOR MANCE	No. of medal won			
							Gold	Silver	Bronze	Partici- pation
01.	IXth I.T.C. Jr. Inter Zonal (National) Ath. Championship	4 x 100m Relay	3 rd to 6 th Oct. 97	Kolkata	Silver		0	1	0	
02.	XVIth N.E. Sports Festival	4 x 100m Relay	7 th to 10 th Feb. 02	Agartala	Silver		0	1	0	
03.	XVIth N.E. Sports Festival	200 m Run	7 th to 10 th Feb. 02	Agartala	Silver		0	1	0	
04.	XIth East Zone Jr. Ath. Championship	Triple Jump	22 nd & 23 rd Aug/ 99	Kolkata	Bronze	10.53 mtr.	0	0	1	
05.	XIth East Zone Jr. Ath. Championship	Heptathlon	22 nd & 23 rd Aug/ 99	Kolkata	Silver	2591 points	0	1	0	
06.	12 th I.T.C. Zonal Jr. Athletic Championship	Heptathlon	2 nd to 4 th Dec / 02	Hisar	Silver	3194 points	0	1	0	
07.	46 th National School Games 2000	Triple Jump	8 th to 12 th Jan' 01	Gandhinagar	Bronze	11.31 mtrs.	0	0	0	
08.	XV N. E. Sports Festival	Triple Jump	16 th to 20 th Feb' 01	Itanagar	Silver	11.08 mtrs.	0	1	0	
09.	13 th East Zone Jr. Athletics	Long Jump	9 th to 11 th Sept' 01	Patna	Bronze	4.92 mtrs.	0	0	1	

10.	13 th Jr. National Athletics	Triple Jump	9 th to 11 th Sept' 01	Patna	Bronze	10.79 mtrs.	0	0	1	
11.	XVI N.E. Sports Festival	Long Jump	7 th to 10 th Feb' 02	Agartala	Bronze	5.26 mtrs.	0	0	1	
12.	XVII N.E. Sports Festival	Triple Jump	22 nd to 25 th Apr/ 03	Aizawl	Gold	11.23 mtrs.	1	0	0	
No. of Total Medal won/ participation at various National level competitions (both Track & Field Events)							1	0	1	

3. ACHIEVEMENTS IN THE FIELD OF SPORTS AT STATE LEVEL:

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEV E-MENT	PERFOR MANCE	No. of medal won			
							Gold	Silver	Bronze	Participa-tion
01.	1 st Assam H/S School Jr. College Athletic Meet	100 m Run	28 th to 30 th Dec' 02	Guwahati	Gold/Silv er/Bronze	Gold	1	0	0	
01.	1 st Assam H/S School Jr. College Athletic Meet	High Jump	28 th to 30 th Dec' 02	Guwahati	Gold	Gold	1	0	0	
02.	1 st Assam H/S School Jr. College Athletic Meet	Long Jump	28 th to 30 th Dec' 02	Guwahati	Gold	Gold	1	0	0	
No. of Total Medal won / participation at State level (both Track & Field Events)							3	0	0	

Date:

Place: Guwahati.

MEDAL TALLY OF MS DIPTI HAZARIKA AT VARIOUS NATIONAL & STATE LEVEL COMPETITIONS.

1. ACHIEVEMENTS IN THE SPORTS AT *NATIONAL LEVEL (Track Event)*:

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEVE- MENT	PERFOR- MANCE	No. of medal won		
							Gold/Silver /Bronze	Gold	Silver
01.	IXth I.T.C. Jr. Inter Zonal (National) Ath. Championship	4 x 100m Relay	3 rd to 6 th Oct. 97	Kolkata	Silver		0	1	0
02.	XVIth N.E. Sports Festival	4 x 100m Relay	7 th to 10 th Feb. 02	Agartala	Silver		0	1	0
03.	XVIth N.E. Sports Festival	200 m Run	7 th to 10 th Feb. 02	Agartala	Silver		0	1	0
Total No. Medal in Track event at National Level (Track Event)							0	3	0

2. ACHIEVEMENTS IN THE SPORTS AT *NATIONAL LEVEL (Field Event)*:

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEV E-MENT	PERFOR -MANCE	No. of medal won			
							Gold/Silv er/Bronze	Gold	Silver	Bronze
01.	XIth East Zone Jr. Ath. Championship	Triple Jump	22 nd & 23 rd Aug/ 99	Kolkata	Bronze	10.53 mtr.	0	0	1	
02.	XIth East Zone Jr. Ath. Championship	Heptathlon	22 nd & 23 rd Aug/ 99	Kolkata	Silver	2591 points	0	1	0	
03.	12 th I.T.C. Zonal Jr. Athletic Championship	Heptathlon	2 nd to 4 th Dec / 02	Hisar	Silver	3194 points	0	1	0	

04.	46 th National School Games 2000	Triple Jump	8 th to 12 th Jan, 01	Gandhinagar	Bronze	11.31 mtrs.	0	0	0	
05.	XV N. E. Sports Festival	Triple Jump	16 th to 20 th Feb '01	Itanagar	Silver	11.08 mtrs.	0	1	0	
06.	13 th East Zone Jr. Athletics	Long Jump	9 th to 11 th Sept '01	Patna	Bronze	4.92 mtrs.	0	0	1	
07.	13 th Jr. National Athletics	Triple Jump	9 th to 11 th Sept '01	Patna	Bronze	10.79 mtrs.	0	0	1	
08.	XVI N.E. Sports Festival	Long Jump	7 th to 10 th Feb '02	Agartala	Bronze	5.26 mtrs.	0	0	1	
09.	XVII N.E. Sports Festival	Triple Jump	22 nd to 25 th Apr/ 03	Aizawl	Gold	11.23 mtrs.	1	0	0	
Total No. Medal in Track event at National Level (Field Event)							1	13	55	

3. ACHIEVEMENTS IN THE FIELD OF SPORTS AT STATE LEVEL (Track Event):

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEV E-MENT	PERFOR MANCE	No. of medal won			
							Gold	Silver	Bronze	Partici- pation
01.	1 st Assam H/S School Jr. College Athletic Meet	100 m Run	28 th to 30 th Dec '02	Guwahati	Gold		1	0	0	
Total No. Medal in Track event at State Level (Track Event)							1	0	0	

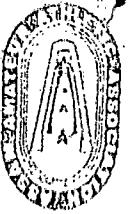
4. ACHIEVEMENTS IN THE FIELD OF SPORTS AT STATE LEVEL (Field Event):

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEV E-MENT	PERFOR -MANCE	No. of medal won			
							Gold	Silver	Bronze	Partici-pation
01.	1 st Assam H/S School Jr. College Athletic Meet	High Jump	28 th to 30 th Dec '02	Guwahati	Gold		1	0	0	
02.	1 st Assam H/S School Jr. College Athletic Meet	Long Jump	28 th to 30 th Dec '02	Guwahati	Gold		1	0	0	
Total No. Medal in Track event at State Level (Field Event)							2	0	0	

5. SPECIAL PRIZES WON BY MISS DIPTI HAZARIKA AT STATE LEVEL

SL	NAME OF THE TOURNAMENT/ COMPETITION	EVENT	DATE	VENUE	ACHIEVEMENT

N.B. Participation 0 (Zero) means she has got the medals wherever she participated.



ASSAM AMATEUR ATHLETIC ASSOCIATION

(Affiliated to Amateur Athletic Federation of India & Assam Olympic Association)

NEHRU STADIUM, GUWAHATI -781007

Regd. No.- KAM / 240 / J / 132 of 1999 - 2000

President :

Dr. Jayanta Rongpi, M.P.

Ref. No. AAAA/M/s.....

Date 28-2-01

Working President :

Prof. Dhiren Duarah

Vice President :

B.S. Baruah

Nitya Borgohain

Harendra Bharali

Lila Gogoi

Trilakya Duarah

P.K. Deka

Hony. Secretary :

Smt. Tayabun Nisha

Hony. Jt. Secretary :

Dulal Basumatary

Debajyoti Dutta

Asstt. Secretary :

A.K. Battacharjee

Biraj Ojha

Dhan Singh Rongpi

Ramesh Dowka

Hony. Treasurer :

Sarif Ullah

Executive Member :

S.N. Ojha

Noni Dutta

Pradip Das

Babul Khan

B.R. Nunisha

Biren Das

Karuna Dutta

Durga Das

Mridul Duarah

Indu Rn. Baruah

Bhakti Medhi

Pranabjit Chaliha

Ashulosh Roy

Hana Khan

Phola Boru

TO WHOM IT MAY CONCERN

This is to certify that **Sri Moon Changmai**, son of Sri H.P. Changmai of Golaghat is a talented up coming Athletic of the State.

He has the distinction of representing the State Athletic team in different East Zone, Inter Zone and National Championship for last 5 years since 1996.

The following are the events where he has earned Medals mentioned against each.

S/No.	Name of the competition	Period	Venue	Event	Performance
1	10 th East Zone Ath.Championship	1 st to 3 rd Nov.1998	Bihar (Bokaro)	Penta- thlon	1 st
2	10 th Inter Zonal Ath.Championship	11 th to 13 th Nov.1998	Hyderabad	Penta- thlon	2 nd New meet record
3	11 th East Zone Ath.Championship	14 th & 15 th Sept.2000	Calcutta	Penta- thlon 100mts. Hurdels	...1 st ...1 st
4	16 th National Junior Ath. Championship	17 th to 20 th Jan./01	Bangalore	Long Jump Penta- thlon	3 rd ...2nd

He has got bright future in Athletics.
I wish him all success in life.

Tayabun Nisha

(TAYABUN NISHA)

Hony. Secretary

Assam Amateur Athletic Association

GUWAHATI

Hony. Secretary

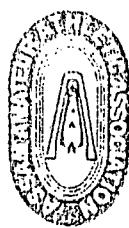
Assam Amateur Ath. Association

Assam, Guwahati

Certified to be true Copy

S Das

SHARMILA DAS
ADVOCATE



ASSAM AMATEUR ATHLETIC ASSOCIATION

(Affiliated to Amateur Athletic Federation of India & Assam Olympic Association)

NEHRU STADIUM, GUWAHATI - 781 007

Regd. No. - KAM/ 240/ J/ 132 of 1999-2000

President :

Pradip Buragohain
Ph. : 0374-70120, 75148,
0361-206643

Vice Presidents :

Prem Kanta Deka
Trailakya Duarah
Lila Gogoi
Haren Bharali
Tayabun Nisha
Hiteswar Bezbaruah
Gobin Nekkar

Hony. Secretary :
Sarif Ullah
Ph. : 0361-573326, 670778

Hony. Treasurer :
Bishnu Ram Nunisa
Ph. : (03671) 72480,
72656, 73585
(0361) 206685
Fax : 03671-73078

Joint Secretaries :
Debojyoti Dutta
Dhansing Rongpi

Asstt. Secretaries :
Biraj Ojah
Babul Khan
Karuna Dutta
Karunyoti Saikia

Technical Director :
Arjun Bhogeswar Baruah

Ref No. Date

TO WHOM IT MAY CONCERNED

This is to certify that Shri Moon Changmai of Golaghat District is a regular Athlete of the State of Assam. He has got the following medals / participated in the following National level Competitions / Tournaments since 1996 to till date against which the Amateur Athletic Federation of India (A.A.F.I.) has not issued the Certificates till now.

Sl	Name of Competition	Venue	Date	Event	Achievement
1	13 th East Zone Ath. Championship	Patna	9 th -11 th Sep, 2001	4x100M Relay	Gold
2	15 th East Zone Ath. Championship	Cuttack	19 th - 20 th Aug, 2003	4x100M Relay	Bronze
3	15 th East Zone Ath. Championship	Cuttack	19 th - 20 th Aug, 2003	4x400M Relay	Bronze
4	17 th Jr. National Athletic Championship	Chennai	9 th -13 th Jan., 2002	Long Jump & Triple Jump	Participation
5	3 rd Ryan National Ath. Federation Cup	Chennai	3 rd -5 th Oct, 2003	Long Jump & Triple jump	Participation
6	4 th Ryan National Ath. Federation Cup	Jamshed pur	20 th -21 st May, 2004	Long Jump & Triple jump	Participation

Further he has also been selected to represent the Assam State Team for the ensuing 16th East Zone Athletic Championship to be held at Salt lake Stadium, Kolkata from 18th-19th Sep, 2004.

I wish him a bright sporting future,

Certified to be true Copy

S. Das

SHARMILA DAS
ADVOCATE

(SARIF ULLAH)
HONY. SECRETARY,
A.A.A.A., GUWAHATI

VIII Eastzone Junior Athletic Championship—'96

32-1219

Organised by—Tripura Amateur Athletic Association
Under Authority of—Amateur Athletic Federation of India.

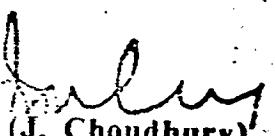
12th to 15th September, 1996

ANNEXURE-D
COLLY



Souvenir Certificate

This is to certify that Shri/Smt. Moon Changmai of Assam
Participated as an official/player in the VIII Eastzone Junior Athletic Championship—'96 held at
Agartala from 12th Sept. to 15th Sept. 1996.


(J. Choudhury)
Hon'ble Minister of Sports

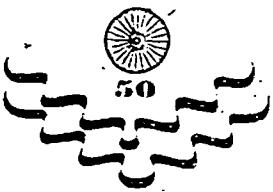
Chairman
Organising Committee

Certified to be true Copy


SHARMILA DAS
ADVOCATE


(Prof. A. K. Chakraborti)
Secretary
Tripura Amateur
Athletic Association

137



ASSAM AMATEUR ATHLETIC ASSOCIATION

Silver Jubilee Celebration
Certificate of Merit



25TH INTER DISTRICT ATHLETIC CHAMPIONSHIP 1997-98.

VENUE : CHAKIMUKH

ORG. BY : NAZIRA
Dist. Sports Association

DATE : 29th Dec. '97 to 1st Jan. '98

Under the auspices of
ASSAM AMATEUR ATHLETIC ASSOCIATION


Working President
A.A.A.A.


Org. Secretary
N.D.S.A.


Secretary
A.A.A.A.

Certified to be true Copy
S. Das

SHARMILA DAS
ADVOCATE

NAME Moni Changmai

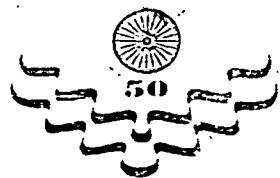
AGE GROUP : Below 15 yrs. Boys Years

DISTRICT Golaghat

EVENT Long Jump

PLACE 3rd

PERFORMANCE 5.91 mts.
Sec/Dst/Hight



ASSAM AMATEUR ATHLETIC ASSOCIATION

123



-34-

Silver Jubilee Celebration
Certificate of Merit

25TH INTER DISTRICT
ATHLETIC
CHAMPIONSHIP
1997-98.

VENUE : **CHAKIMUKH**

ORG. BY : **NAZIRA**
Dist. Sports Association

DATE : **29th Dec. '97 to 1st Jan. '98**

Under the auspices of
ASSAM AMATEUR ATHLETIC ASSOCIATION

Working President
A.A.A.A.

Org. Secretary
N.D.S.A.

Trish
Secretary
A.A.A.A.

Certified to be true Copy

S. D. Das

SHARMILA DAS
ADVOCATE

137



ASSAM AMATEUR ATHLETIC ASSOCIATION

Certificate of Merit

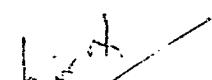
26TH INTER DISTRICT ATHLETIC CHAMPIONSHIP 1998-99.

VENUE : GARUPATHAR

ORG. BY : DHANSHIRI
Dist. Sports Association

DATE : 3rd Jan. '99 to 6th Jan. 1999

Under the auspices of
ASSAM AMATEUR ATHLETIC ASSOCIATION


President

A.A.A. Certified to be true Copy


S. D. S.


ADVOCATE

NAME Maon Changmai

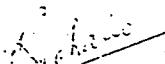
AGE GROUP : Below 11 (Boy) Years

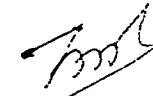
DISTRICT Golaghat

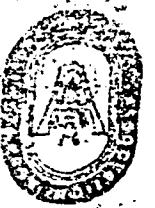
EVENT Pentathlon

PLACE First

PERFORMANCE 3643 Point Sec/Dst/Hight


Org. Secretary
D.D.S.A.


Secretary
A.A.A.



ASSAM AMATEUR ATHLETIC ASSOCIATION

Certificate of Merit

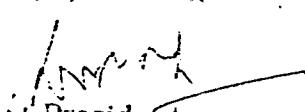
26TH INTER DISTRICT ATHLETIC CHAMPIONSHIP 1998-99.

VENUE : SARUPATHAR

ORG. BY : DRAVISHRI
Dist. Sports Association

DATE : 3rd Jan. '99 to 6th Jan. 1999

Under the auspices of
ASSAM AMATEUR ATHLETIC ASSOCIATION


President
A.A.A.A.


Org. Secretary
D.D.S.A.

Certified to be true Copy


Sharmila Das

ADVOCATE


Secretary
A.A.A.A.

2141

NAME Shri Meen Chinni

AGE GROUP : Below 16: (Boy's) Years

DISTRICT Gauhati

EVENT Broad Jum.

PLACE Second

PERFORMANCE 6'18 mts. Sec/Dst/Hight



27TH TO 31ST JANUARY 98 MAHARAJA'S COLLEGE STADIUM, PT. USHA ROAD, ERNAKULAM, KOCHI - 11.

PARTICIPATION CERTIFICATE

*This is to certify that
of
has participated in the XIII Junior National Athletic Championship held at*

Maharaja's College Stadium, Ernakulam from 27th to 31st January 1998.



Prof. Tony Daniel
Organising Secretary

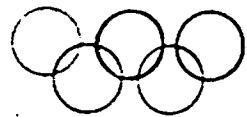
Certified to be true Copy.

S. Dey

SHARMILA DAS
ADVOCATE

Sri. E.S. Jose
Chairman, Organising Committee

AMATEUR ATHLETIC FEDERATION OF INDIA



14TH INTER STATE JUNIOR ATHLETIC MEET. 1999

Organised By :

ORISSA AMATEUR ATHLETIC ASSOCIATION

BARABATI STADIUM, CUTTACK - 753 005

9TH, 10TH, 11TH AND 12TH JANUARY, 1999



PARTICIPATION CERTIFICATE



Awarded to ... Mr. Biju Patnaik

Representing ... O.A.A.A.

Age group 16 Participated as

Official/ Participant/ Committee member/ Volunteer.

(Bhupinder Singh)
PRESIDENT, O.A.A.A.

Certified to be true copy
SDS

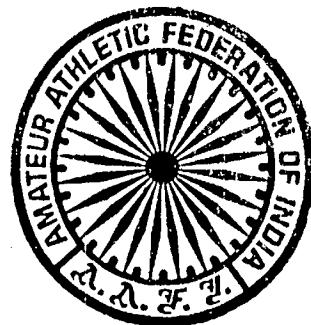
S. K. SINGHAT DAS
ADVOCATE

(Asirbad Behera)
HON. SECRETARY, O.A.A.A.
& ORG. SECRETARY

XI EAST ZONE JUNIOR
ATHLETIC CHAMPIONSHIP-1999

ORGANISED BY :

*Amateur Athletic Association
West Bengal*



MERIT CERTIFICATE

This is to certify that
Morn Changnai
Representing *Assam*
Secured *First* Place in *Pentathlon Event*
held at *Calcutta* on *22nd & 23rd August, '99*.
Performance *3151 Points*
His/Her Date of Birth is *3.2.85 (B.15)*

Subir Dey
PRESIDENT

Ranbir Singh
SECRETARY

Certified to be true Copy

S. Das

SHARMILA DAS
ADVOCATE



MERIT CERTIFICATE

This is to certify that

Moon Changmai

Representing Assam

Secured Second Place in Pentathlon Event in the
14th Inter State Junior Athletic Championships

Organised by Orissa Amateur Athletic Association
at Cuttack from 9th Jan. to 12th Jan. 1999

Performance 3842 Points

His/her date of birth is 3.2.85, Boys-14

Sk. Almadi

PRESIDENT

Suman

SECRETARY

Certified to be true Copy

S. Das

SHARMILA DAS
ADVOCATE



ASSAM
AMATEUR
ATHLETIC
ASSOCIATION

27TH INTER DISTRICT
ATHLETIC
CHAMPIONSHIP
1999 - 2000

VENUE : HANJANGLANGSO
(SARIHAJAN), DIPHU
ORG. BY : KARBI ANGLONG
DISTRICT SPORTS ASSOCIATION
DATE : 26TH TO 29TH MARCH, 2000

Under the auspices of
ASSAM AMATEUR ATHLETIC ASSOCIATION

NAME *Mcu.n Changmai*

AGE GROUP : Below *Boys U-16* Years

DISTRICT *Golaghat*

EVENT *Long Jump*

PLACE *1st*

PERFORMANCE *6.36 mtrs. Sec. / Dst. / Height
(N.M.R.)*

President
A.A.A.

Prithi
Certified to be true Copy

Secretary
A.A.A.

Xxx
Org. Secretary
K.A.S.A.

SHARMILA DAS
ADVOCATE

45th

No 0312

National School Games & Athletic Championship - 2000



(Organised by Dept. of Education, Govt. of Kerala)
1-6 February - 2000, Thiruvananthapuram.

Participation Certificate

AWARDED to Sri/Smt. Moon Changmai Representing
the state/U.T. of Assam as a Competitor (Boys/Girls under 14/17/19) Official
in the discipline of Athletics

His/her Date of Birth is 03-03-85 (One Thousand Nine Hundred and Eighty-five

T - C - J

Sri. V. Gabriel
Deputy Director (Sports)
and Organising Secretary

Thiruvananthapuram
06.02.2000

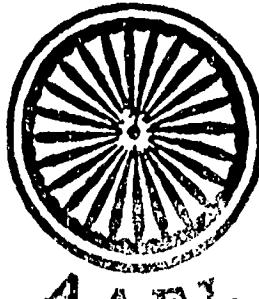
Smt. Lida Jacob IAS
Director of Public Instruction,
Govt. of Kerala

Certified to be true Copy

SHARMILA DAS
ADVOCATE

SQD

147



A.A.F.I.

MERIT CERTIFICATE

This is to certify that **MOON CHANGANA**
representing..... **Assam**

secured **3rd** Place in **T. JUMP** Event
in the **18 yrs** Boys / Girls in the **13th EAST ZONE**
JUNIOR ATHLETIC CHAMPIONSHIP-2001 held at

Mithlesh Stadium, BMP-5, Patna from 9th to 11th September - 2001

Performance..... **13' 06" MTR**

This/her date of birth is.....

(ARIF IMAM)
Secretary, B.A.A.F.

(SHYAM RAJAN)
Chairman Organising Committee
State Minister, Energy
Govt. of Bihar

(KUMUD RANJAN JHA)
President, B.A.A.F.

Certified to be true Copy

SHARMILA DAS
ADVOCATE

XXVIII INTER DISTRICT
ATHLETIC
MEET
2000-2001



ASSAM
AMATEUR
ATHLETIC
ASSOCIATION

Venue : Nehru Maidan, Duliajan
Org. by : Duliajan Sports Association
Date : 20th to 23rd Feb., 2001

Under the auspices of
ASSAM AMATEUR ATHLETIC ASSOCIATION



XXVIII INTER DISTRICT ATHLETIC MEET, 2000-2001

Certified to be true Copy

S. Das
SHARMILA DAS
ADVOCATE

With Best Compliments from : Duliajan Sports Association, Duliajan

H. C. Deka

Chairman

C. Beliachari

Org. Secretary

W. W. Deka
Working President
ASSAM AMATEUR ATHLETIC ASSOCIATION

Brother

Secretary

149
174

XXIX ASSAM INTER DISTRICT
ATHLETIC
CHAMPIONSHIPS
2001



ASSAM
AMATEUR
ATHLETIC
ASSOCIATION

Venue : Dhekiajuli Sports Complex
Org. by: Dhekiajuli Sports Association
Date : 6th to 9th October, 2001

Under the auspices of
ASSAM AMATEUR ATHLETIC ASSOCIATION



(Sanjay Lohia)
Chairman

(Apurba Kr. Bhattacherjee)
Orgn. Secretary

Certified to be true Copy

SHARMILA DAS
ADVOCATE

XXIX ASSAM INTER DISTRICT ATHLETIC
CHAMPIONSHIP 2001

MERIT CERTIFICATE

Name : Moon Changmai

Age Group : Below 18 (Boys) Years

District Galaghat

Event Long jump

Place First

Performance 6'17 mts. Sec. 1 Dst. / Height

Pr. Buragohain

(Pradip Buragohain)
President

S. Ullah
(Sarif Ullah)
Hon. Secretary

ASSAM AMATEUR ATHLETIC ASSOCIATION

50

**XXIX ASSAM INTER DISTRICT
ATHLETIC
CHAMPIONSHIPS
2001**



**ASSAM
AMATEUR
ATHLETIC
ASSOCIATION**

Venue : Dhekiajuli Sports Complex
Org. by: Dhekiajuli Sports Association
Date : 6th to 9th October, 2001

Under the auspices of
ASSAM AMATEUR ATHLETIC ASSOCIATION

(Sanjay Lohia)
Chairman

XXIX ASSAM INTER DISTRICT ATHLETIC
CHAMPIONSHIP 2001

(Apurba Kr. Bhattacharjee)
Org. Secretary

Certified to be true Copy of original

S. Das

SHARMILA DAS

ADVOCATE

Pradip Buragohain

ASSAM AMATEUR ATHLETIC ASSOCIATION

S. Das
(Sarif Ullah)
Hony. Secretary

151

148

XXIX ASSAM INTER DISTRICT
ATHLETIC
CHAMPIONSHIPS
2001



ASSAM
AMATEUR
ATHLETIC
ASSOCIATION

MERIT CERTIFICATE

Venue : Dhekiajuli Sports Complex
Org. by: Dhekiajuli Sports Association
Date : 6th to 9th October, 2001

Under the auspices of
ASSAM AMATEUR ATHLETIC ASSOCIATION



(Sanjay Lohia)
Chairman

(Apurba Kr. Bhattacherjee)
Orgn. Secretary

XXIX ASSAM INTER DISTRICT ATHLETIC
CHAMPIONSHIP 2001

Name : Moon Songmai

Age Group : Below 18 (Boys) Years

District : Golaghat

Event : Triple Jump

Place : First

Performance 13.90 Sec. / Dst. / Height
(N.M.R.)

(Pradip Buragohain)

President

(Sarif Ullah)
Hon. Secretary

Certified to be true
ASSAM AMATEUR ATHLETIC ASSOCIATION

508

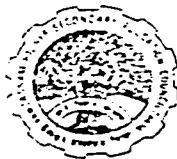
SHARMILA DAS
ADVOCATE

152

1497

ASSAM HIGHER SECONDARY EDUCATION COUNCIL
SAMUNIMAI DAM : GUWAHATI-781 021

Serial No. 100



FIRST ALL ASSAM H.S. SCHOOL AND JUNIOR COLLEGE STUDENTS MEET, 2002

CERTIFICATE OF MERIT

This is to certify that Sri/Smti Moon Changmai of Golaghat Govt. Bez H.S. School/Junior College, participated in the State level Athletic / Bhubing / Quiz competition held at Guwahati on 28th, 29th and 30th of December 2002, and secured the Best Runner (Boy) position in the following event.

Event _____

m/s.
P. D. Kakati
Chairman
AHSEC

Performance _____

Performance _____

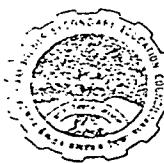
Certified to be true Copy
S. Das
SHARMILA DAS
ADVOCATE

D
(Md. M. Ali)
Secretary
AHSEC

ASSAM HIGHER SECONDARY EDUCATION COUNCIL

BAMUNIMAI DAM : GUWAHATI-781 021

Serial No.- 43



FIRST ALL ASSAM H.S. SCHOOL AND JUNIOR COLLEGE STUDENTS MEET, 2002

CERTIFICATE OF MERIT

This is to certify that Sri/Smti Moon Changmai of Golaghat Govt. B. H.S. School/Junior College, participated in the State level Athletic / Debating / Quiz competition held at Guwahati on 28th, 29th and 30th of December 2002, and secured the First position in the following event.

Event 200 mtr. race (Boys)

Performance 23:60 Sec.

W.M.T.
Prof. D. K. Kakati,
Chairman
AHSEC

MDA
(Md. M. Ali)
Secretary
AHSEC

Certified to be true Copy

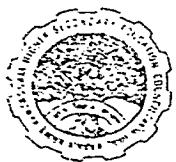
Sharmila Das
SHARMILA DAS
ADVOCATE

154
H.E.P.

ASSAM HIGHER SECONDARY EDUCATION COUNCIL

BAMUNIMAI DAM : GUWAHATI-781 021

Serial No.- 53



FIRST ALL ASSAM H.S. SCHOOL AND JUNIOR COLLEGE STUDENTS MEET, 2002

CERTIFICATE OF MERIT

This is to certify that Sri/Smti Moon Changmai of Golaghat Govt. Bezbarua H.S. School/Junior College, participated in the State level Athletic / Debating / Quiz competition held at Guwahati on 28th, 29th and 30th of December 2002, and secured the First position in the following event.

Event 100 mtr. race (Boys)

Performance 11:53 Sec.

Mr. T.
(Prof. D.K. Kakati)
Chairman
AHSEC

Mr.
(Md. M. Ali)
Secretary
AHSEC

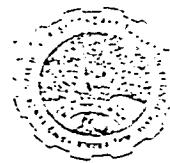
Certified to be true copy

S. Das
SHARMILA DAS
ADVOCATE

1505

ASSAM HIGHER SECONDARY EDUCATION COUNCIL
SAMUNIMADAM : GUWAHATI-781 021

Serial No.- 49



FIRST ALL ASSAM H.S. SCHOOL AND JUNIOR COLLEGE STUDENTS MEET, 2002

CERTIFICATE OF MERIT

This is to certify that Sri/Smti Moon Changmai of Golaghat Govt Boys High School/Junior College, participated in the State level Athletic / Debating / Quiz competition held at Guwahati on 28th, 29th and 30th of December 2002, and secured the First position in the following event.

Event Long Jump (Boys)

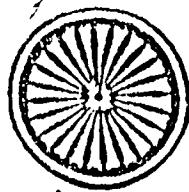
Performance 6:29 mtr.

(M. D. M. Ali)
Secretary
AHSEC

Prof. D. N. Kakati
Chairman
AHSEC

Certified to be true Copy

SHARMILA DAS
ADVOCATE



A.A.F.I.



AMATEUR ATHLETIC FEDERATION OF INDIA

MERIT CERTIFICATE

This is to certify that Meen....Changmari.....
representing Assam.....

secured.....Third..... Place in 4X100 Mts. relay..... Event
in the Boys / Girls Under 18..... years in the **14th EAST ZONE**

JUNIOR ATHLETIC CHAMPIONSHIP - 2002 held at

J.R.D. Tata Sports Complex, Jamshedpur from **19th to 21st August - 2002**

Performance.....44:90...Sec......

His / her date of birth is.....

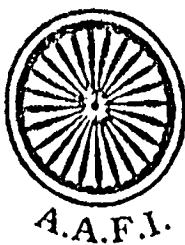
B.PILLAI
(BUDHWA ORAON)
Org. Secretary

S. K. Pillai
(SATISH PILLAI)
Chairman Org. Committee

VKS
VIMAL KIRIT SINGH (I.A.S.)
Competition Director

Certified to be true Copy

S. Das
SHARMILA DAS
ADVOCATE



AMATEUR ATHLETIC FEDERATION OF INDIA

MERIT CERTIFICATE

This is to certify that Moonchangmai.....

representing.....Assam.....

secured 10th..... Place in Triple Jump... Event

in the Boys / Girls Under...18... years in the **14th EAST ZONE**

JUNIOR ATHLETIC CHAMPIONSHIP - 2002 held at

J.R.D. Tata Sports Complex, Jamshedpur from 19th to 21st August - 2002

Performance...14.10 Mts.....

His / her date of birth is.....

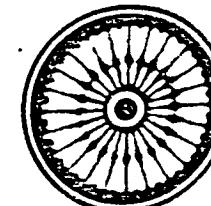
B. D. Das
(BUDHWA ORAON)
Org. Secretary

S. Pillai
(SATISH PILLAI)
Chairman Org. Committee

V.K.S.
VIMAL KIRTI SINGH (I.A.S.)
Competition Director

Certified to be true Copy

Sharmila Das
SHARMILA DAS
ADVOCATE



A.A.F.I.

CERTIFICATE OF PARTICIPATION

This is to certify that

Sharmila Das



has participated in the

2nd RYAN NATIONAL JUNIOR FEDERATION CUP

ATHLETIC CHAMPIONSHIPS 2002

held at Priyadarshini Park, Nepean Sea Road, Mumbai

on 3rd, 4th October, 2002 as competitor/Official

Certified to be true Copy

S.Das

SHARMILA DAS
ADVOCATE

A handwritten signature of the Chairman.

Chairman

Organizing Secretary, Organising Committee

RYAN



INTERNATIONAL SPORTS CLUB

*Under the banner of A.A.F.I.
Organized by Ryan International Sports Club*

1509

3532

160

XLVII National School Games

(Athletics, Boxing, Badminton, Basket Ball, Chess, Fencing, Handball, Kabaddi, Vooley Ball)

31-01-2002 to 05-02-2002

Organised by Education Department, Punjab
under the aegis of School Games Federation of India

Certificate

This is to certify that

SHRI MORIN CHANCHAM

son/daughter of

Sh. HARI RASTHAD CHANCHAM

participated as a Player/Official of

ASSAM

State in the XLVII National School Games

ATHLETICS Boys/Girls

(under 14, 17, 19) Championship

held at Patiala, Punjab



P.S. Chhabra
PES
Deputy Director (PE)
Organiser National
School Games

Jagtar Singh Khatra
PES-I
Director of Public
Instruction (S) Pb.

Certified to be true Copy

SSes

SHARMILA DAS
ADVOCATE



School Games Federation of India

Recognised by :
Ministry of Sports, Govt. of India
Member :
Asian School Sports Federation



Member :
International School Sports Federation
Member :
Asian School Foot-ball Federation

Sr. No. 2677

NATIONAL SCHOOL GAMES CHAMPIONSHIP

FROM 31.01.2002 TO 05.02.2002
..... Pathala (Punjab)

CERTIFICATE OF MERIT

Awarded to SRI MOON CHANGMAI

Son/Daughter of Sh. HARI PRASHAD CHANGMAI

Date of Birth 03.02.85

State ASSAM

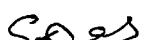
Event/Game ATHLETICS (LONG JUMP) Age Group U/17

Position 3rd 6.62 M.T


(P.S. Chhabra)
SECRETARY GENERAL


(C. L. Negi)
PRESIDENT

Certified to be true Copy


SHARMILA DAS
ADVOCATE



School Games Federation of India

Recognised by :
 Ministry of Sports, Govt. of India
 Member :
 Asian School Sports Federation



Member :
 International School Sports Federation
 Member :
 Asian School Foot-ball Federation

Sl. No. 2676

NATIONAL SCHOOL GAMES CHAMPIONSHIP

FROM 31.01.2002 TO 05.02.2002
 Patiala (Punjab)

CERTIFICATE OF MERIT

Awarded to SRI MOON CHANGMAI

Son/Daughter of Sh. HARI PRASHAD CHANGMAI

Date of Birth 03.02.85

State ASSAM

Event/Game ATHLETICS (TRIPLE JUMP) Age Group 16/17

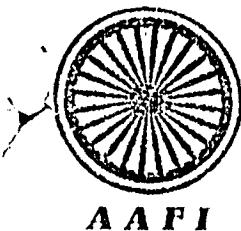
Position 2nd 13.90 M.T


 (P.S. Chhabra)
 SECRETARY GENERAL


 (C. L. Negi)
 PRESIDENT

Certified to be true Copy


 SHARMILA DAS
 ADVOCATE



18th NATIONAL JUNIOR ATHLETIC CHAMPIONSHIP-2003

SHIMOGA, KARNATAKA 7th JAN TO 11th JAN

*Under the auspices of
Amateur Athletic Federation Of India*

ORGANISED BY:

KARNATAKA AMATEUR ATHLETIC ASSOCIATION & SHIMOGA DISTRICT ADMINISTRATION

CERTIFIED THAT

Moen Changmae (Assam)

*Participated as an official/competitor
at the championship.*

Certified to be true Copy

TUSHAR GIRINATH, I.A.S.

DEPUTY COMMISSIONER, & ORGANISING PRESIDENT
18th NATIONAL JUNIOR ATHLETIC CHAMPIONSHIP-2003.

Ses
SHARVIL D S
ADVOCATE

SATHYANARAYANA

ORGANISING SECRETARY 18th NATIONAL
JUNIOR ATHLETIC CHAMPIONSHIP.



48TH NATIONAL SCHOOL GAMES

Organised by
GOVERNMENT OF KARNATAKA
DEPARTMENT OF PUBLIC INSTRUCTION
Under the Aegis of SCHOOL GAMES FEDERATION OF INDIA
From January 29-01-2003 to 03-02-2003
Held at BANGALORE
ATHLETIC CHAMPIONSHIP 2002-03
(Under 14, 17 and 19 years Age group)

GOLDEN JUBILEE
CELEBRATION
SGFI

Participation Certificate

Kupari, Kumar, Moon Changmari

has participated in the 48th National Schools Athletic Championship
under 19 years age category, representing the State I.T. unit
of Assam

B. T. PEMMAIAH
DIRECTOR OF PUBLIC INSTRUCTION (Sec. Edn)
& Organizing Secretary, N.S. Athletic Championship, School Games Federation of India
Bangalore

Certified to be true Copy

Sharmila Das
ADVOCATE

Mushtaq Ahmed
DEPUTY DIRECTOR (Phy. Edn)
& Joint Secretary (South Zone)
School Games Federation of India

V.P. Baligaria
S. 16
V.P. BALIGARIA'S
COMMISSIONER FOR PUBLIC
INSTRUCTION & CHARMAN
Organizing Committee



GOVERNMENT OF INDIA

Ministry of Youth Affairs & Sports



XVII NORTH EAST SPORTS FESTIVAL PARTICIPATION

MOON CHANGMAI

of ASSAM participated in ATHLETICS

in the XVII North East Sports Festival held at Aizawl (Mizoram) from April 22 to 25, 2003 organised by the Directorate of Sports & Youth Services, Mizoram.

Lt. Col. B.S. Ahluwalia
Executive Director
SAI NS NIS, Patiala

Shekhar Dutt
Director General
Sports Authority of India

Certified to be true Copy

SHARMILA DAS
ADVOCATE

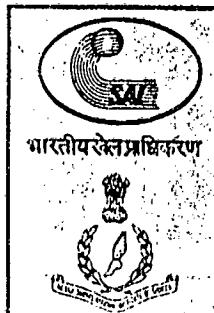
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GOVERNMENT OF INDIA

Ministry of Youth Affairs & Sports



XVII NORTH EAST SPORTS FESTIVAL

AIZAWL (MIZORAM)

APRIL 22 TO 25, 2003

Name Moun Changmai State Assam

Discipline men Athletics Long Jump Position first

Distance/Height 6.38 meters


Lt. Col. B.S. Ahluwalia
Executive Director
SAI NS NIS, Patiala


Shekhar Dutt
Director General
Sports Authority of India

Certified to be true Copy


SHARMILA DAS
ADVOCATE



No 000013

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GOVERNMENT OF INDIA

Ministry of Youth Affairs & Sports



XVII NORTH EAST SPORTS FESTIVAL

AIZAWL (MIZORAM)

APRIL 22 TO 25, 2003

Name Moun Mangmair State Assam

Discipline men Athletics Triple Jump Position Second

Distance/Height 13.95 Meters


Lt. Col. B.S. Ahluwalia
Executive Director
SAI NS NIS, Patiala


Shekhar Dutt
Director General
Sports Authority of India

Certified to be true Copy


SHARMILA DAS
ADVOCATE



DIBRUGARH DISTRICT SPORTS ASSOCIATION
XXXI ALL ASSAM AMATEUR
INTER DISTRICT ATHLETIC CHAMPIONSHIP
20TH, 21ST, 22ND, 23RD JANUARY '04

CERTIFICATE OF MERIT

Awarded to Braj Moon Changmae
District Gataghat
Position Third
Event Long-Jump Age Group 17-20 yrs. (Boys)
Tug of Distance / Height 6' 45 mts

Certified to be true Copy

S. Das *M. N. Saikia*
SHARMILA DAS **M. N. Saikia**
ADVOCATE **Secretary**
Organising Committee


J. A. Khan
President
Organising Committee

Serifullah
Serifullah
Hony. Secretary
A.A.A.A.

P. Buragohain
President
A.A.A.A.

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DIBRUGARH DISTRICT SPORTS ASSOCIATION
XXXI ALL ASSAM AMATEUR
INTER DISTRICT ATHLETIC CHAMPIONSHIP
20TH, 21ST, 22ND, 23RD JANUARY '04

CERTIFICATE OF MERIT

Awarded to Sri Moon Changmae **New Meet Record**
District Golaghat **Position** First
Event Triple-Jump **Age Group** 16-20 yrs (Boys)
Triple Distance Height 13' 7 1/2 inches (N.N.R.)

*Certified to be true Copy
See*

SHARMILA DAS
ADVOCATE

M. N. Saikia

Secretary :
Organising Committee


J. A. Khan
President

J. A. Khan
President
Organising Committee

Serifullah
Serifullah
Hony. Secretary
A.A.A.

P. Buragohain
President
A.A.A.A.

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15/3/2008

C. A. No. 172/2004

Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI

Filed by Respondent
No. 8, Shri Pranab Kumar Saikia
No. 8, Shri Pranab Kumar Saikia
2008

In the matter of:

O.A. No.172/2004

Miss Dipti Hazarika

-Vs-

Union of India and Ors.

-And-

In the matter of:

Written statement submitted by the
respondent No.8.

I, Shri Pranab Kumar Saikia, son of Late Bholaram saikia, aged about 50 years, now working as the Assistant Secretary in the office of the State Sports Council of Assam, Govt. of Assam, R.G. Baruah Sports Complex, Guwahati-7, do hereby solemnly affirm and say as follows; -

1. That I have been implemented as respondent No.8 in the O.A No. 172/2004 aforesaid and a copy of the application has been duly served upon me. Having gone through the O.A, I have understood the contents thereof.
2. That with regard to the statements made in Para 1, 4.2, 4.3 and 4.4 of the application, the answering respondent begs to state that the Chief Post Master General, Assam Circle (respondent No.3) published one advertisement dated 11.03.2003 (Annexed as Annexure-I to the application) inviting applications for recruitment of sports persons under sports quota against four nos. of vacancies which included one post of postman cadre in athletics (track

(81)²

events). Pursuant to the said advertisement, a selection committee was constituted for selecting the suitable candidates from amongst the applicants. In the said committee, the answering respondents was included as a member (Technical Expert), as nominated by the Director of Sports and youth welfare, Govt. of Assam to represent the Govt. of Assam for selecting the candidate for the post of postman in Athletics (track events). The Director of Sports and Youth welfare, Govt. of Assam however, nominated another person Shri Pulak Lahiri as a member along with the answering respondent in the said committee. The meting of the selection committee was held on 18.06.2004 wherein the answering respondents also participated. The records and bio-data of all the eligible candidates were placed before the committee, which included the records and bio-data of the applicant Miss Dipti Hazarika alongwith that of others and the selections were to be made on the basis of records only.

3. That with regard to the statements made in Para 4.5 of the applications to the answering respondent begs to state that in the meeting of the selection committee held on 18.06.04, one of the members in the selection committee Shri Pulak Lahiri verbally submitted that as per his knowldgce, the applicant Miss Dipti Hazarika is not medically fit for consideration for appointment under sports quota since she has undergone a surgical operation in her knee. The said member however could not produce any supporting documents/records in order to substantiate his submission which unfounded and unconfirmed. Acting on the said complaint, the other members of the selection committee excluded the candidature of the applicant Miss Dipti Hazarika from being considered. The answering respondent being a technical expert in the committee found that the applicant has very good track records in Athlctic cvnts which merits considcratlon and as such objcctcd to such outright exclusion of the candidature of the applicant Miss

Hazarika merely on the basis of an unfounded and unconfirmed verbal complain of a member and that too without any relevant certificate or document of fitness or otherwise of the applicant which was neither available before the selection committee nor was a relevant issue for the selection committee to decide since the matter could be taken care of at the time of post-selection medical examination of the candidate. Since the majority of the members did not agree to the views of answering respondent and selected another candidate Shri Moon Changmai whose performance were inferior to that of the applicant Miss Hazarika in the track events, the answering respondent did not agree with the selection and recorded his dissent by way of addressing a letter on 18.06.04 itself to the Respondent No. 3 stating therein the infirmity in selection as stated above.

4. That with regard to the statements made in para 4.6 of the application, the answering respondent begs to state that it is understood that the applicant had some minor ailments and underwent a surgical operation on 01.08.03. The closing date for application was on 30.04.03 and as such the applicant was fit on the closing date of application and even thereafter, following her recovery, she was completely fit for all sporting activities which is evident from the medical certificate annexed to the application.
5. That with regard to the statements made in para 4.7, 4.8, 4.9 and 4.10 of the application, the answering Respondents beg to state that the applicant Miss Dipti Hazarika and Shri Moon Changmai (Respondent No. 10) were candidates for the post of Postman cadre in Athletics alongwith other candidates. As per advertisement, the candidate for the said post in Athletics has to be selected on the basis of their performances in track events. Further, as per the norms laid down by the Respondent department, there are specified qualifying standards for each track events in respect of

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timings, as shown in Annexure-VIII of the application. The track events include 100M, 200M, 400M, 800M, 1500M race and 100M hurdles etc. while the events like Long jump, High jump, Javelin throw, Shot put, 400M (Heptalon), 800M (Heptathalon) etc. fall under field events. From their bio-data and available comparative records it could be revealed that the applicant Miss Hazarika had better performances in track events and won medals in 100M, 200M, 400M, 800M, 100M hurdles whereas Shri Moon Changmai performed better in field events i.e. Long jump, Triple Jump only. The timings of Miss Hazarika are also above the qualifying standards specified by All India Postal Sports Board. Further, Miss Hazarika secured medals in Heptathalon (in 200M, 800M, & 4/100 M Relay) in National level tournament which is a tough event since there are three track events and four field events in Heptathalon and in order to secure a position in Heptathalon, one athlete have to perform equally good in all the seven events. As such selection of Shri Moon Changmai and exclusion of the candidature of Miss Dipti Hazarika without examining her records inspite of her better records in track events was opposed by the answering respondent in the selection committee's meeting.

6. That with regard to the statements made in para 4.11 of the application, the answering respondents begs to state that inspite of his objection as stated above, the selection committee selected the Respondent No.10 Shri Moon Changmai for the vacant post of Postman cadre in Athletics by ignoring the candidature of the applicant Miss Dipti Hazarika although her performance records in the track events were much better than the Respondent No. 10. The proceedings of the selection committee's meeting were prepared and signed on 28.06.04 i.e. 10 days after the selection was made and the answering respondent was also asked to sign the proceedings. Surprisingly the objection raised by the answering respondent during the selection was not recorded in the

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proceedings and as such the answering respondent wanted to sign the proceedings by recording his note of dissent which he was not allowed. It is understood that the Respondent No. 3 thereafter vide his letter dated 21.07.04 requested the Director of of Sports and Youth Welfare to nominate a new member in place of the answering respondent in the selection committee. The answering respondent does not have any objection in the event of nominating a new member as Technical expert in the committee but only maintains that the reconstituted selection committee should include the unbiased persons only and prays that the Hon'ble Tribunal be pleased to examine the records of the candidates and fairness of the selection process thereof since the exclusion/replacement of the answering respondent from the selection committee due to his lawful objection leads to further doubtful apprehensions about the fairness of selection, as done in the earlier occasion.

7. That with regard to the statements made in para 4.12 and 4.13 of the application, the answering respondent begs to state that those being matters of records, the answering respondent does not have any comments to offer.
8. That the answering respondent submits the facts and circumstances stated above before the Hon'ble Tribunal for perusal and consideration.

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VERIFICATION

I, Shri Pranab Kumar Sikia, Son of Late Bholaram Saikia, aged about 50 years, now working as the Assistant secretary in the office of the State Sports Council of Assam, Govt. of Assam, R.G. Baruah Sports Complex, Guwahati-6, respondent No.8 in the instant O.A., do hereby verify that the statements made in para 1 to 8 of the written statement are true to my knowledge and I have not suppressed any material facts.

And I sign this verification on the 22 ~~nd~~ February, 2005.

Pranab Kumar Sikia

1 APR 2005

Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI

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Filed by the applicant
through, Subhata Nath
Akhote
1/4/05

In the matter of:

O.A. No.172/2004

Miss Dipti Hazarika

-Vs-

Union of India and Ors.

-And-

In the matter of:

Rejoinder submitted by the Applicant against
the written statement submitted by the
Respondents.

The applicant above named most respectfully begs to submit as follows: -

1. That the applicant has gone through the written statements and has understood the contents thereof.
2. That the applicant categorically denies the statements made under "Brief History of the case" in the written statement except those which are matters of records and begs to state that the facts stated therein have been misrepresented and the statement made in page-4 of the written statement that the achievements of the applicant was also considered and examined by the selection committee alongwith others is not true. Further, the statement made in the same page No. 4 that there were no difference of opinion during the proceeding of the selection committee held on 18.06.04 is false which the respondents themselves have contradicted in the concluding lines of the same para by stating that one of the members in the

committee Shri Pranab Saikia representing the Directorate of Sports and Youth Welfare, Govt. of Assam, submitted a letter dated 18.06.04 and did not sign the minutes of the proceeding. The fact remains that in the selection committee's meeting held on 18.06.04, the candidature of the applicant has not been taken into consideration and her achievements have not been examined at all following a verbal complain made by one member Shri Pulak Lahiri stating that the applicant was not medically fit since she underwent a surgical operation of her knee in the last year. Basing on that unfounded complaint, the Selection committee excluded the applicant from being considered for the post although there was no documentary evidence whatsoever in support of the said complaint which was malafide and unsustainable. Situated thus, the Technical expert for Athletic expert for Athletic events Shri Pranab Saikia who was nominated as a member in the Selection committee by the Director of Sports, Govt. of Assam, objected to this in the Selection committee meeting itself and opined that the applicant cannot be excluded on medical ground merely on the basis of a verbal complain by a member without any documentary evidence. Shri Saikia even lodged his note of dissent vide his letter dated 18.06.04 (Annexed as Annexure-V to the O.A) which the Respondents have also admitted. But the Selection proceeding was prepared/drawn after 10 days from the date of meeting and surprisingly the point aforesaid pertaining to the candidature of the applicant which was raised by Shri Pranab Saikia during the selection committee's meeting was deliberately omitted from the proceedings which was signed by other members on 28.06.04 which Shri Saikia was also asked to sign. It is understood that Shri Saikia wanted to sign the proceeding by recording his note of dissent which he was not allowed and as such he did not sign the proceedings. The subsequent acts of the Respondents

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whereby only Shri Saikia has been excluded from the selection committee due to his lawful objection and a new member Shri S.S. Roy, District Sports Officer, Guwahati has been nominated/inducted in the committee, amply indicate the malafide intention and ulterior motive of the Respondents which has been done only with the pica and intention to give effect to their unfair selection in favour of a particular candidate to the post in question, depriving the applicant inspite of her better achievements. By such actions of the Respondents it is evident that the selector has been considered more important than the selection process.

3. That the applicant categorically denies the statements made in Para-1, 4 and 5 of the written statement and begs to state that the material facts have been suppressed by the Respondents. In the selection committee's meeting held on 18.06.04, the records of the applicant were not at all examined but the candidature of the applicant was rejected outright on the basis of a verbal complaint made by one of the members Shri Pulak Lahiri alleging that the applicant was not medically fit since she underwent a surgical operation of her knee in the last year. Since there was no documents or evidence available before the selection committee in support of the complaint so made, the technical expert in the committee Shri Pranab Saikia raised objection against the exclusion of the applicant from being considered and pointed out that the applicant cannot be excluded on the basis of an unsubstantiated complain and maintained that the selection committee should not act on hearsay basis without having any medical certificate etc., if any. But the committee being guided by an unfounded complaint aforesaid excluded the candidature of the applicant from being considered/examined even in spite of the written objection lodged by Shri Saikia vide his letter submitted on 18.06.04 itself, and selected one Shri Moon Changmai

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for the post of Postman in Athletic (Track) events ignoring the better records of achievements of the applicant in Track Events. As such the selection was not transparent, proper, purposeful and effective as contended by the Respondents but it was malafide, biased and based on extraneous considerations, since the opinion of a vital member of the selection committee who was nominated by the Govt. of Assam as a Technical expert, was ignored recording any reason thereof.

4. That the applicant emphatically and categorically denies the statements made in Para 6 of the written statement and begs to submit that the selection of Shri Moon Changmai as the most suitable and deserving candidate against the post of Postman in Athletic (Track) events is not based on records since the applicant had better records of achievements in Track events than that of Shri Moon Changmai and as such the technical member in the committee Shri Pranab Saikia objected to the unfair selection. It is pertinent to mention here that as per the advertisement, the recruitment to the post of Postman in Athletics has to be made from the candidates in Track events only. Track events include 100 M, 200 M, 400M, 800M, 100M Hurdles, 1500 etc. whereas High Jump, Long Jump, Javelin throw, Shot put etc. fall under the Field events. Record shows that the applicant had better achievements in respect of position and timings in Track events than that of Moon Changmai at National level whereas Shri Moon Changmai had performed in field events only. As such selection of Shri Moon Changmai on the basis of his performance in field events is contrary to the requirements specified in the advertisement since it was specified in the advertisement that performance in the track events were the requirements for recruitment to the post of Postman in Athletic and it is the applicant who had better records in track events.

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Further, the anomalies in the Selection process pointed out by the technical member Shri Pranab Saikia during the selection and the letter of objection filed by him on 18.06.04 even bears the receipt stamp dated 21.06.04 of the official of the Respondents as stated by the Respondents in Page 11 of the written statement but this was not recorded in the Minutes of selection committee proceeding which was signed on 28.06.04 i.e. after 7 days of the receipt of the letter of objection at their end on a vague plea that the said letter was received in the concerned section on 29.06.04 which amply indicates as to how the things were managed to their convenience and likings.

It is surprising that even thereafter, the Respondents have averred the false statement that Sri Saikia did not have any difference of opinion during the meeting and went along with other members of the committee recommendation to select Sri Moon Changmai for the post of postman which in fact, was vehemently opposed by Sri Saikia during the meeting itself. The achievement of the appointment were not examined which Sri Saikia objected to and as such there was no consensus as stated by the Respondents. The statements averred by the Respondents are therefore false, malafide and concocted.

Further, it is understood that Sri Saikia wanted to sign the minutes by recording his note of dissent which he was not allowed.

5. That with regard to the statements made in para 7 and 8 of the written statement the appointment submitted her medical fitness certificate since her candidature was rejected on alleged medical ground only by the selection committee as stated in the preceding paragraphs. The selection committee did not act according to rules and in terms of the advertisement in question.

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6. That the applicant categorically denies the statements made in para 9, 10, 11 and 12 of the written statement and begs to state that the application/Biodata and certificates produced by the applicant was not taken into consideration at all due to the verbal complaint of one of the members stating that the applicant was not physically fit because of her undergoing a surgical operation of kncc in the last year, which was unfounded and unsubstantiated and eventually proved to be false by the medical fitness certificate produced by the applicant. The particulars of the applicant recovered in the selection proceeding as stated by the Respondents, were incorporated in the proceedings afterwards just as an eye wash since the proceeding was made 10 days after the selection committee's meeting.
7. That the applicant categorically denies the statements made in para 13 of the written statement and begs to state that on the closing date of application, the Respondent No. 10 was only HSLC passed since his result of H.S examination was not declared till then and as such how it was shown as H.S passed in the records produced by the Respondent No. 10 as averred by the official respondents. It clearly indicates that either a false record was submitted by the Respondent No. 10 on the date of application showing higher qualification or such record was entertained by the Respondents even after closing date of the application through back door.
8. That the applicant denies the statements made in para 14 of the written statement and begs to state that the selection committee did not act fairly and made recommendations with biasness, without examining the performances of the applicant and making any comparative assessment whatsoever. Although the Respondents have stated that a fresh selection committee has been constituted but

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that is just to maneavour the things since it is not clearly mentioned whether any substitute member has been inducted in the committee to replace the other member Shri Pulak Lahiri also who made an unfair and false complaint against the applicant during the selection which eventually led to the exclusion of the applicant from being considered. The respondents have only mentioned that Shri Pranab Saikia who made a lawful complaint against the infirmities in selection has been excluded from the committed and one Shri S.S. Roy, District Sports Officer has been included in his place which further reflects on the fairness of the constitution of the fresh selection committee. This has been done again to implement the selection made earlier in disguise with a colourable exercise of power. As such, the rights and privileges of the applicant has clearly been denied and hence the applicant definite locus-standi to approach this Hon'ble Tribunal for justice.

9. That the applicant categorically denies the statements made in para 15, 16, 18 and 19 of the written statement and begs to state that the applicant has full merit and the reliefs sought for by the applicant and the grounds stated therefore are justified, reasonable, legal and the application deserves to be allowed with cost and the interim orders passed by this Hon'ble Tribunal on 09.08.04 and 10.09.04 be continued till the disposal of this application.
10. That in the facts and circumstances, the applicant humbly submits that she is entitled to the reliefs prayed for and the original application deserves to be allowed with cost.

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VERIFICATION

I, Miss Dipti Hazarika, Daughter of Late Khagen Hazarika, aged about 22 years, resident of Dr. B. Barooah Road, P.O- Ulubari, Guwahati-7 do hereby verify that the statements made in Paragraph 1 to 10 of the rejoinder are true to my knowledge and I have not suppressed any material fact.

And I sign this verification on this the 1st day of April, 2005.



1. 6 MAY 2004

गुवाहाटी बैच २१
Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI

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filed by the applicant
through Subrata Nabi
13/5/05.

In the matter of:

O.A. No.172/2004

Miss Dipti Hazarika.

-Vs-

Union of India and Ors.

-And-

In the matter of:

Rejoinder submitted by the Applicant
against the written statement submitted by
the Respondent No.10.

The applicant above named most respectfully begs to submit as follows:-

1. That the applicant categorically denies the statements made in paragraph 2 and 3 of the written statements and begs to state that the applicant has bona fide cause of action which led to the filing of this application wherein the fairness in the selection process has been challenged and not the participation thereto.
2. That the applicant categorically denies the statements made in para 5 of the written statements and further begs to state that the respondent has fairly admitted that there were some experts in the selection committee but lost sight of the facts that it is the said expert who himself objected to the selection due to the exclusion of the applicant from consideration for selection and that too on an unauthenticated and unfounded complaint of medical unfitness of the applicant which was unfair and illegal particularly in view of the fact that the applicant had

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better track records than that of the respondent No.10. It is relevant to mention here that the records of the applicant were not even examined by the selection committee on the plea of a vague complaint that the applicant was medically unfit which was not only false but was not a matter to be looked into by the selection committee but was a matter to be decided in the subsequent medical fitness test by medical experts as provided under the procedure.

The contention of the respondent that the aforesaid expert member in the selection committee has got some personal relationship with the applicant is a sheer stretch of his own imagination and a bluntly false statement, made with the malafide intention of maligning the reputation of the member and misleading this Hon'ble tribunal for which they are subject to the strictest proof thereof.

3. That with regard to the statements made in Para 6 and 7 of the written statements, the applicant begs to submit that the last date for submission of application was 30.04.2003 and the surgical operation of the applicant was conducted on 01.08.2003. As such the applicant was completely fit on the date of submission of the application and therefore submission of fitness certificate alongwith application is irrelevant and out of question. She however submitted the relevant fitness certificate when she came to learn that her candidature was not considered on the ground of medical unfitness which was a false pretext as proved from the medical certificate dated 27.06.2004 issued by the attending doctor Shri Anant Joshi. The applicant was completely fit on the date of submission of application and also on the date of impugned selection (18.06.2004) and even thereafter. But the selection committee was bent upon their bias selection vis-à-vis unfair exclusion of the applicant on a false plea of medical fitness which is within the domain of medical experts only to decide and not for the selection committee to

take care of and even the objection raised by the technical expert in the committee in the matter also went unheard of and ignored.

Further the document annexed as Annexure-VIII to the Original Application contains the standard guidelines for selection as framed by the respondent department and the said norms were made available to the selection committee at the time of selection which the committee deliberately ignored.

4. That the applicant categorically denies the statements made in para 8 of the written statements and begs to submit that the selection committee did not pursue the records of the applicant at all as stated by the respondent but was rejected outright with their pre-set mind that the applicant was medically unfit. The respondent has stated that selection has been made as per SAI scheme/norms but he has not produced/annexed the said scheme/norms with his written statements as contended by him for perusal of this Hon'ble Tribunal. Further, the applicant has neither been unfit nor having less performance than the respondent No.10 as averred by the respondent. As such the statements are not sustainable in the eye of law.
5. That the applicant categorically denies the statements made in Para 9 of the written statements and begs to state that the list of track events and medals shown therein (at page 4 of the written statements) against his name are totally false since he had never participated/performcd in most of those events as shown and as such no certificates for those have been enclosed in the annexures, nor the events shown therein correspond to those shown in the annexures. This apart documents annexed now with the written statements were also not produced with the original application for job as evident from the written statements filed by the

Govt. respondents. Further, he has shown a wrong picture under the column of the applicant indicated therein where he has deliberately kept dotted blanks against her name whereas the applicant won several medals in track events, which the respondent No.10 had suppressed. These have been shown deliberately for mislading this Hon'ble Tribunal with a wrong picture regarding his comparative performances with that of the applicant in national level as well as state level. The actual performances of the applicant and that of the respondent No.10 in the track events in State level as well as in national level have however been furnished in a statement which is annexed hereto along with relevant certificates for perusal of the Hon'ble Tribunal. It is evident from the statement annexed hereto that while the applicant won several medals in track events in the state level as well as national level, the respondent No.10 drew a blank which by itself speaks about the comparative performance of both of them.

(Copy of statement of performance are annexed hereto as Annexure-A series).

6. That the applicant categorically denies the statements made in para 10 and 11 of the written statements and begs to submit that the list of competitions/games which the respondent has claimed to have participated during 2003-2005 and the documents annexed thereto are all pertaining to field events and not Track events. It was clearly mentioned in the advertisement (Annexure-I to the O.A) that for the post of Athletics discipline the candidate shall be selected from Track events only. As such the contention of the respondent highlighting his performance/efficiency in the events which are not wanted in the advertisement for the post in question and submission of documents thereto is a deliberate attempt to divert the attention of this Hon'ble Tribunal by enlarging the volume of the written statements by

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way of annexing some unwanted and irrelevant and eclipse his actual performances in the desired field. Admittedly, the applicant could not participate in competitions for a short spell only due to her injury and thereafter she has been taking part in all sporting events and as such she is totally medically fit. As such the statements made in para 10 of the written statements are not only false and misleading but misrepresentation of facts as well.

7. That with regard to the statement made in para 12 of the written statements, the applicants begs to say that the respondents has fairly admitted that the selection committee has erroneously shown his qualification as H.S. Passed which he was actually not. This clearly indicates the mind-set of the selection committee since it is not a case of omission or mistake but a case of deliberate twisting of facts which has been done with the only purpose of giving some additional weight age and favour to the respondent No.10 for selection.
8. That the applicant categorically denies the statements made in para 13 of the written statements and further begs to reiterate that the applicant could not participate in the athletic competitions for some time due to her injury but thereafter she has been taking part in all sporting events and as such it cannot be perpetual bar for her selection against the post applied for. Further the decisions of the Supreme Court referred to in the statements are irrelevant here since those decisions relate to the cases where the concerned candidate appears before the interview and participates in the selection process. But in the instant case it was a unilateral confidential selection made by the selection committee on the basis of records only without the candidate being interviewed/tested and that too in an

unfair and biased manner as stated in the preceding pares hereinabove. On this score alone the original application deserves to be allowed with costs.

9. That the applicant emphatically denies the statements made in para 14 of the written statements and begs to submit that all the grounds stated in the Original application are valid and in conformity with law and there is a definite infringement of the fundamental right of the applicant occasioned by unfair and arbitrary exclusion of her candidature inspite of her better performance records and eligibility for selection in the post applied for. As such the application is full of merit and deserves to be allowed with costs.
10. That in the facts and circumstances the applicant most humbly submits that she is entitled to the relief's prayed for, and the O.A deserves to be allowed with costs.

VERIFICATION

I, Miss Dipti Hazarika, Daughter of Late Khagen Hazarika, aged about 22 years, resident of Dr. B. Barooah Road, P.O- Ulubari, Guwahati-7 do hereby verify that the statements made in Paragraph 1 to 4 and 6 to 12 are true to my knowledge and those made in Paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the _____ day of May, 2005.

Dipti Hazarika.

Comparative Statement of Track Events of
Respondent No. 10 and Miss Dipti Hazarika

Q1

STATE LEVEL

<u>EVENT</u>	<u>DIPTI HAZARIKA</u>	<u>MOON CHANGMAI</u>
1. 100M Race	Gold in 1996	NIL
2. 100M Race	Gold in 1997-98 (U-16)	NIL
3. 100M Race	Gold (U-18) in 1997-98	NIL
4. 100M Race	Gold (U-18) in 1999	NIL
5. 100M Race	Gold in 2000	NIL
6. 100M Race	Silver (U-20) in 2001	NIL
7. 100M Race	Silver (U-20) in 2001	Silver
8. 100M Race	Gold in 2002	Gold
9. 100M Hurdles	Silver in 1995	NIL
10. 100M Hurdles	Silver in 1996	NIL
11. 100M Hurdles	Gold in 1997-98	NIL
12. 4 x 100M Relay Race	Gold in 1995	NIL
13. 4 x 100M Relay Race	Gold (U-20) in 1999	NIL
14. 4 x 100M Relay Race	Gold (U-18) in 1999	NIL
15. 4 x 100M Relay Race	Gold (U-20) in 2001	NIL
16. 4 x 100M Relay Race (Women)	Gold in 2001	NIL

NATIONAL LEVEL

1. 4 x 100M Relay Race	Silver in 1997
2. 4 x 100M Relay Race	Silver in 2002
3. Heptathlon (200M, 800M, 100M Hurdles)	Silver in 1999
4. Heptathlon (200M, 800M, 100M Hurdles)	Silver in 2000
5. 200M Race	Silver in 2002

*(Certified to be
true copy
for advertisement)*

Achievements in Athletics at State Level (Track Event) of Ms. Dipti Hazarika

SI. No.	Name of the Tournament	VENUE	DATE	EVENT	Performance	Timings
1.	Assam State Games	Tezpur	27th to 30th December, 1995	100M Hurdles	SILVER	19.11 Sec.
2.	Assam State Games	Tezpur	27th to 30th December, 1995	4x100M Relay Race	GOLD	52.59 Sec.
3.	24th Inter District Athletic Championship	Diphu	27th to 31th December, 1996	100M Hurdles	SILVER	18.88 Sec.
4.	24th Inter District Athletic Championship	Diphu	27th to 31th December, 1996	100M Race	GOLD	13.59 Sec.
5.	25th Inter District Athletic Championship	Nazira	29.12.1997 to 01.01.1998	100M Race (U-16)	GOLD	13.31 Sec.
6.	25th Inter District Athletic Championship	Nazira	29.12.1997 to 01.01.1998	100M Hurdles	GOLD	19.69 Sec.
7.	25th Inter District Athletic Championship	Nazira	29.12.1997 to 01.01.1998	100M Race (U-18)	GOLD	13.07 Sec.
8.	26th Inter District Athletic Championship	Sarupathar	3rd to 6th January, 1999	100M Race (U-18)	GOLD	13.65 Sec.
9.	26th Inter District Athletic Championship	Sarupathar	3rd to 6th January, 1999	4x100M Relay Race (U-20)	GOLD	54.35 Sec.
10.	26th Inter District Athletic Championship	Sarupathar	3rd to 6th January, 1999	4x100M Relay Race (U-18)	GOLD	54.03 Sec.
11.	2nd Assam State Inter District School Athletic Meet.	Guwahati	21st to 24th January, 2000	100M Race	GOLD	13.87 Sec.
12.	XXVIII Inter District Athletic Meet	Duliajan	20th to 23 February, 2001	100M Race (U-20)	SILVER	21.91 Sec.
13.	XXIX Assam Inter District Athlitic Championship	Dhekiajuli	6th to 9th October, 2001	100M Race (U-20)	SILVER	13.35 Sec.
14.	XXIX Assam Inter District Athlitic Championship	Dhekiajuli	6th to 9th October, 2001	4x100M Relay Race (U-20)	GOLD	54.10 Sec.
15.	XXIX Assam Inter District Athlitic Championship	Dhekiajuli	6th to 9th October, 2001	4x100M Relay Race (Women)	GOLD	53.67 Sec.
16.	1st All Assam H.S. School and Junior College Student Meet	Guwahati	28th to 30th December, 2002	100M Race	GOLD	13.56 Sec.

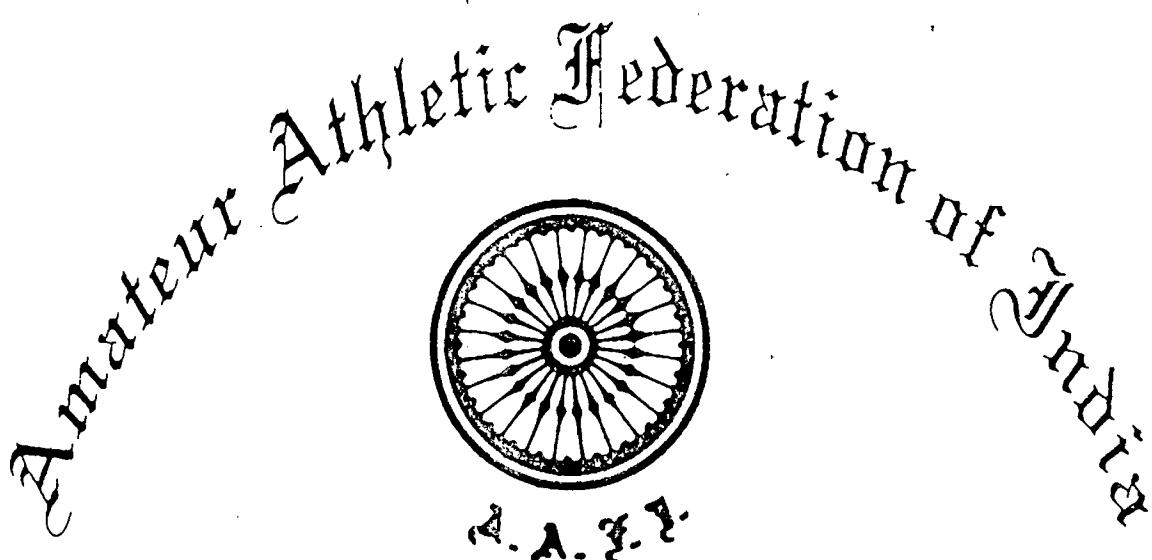
Achivements in Athletics at National Level (Track Event) of Ms. Dipti Hazarika

SL. NO.	NAME OF THE TOURNAMENT	VENUE	DATE	EVENT	PERFORMANCE
1.	9th ITC Junior Inter Zonal (National) Athletic Championship	Kolkata	3rd to 6th December, 1997	4 x 100M Relay	SILVER MEDAL
2.	XI East Zone Junior Athletic Championships	Kolkata	22nd & 23rd August, 1999	Heptathalon (200M, 800M, 100M Hurdles)	SILVER MEDAL
3.	12th ITC Inter Zonal Junior Athletic Championships	Hisar	2nd to 4th December, 2000	Heptathalon (200M, 800M, 100M Hurdles)	SILVER MEDAL
4.	XVI N.E. Sports Festival	Agartala	7th to 10th February, 2002	200M	SILVER MEDAL
5.	XVI N.E. Sports Festival	Agartala	7th to 10th February, 2002	4 x 100M Relay	SILVER MEDAL

Award and Best Achievement of Miss Dipti Hazarika

1. State Record Holder in 100M Race (U-16) since 1998 – 13.31 Sec.
2. State Record Holder in 100M Race (U-18) since 1998 – 13.07 Sec.
3. Received Republic Day State Govt. Honour in the Year 1997.
4. Received Public Honour at Dibrugarh in the Year 2001.

*(Certified to be true copy
S. Bhattacharya)*



MERIT CERTIFICATE

This is to certify that
DEPTI HAZARIKA
representing EAST ZONE
secured 11th Place in HEPTATHLON Event in the
age group of Boys/Girls under 20 yrs. in the
12th ITC INTER ZONAL JUNIOR ATHLETIC CHAMPIONSHIPS
organised by **HARYANA AMATEUR ATHLETIC ASSOCIATION**
held at **HISAR** from **2nd to 4th December, 2000**
Performance 3194 Points.

His/her date of birth is _____

S. Kalmadi

PRESIDENT

(SURESH KALMADI)

*Certified to be true copy
for record*

attested

*20/12/2000
Dr. DIRECTOR
SPORTS & CULTURE
C.S.I.R. (C.S.I.R.)*

SECRETARY

(Dr. LALIT K. BHANOT)

Aug 2

No 000079



GOVERNMENT OF INDIA

Ministry of Youth Affairs & Sports



XVI NORTH EAST SPORTS FESTIVAL

AGARTALA (TRIPURA)

FEBRUARY 7 TO 10, 2002

MERIT CERTIFICATE

Name DIPTI HAZARIKA State ASSAM

Discipline Athletics Event 4 X 100 MTS

Position SECOND Time/Distance/Height 52.2 SEC.

G.S. Anand
Regional Director
SAI NS NIS, Patiala

attested
by
Dr. D. D. Shekhar Dutt
Sports & Youth Welfare
Assam, Guwahati
Shekhar Dutt
Director General
Sports Authority of India

XI EAST ZONE JUNIOR
ATHLETIC CHAMPIONSHIP-1999

ORGANISED BY :

**Amateur Athletic Association
West Bengal**



MERIT CERTIFICATE

This is to certify that

Dipti Hazarika

Representing Assam

*Secured Second Place in Heptathlon Event
held at Calcutta on 22nd & 23rd August, '99.*

Performance 2591 Points

His/Her Date of Birth is 12.10.82 (G-18)

Adulsi

Ranajit

PRESIDENT

*Director
Health Welfare*

Ranajit

SECRETARY

INTER ZONE LAKHNOW

DATED: 01/10/99-03/10/99

NAME	EVENT	POSITION
1. BICHITRA CHANGMAI	SHOT PUT	1 ST
2. RAHAJUDDIN AHMED	100 HURDLE	2 ND
3. RANJAN SARMAH	HIGH JUMP	
4. JEGDISH BASAK	100 M.	
5. NOMITA DIHNGIA	JAVELIN	
6. BINITA SONOWAI	TRIPPLE JUMP	
7. DEEPTI HAZARIKA	PENTA THALON	
8. RINUMONI GOHAIN	DO	
9. MJNU GOGOI	DO	
10. DIPALI DEORI	100 M.	
11. FATEMA BEGUM	HEPTA THALON	
12. CHOMPA GOGOI	SHOT PUT	
13. AJIT BAISYA	400 M.	
14. MUN CHANGMAI	PENTA THALON	
15. NISAR ALAM	HIGH JUMP	

TEAM MANEGER :- MR. BUDHESWAR SWARGIARY.

ASST. MANEGER:- MR. BHARAT TERON

COACH :- (1) MR. BABUL BASUMATARY

(2) MR. JOSE MATHEUSE.

(3) MR. NITAJ NANDI

EVENT NO: 47

PENTATHLON

1st	167	BUDHURAM SINGH
2nd	149	AMIT KR SINGH
3rd	146	SANJOY GOGOI
4th	868	RAMPRASAD MONDAL
5th	270	BASANTA KUMAR
6th	867	BHOLA SATNAMI

EVENT NO: 48

HEPTATHLON

1st	109	DIPTI HAZARIKA
2nd	108	RINUMONI GOHAIN
3rd	831	RUMPA CHAKRABORTY

EVENT NO: 49

PENTATHLON

1st	139	GEETANJALI BORAH
2nd	138	MONALISHA BORAH
3rd	181	GEETANJALI PRADHAN
4th	760	SHIBPA KUMARI

EVENT NO: 50

PENTATHLON

1st	870	BIKANJANA THAKUR
2nd	868	SABINA KHATOON
3rd	182	GEETANJALI JENA
4th	147	SANDHA DHAR
5th	768	MARY RESHMA BENZ
6th	756	PUMMY KUMARI

BOYS- 14

ORISSA	3237 Points
BIHAR 'A'	3044 "
ASSAM	2829 "
WEST BENGAL	2544 "
BIHAR 'R'	2462 "
WEST BENGAL	2427 "

MR: 4000 POINTS

3237 Points
3044 "
2829 "
2544 "
2462 "
2427 "

GIRLS- 20

ASSAM	2907 POINTS
ASSAM	2875 "
WEST BENGAL	2387 "

MR: 5081 POINTS

2907 POINTS
2875 "
2387 "

GIRLS- 16 yrs

ASSAM	2889 POINTS
ASSAM	2857 "
ORISSA	2741 "
BIHAR 'A'	1798 "
-DO-	

MR: 3042 POINTS

3370 POINTS N.M.R
3369 "
3322 "
2330 "
2323 "
2313 "

OVERALL CHAMPIONSHIP

WEST BENGAL TEAM - 574 Point

Discus

1st	Barkha Ranjana Singh
2nd	Sakti Bhattacharya

10000

Shubhadeep Ghosh

Rajesh Kr. Singh

Pranav Kumar

Sanjoy Kr. Mishra

Avinash

Pranab Kumar

10000

Pratik Kumar Saha

Pratik Kumar Saha

Pratik Kumar Saha

Boys- 16

Bihar A

Bihar A

Boys 20

West Bengal

Bihar A

Boys 20

Bihar A

20

20

E 78

✓ 20 G 400 Hr.

Sanjeev Bera W.B.

✓ 20 G Hr.

Luchi Deymukh W.B.

✓ G-18 100mtr Hrd.

Trey Dastanee/ Surmita Das

H. Throw Girls 18

O. Chakrabarti/ A. Thakur Dabi

✓ 5 Km Walk G-18

Bihar

✓ Hept. G-18

Mimi Gogoi Assam

XXIX ASSAM INTER DISTRICT
ATHLETIC
CHAMPIONSHIPS
2001



ASSAM
AMATEUR
ATHLETIC
ASSOCIATION

Venue : Dhekiajuli Sports Complex
Org. by: Dhekiajuli Sports Association
Date : 6th to 9th October, 2001

Attested
By
DIRECTOR
With Best Wishes
Guwahati
Secretary
ASSAM AMATEUR ATHLETIC ASSOCIATION

(Sanjay Lohia)
Chairman

XXIX ASSAM INTER DISTRICT ATHLETIC
CHAMPIONSHIP 2001

(Apurba Kr. Bhattacherjee)
Orgn. Secretary

Name : Dipi Hazarika

Age Group : Below 20 (Girls) Years

District : Guwahati

Event : 100 mts.

Place : Second

Performance : 13.35 Sec. / Dst. / Height

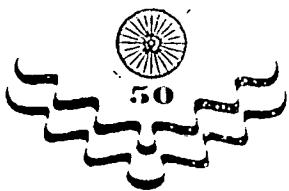
(Pradip Buragohain)

President

ASSAM AMATEUR ATHLETIC ASSOCIATION

(Sarif Ullah)
Hon. Secretary

200



ASSAM AMATEUR ATHLETIC ASSOCIATION

Silver Jubilee Celebration

Certificate of Merit



25TH INTER DISTRICT ATHLETIC CHAMPIONSHIP 1997-98.

VENUE : CHAKIMUKH

ORG. BY : NAZIRA
Dist. Sports Association

DATE : 29th Dec. '97 to 1st Jan. '98

Under the auspices of
ASSAM AMATEUR ATHLETIC ASSOCIATION

Working President
A.A.A.A.

attested
1. J. V. L.
Dist. Director
Sports & Youth Welfare
Assam Org. h
Secretary
N.D.S.A.

NAME Diptee Hazarika

AGE GROUP : Below 16 (girls) Years

DISTRICT Golaghat

EVENT 100 mtrs. Race

PLACE 1st.

PERFORMANCE 13.31 Sec/Dst/Hight

Wish
Secretary
A.A.A.A.



24th INTER DISTRICT

ATHLETIC

CHAMPIONSHIP

1996.

VENUE : HANJANGLANGSO (SARIHAJAN)
DIPHU

Org. by : Karbi Anglong
Dist. Sports Association

DATE : 27th to 31st Dec '96

Under the auspices of
ASSAM AMATEUR ATHLETIC ASSOCIATION

attested
J. C. D. B.
Sports & Culture
Assam, Guwahati - 781001

NAME Dipti Hazarika

DISTRICT Golaghat

EVENT 100 m Dash (Girls - 18)

PLACE First

PERFORMANCE 13.59 sec.

President
A.A.A.A.

D. B. Hazarika
Org. Secy.
K.A.S.A.

T. Hazarika
Secretary
A.A.A.A.

202



**24th INTER DISTRICT
ATHLETIC
CHAMPIONSHIP
1996.**

VENUE : HANJANGLANGSO (SARIHAJAN)
DIPHU

Org. by : Karbi Anglong
Dist. Sports Association

DATE : 27th to 31st Dec '96

Under the auspices of
ASSAM AMATEUR ATHLETIC ASSOCIATION

It. C. Jyoti

President
A.A.A.A.

*attested
Date 20/12/96
by Mr. C. Jyoti
Sports, Guwahati*

NAME Dipti Hazarika

DISTRICT Golaghat

EVENT 100 m Hurdles (Girls - 16)

PLACE Second.

PERFORMANCE 18.88 sec.

D. B. Rashf.
Org. Secy.
K.A.S.A.

F. J. J. H.
Secretary
A.A.A.A.



—ঃ মান পত্র ঃ—

গণবাজ্য দিনস, ১৯১৭ বর্ষ

—শাড়ার— ক্ষেত্র বিশেব অবিহনা আগবঢ়াই সমগ্র গোলাঘাট জিলাকে গৌরবান্বিত
 কৰাৰ বাবে শ্ৰী/শ্ৰীমতী দিনেন্দ্ৰ প্ৰসূতি প্ৰকাশ লৈ আঁজ ইং ২৬ জানুৱাৰী / ১৭ ব দিনা গোলাঘাটত
 আৱোজিত গণবাজ্য দিনস উদ্বাপন সমাৰোহত এই মান পত্র আগবঢ়োৱা হ'ল।
 তেখেতৰ দীৰ্ঘাসু আৰু উজ্জ্বলমৰ ভবিষ্যত কামনাবে,

গোলাঘাট
 ২৬/১/১৭

attested
 ২৫/১/১৭
 John Chatterjee
 Superintendent of Police
 Gauhati
 Assam

জীৱন চন্দ্ৰ পেষ্ণ
 উপাহুল
 ও

সভাপতি, গণবাজ্য দিনস উদ্বাপন সমিতি
 গোলাঘাট জিলা।

MEET RECORDS FROM 1996 ONWARDS

25

✓ GIRL - U-16

Event	Name	District	Year	Venue	Record
100m Race	Dipti Hazarika	Golaghat	1998	Nazira	13.31 sec.
400m Race	Gitanjali Bora	- do -	1999	Sarupathar	1.04.96 mt.
800m Race	Hiranya Das	- do -	1999	Sarupathar	2.37.02 mt.
3 KM walk	Rina Begum	Guwahati	2000	Hanjlangso	18.09 mt.
3000m Race	Anjuma Begum	Kokrajhar	2000	- do -	11.59.67 mt.
High Jump	Manjuara Begum	Guwahati	2000	- do -	1.36 mtrs
Long jump	Depali Deori	Golaghat	1999	Sarupathar	5.16 mtr.
Shotput	Papu Hazarika	Majuli	1996	Hanjlangso	8.63 mtr.
Javelin Throw	Namita Dihingia	Golaghat	- do -	- do -	34.26 mtr.
Discus	Aroti Das	NF Rly.	1996	- do -	27.64 mtr.
4x100m relay	Golaghat	Golaghat	1996	- do -	53.81S.
100m Hurdle	Sarzina Begum	Golaghat	1996	Hanjlanglangso	18.38S.

MEET RECORDS FROM 1996 ONWARDS

Age group Under-18 (Girls)

206

Event	Name	District	Year	Venue	Record
100M Race	Dipti Hazarika	Golaghat	1998	Nazira	13.07 Secon
200M	Renumoni Gahain	Golaghat	1999	Sarupathar	28.10 "
400M	Rekha Borgohain	Dibrugarh	1996	Hanjanglangso	1.04.25 "
800M	Madhabi Hri	Guwahati	2000	- do -	2.32.80 "
1500M	Madhabi Hri	Guwahati	2000	Hanjang Langso	5:18.73 "
3000M	Dipti Chutia	golaghat	2000	- do -	12.38.79 "
100M (H)	Sarzima Begum	Golaghat	1996	- do -	18.38 "
High Jump	Monami Jigdung	Guwahati	2000	- do -	1.38 mtr.
Longjump	Binita Sonowal	Golaghat	1999	Sarupathar	5.30 mtr.
tripple jump	Dipali Deori	Golaghat	2000	Hanjanglangso	11.92 mtr.
Shotput	Puspa Sonowal	Tinsukia	1996	- do -	10.26 mtr.
Discus	Arati Das	Guwahati	2000	- do -	30.18 mtr.
Hammer Th.	Arati Das	Guwahati	1999	Sarupathar	20.57 mtr.
Javelin th.	Namita Dihingia	Golaghat	1996	Hanjanglangso	35.44 mtr.
4x100 m	Gola Ghat		2000	- do -	53.79 s.

✓18 Years Girls

SEVANT	POSITION	NAME	DIST.	RECORD
100 M	1st	Dipti Hazarika	Golaghat	13.07 Sec.
	2nd	Rangamala Khatun	Hojai	13.29 "
	3rd	Aporna Debnath	"	14.28 "
Javlin Throw	1st	Namita Dihingla	Golaghat	30.46 Mtrs.
	2nd	Anima Bordoloi	Naghen	28.60 "
	3rd	Rinjumoni Gogoi	Dhansiri	23.56 "
Triple Jump	1st	Binita Sonowal	Golaghat	11.05 Mts.
	2nd	Dipali Deori	GHY	10.66 "
	3rd	Dipti Hazarika	Golaghat	10.64 "
High Jump	1st	Fatema Begam	GHY	1:35 Mts.
	2nd	Hiranya Das	Golaghat	1:25 "
	3rd	Jayanti Das	North Lakhimpur	1:25 "
100 M. Hurdle	1st	Poly Rajkumari	Golaghat	20.28 Sec.
	2nd	Dipali Deori	GHY	20.35 "
	3rd	Chinu Das	Majuli	20.53 "
200 M. Race	1st	Fatema Begum	GHY	28.44 Sec.
	2nd	Rangamala Khatun	Hojai	28.93 "
	3rd	Poly Rajkumari	Golaghat	29.03 "
4 X 100 M Relay Race	1st		Golaghat	54:03 Sec.
	2nd		Hojai	56:44 "
	3rd		GHY	57:40 "

✓ Girls - 16 Years

RECORD	SEVANT	POSITION	NAME	DIST.	TIMING/HIGH/DISTANCE.
Sec.	100M. HURble	1st	✓ Miss Dipti Hazarika	Golaghat	19.69 Sec.
"		2nd	Miss Polyc Rajkumari	Golaghat	20.39 "
"		3rd	Miss Papu Hazarika	Majuli	21.47 "
Mtrs.	Discus Throw	1st	Miss Aroti Das	Golaghat	25.76 Mtr.
"		2nd	Miss Deepa Garh	Dhansiri	25.42 "
"		3rd	Miss Boby Doley	Majuli	25.30 "
Mtrs.	400M. Race	1st	Miss Renumoni Gohain	Golaghat	1:06.09 Sec.
"		2nd	Miss Aparna Debnath	Hojai	1:06.91 "
"		3rd	Miss Poly Rajkumari	Golaghat	1:07.00 "
Sec.	100M.	1st	✓ Miss Dipti Hazarika	Golaghat	13.31 Sec.
"		2nd	Miss Rangamala Khatun	Hojai	13.91 "
"		3rd	Miss Poly Rajkumari	Hojai	14.01 "
Sec.	4x100M. Race	1st	Miss	Golaghat	53.81 Sec.
"		2nd	Miss	Hojai	55.75 "
"		3rd	Miss	GHY	56.84 "



ASSAM AMATEUR ATHLETIC ASSOCIATION

(Affiliated to Amateur Athletic Federation of India & Assam Olympic Association)

NEHRU STADIUM, GUWAHATI -781007

Regd. No.- KAM / 240 / J / 132 of 1999 - 2000

294

Ref. No.

Date ..14-07-2000

TO WHOM IT MAY CONCERN

This is to certify that MISS DIPTI HAZARIKA, daughter of Late Khagen Hazarika of Dibrugarh is a young and promising athlete of the state.

She has the distinction of representing the East zone Athletic team in the 9th ITC Junior Inter Zonal (National) Athletic Championship held at Calcutta from 3rd to 6th October '97 and secured Silver Medal in 4x100 M Relay.

She has got a bright future.

I wish her all success in life.

Attested

Tony

(MRS. TAYABUN NISHA)
Hon. Secretary
Assam Amateur Athletic Association

XI EAST ZONE JUNIOR
ATHLETIC CHAMPIONSHIP-1999

20

ORGANISED BY :

Amateur Athletic Association
West Bengal



MERIT CERTIFICATE

This is to certify that

Dipti Hazarika

Representing Assam

Secured Second Place in Hepta Event
held at Calcutta on 22nd & 23rd August, '99.

Performance 2591 Points

His/Her Date of Birth is 12.10.82 (G-18)

Autofilled

Ranajit

PRESIDENT

Ranajit

SECRETARY



MERIT CERTIFICATE

This is to certify that

DEPTI HAZARIKA

representing EAST ZONE

secured 11th Place in HEPTATHLON Event in the
age group of Boys/Girls under 20 Yrs. in the

12th ITC INTER ZONAL JUNIOR ATHLETIC CHAMPIONSHIPS

organised by **HARYANA AMATEUR ATHLETIC ASSOCIATION**

held at **HISAR** from **2nd to 4th December, 2000**

Performance 3194 Points

His/her date of birth is 11/11/1981

Skalmand

PRESIDENT
(SURESH KALMADI)

✓

P. K. Bhanot

SECRETARY
(Dr. LALIT K. BHANOT)

XIIth National Inter-Zonal Junior Athletic Championship

Organised by : Haryana State Amateur Athletic Association
and Distt. Olympic Association Hisar
at C.C.S. Haryana Agricultural University, Hisar



December 2-4, 2000

Participation Certificate

Awarded to

Name DIPTI HAZARIKA

Father's Name LATE KHOPEN HAZARIKA

Date of Birth 12-10-1982

Event HEPTATHALON, TRIPLE JUMP

Age Category U-20

*attested
by
O.P. D.*

Khel Ratan Abhey Singh Chautala, M.L.A.
President
Haryana State Amateur Athletic Association

Abhey Singh Chautala
Anurag Rastogi, IAS
Chairman Organising Committee
Deputy Commissioner Hisar

SV
Shiv Kumar
Secretary D.O.A.
Hisar

H.S. Bhandu
H.S. Bhandu
Secretary Organising
Committee

No 000046



GOVERNMENT OF INDIA

Ministry of Youth Affairs & Sports



XVI NORTH EAST SPORTS FESTIVAL

AGARTALA (TRIPURA)

FEBRUARY 7 TO 10, 2002

MERIT CERTIFICATE

Name DIPTI HAZARIKA State ASSAM

Discipline Athletics Event 200 MTS SPRINT

Position SECOND Time/Distance/Height 28.2 SEC.

G.S. Anand
Regional Director
SAI NS NIS, Patiala

attested

Shekhar Dutt

Director General
Sports Authority of India



GOVERNMENT OF INDIA

Ministry of Youth Affairs & Sports



XVI NORTH EAST SPORTS FESTIVAL

AGARTALA (TRIPURA)

FEBRUARY 7 TO 10, 2002

MERIT CERTIFICATE

Name DIPTI HAZARIKA State ASSAM

Discipline Athletics Event 4 X 100 MTS

Position SECOND Time/Distance/Height 52.2 SEC.

G.S. Anand
Regional Director
SAI NS NIS, Patiala

Ministry of Youth Affairs & Sports
Government of India

✓ Shekhar Dutt

Shekhar Dutt
Director General
Sports Authority of India

ASSAM STATE GAMES '95

27th Dec to 30th Dec'95

Organized by
TEZPUR DISTRICT SPORTS ASSOCIATION
- under the auspices of -

ASSAM OLYMPIC ASSOCIATION

CERTIFICATE OF MERIT

This to certify that

Mr./Ms..... Dipti Hazarika.....
of..... Golaghat..... represented in
..... 100 mts. Hdl. (Women)..... event and
awarded..... 2nd.....

Hiteswar

MR. HITESWAR SAIKIA
PRESIDENT
ASSAM OLYMPIC ASSOCIATION

attested
22/12/1995
By: DIRECTOR CHAIRMAN
Sports & Youth Wing COMMITTEE
Assam, Guwahati

Munin Nabi
MR. MUNIN NABIS
GENERAL SECRETARY
ASSAM OLYMPIC ASSOCIATION